

Panel of IPEs as IPs and IPs, for appointment as IRP, liquidator, RP and BT under the Code

The panel has been prepared in accordance with the ‘Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025’.

The validity of the panel is from January 16 – June 30, 2026, with key features as under:

- **Total IPs:** The panel includes 1183 individual IPs and 59 Insolvency Professional Entities (IPEs) registered as IPs.
- **Zonal Classification:** Individual IPs have been categorized into four geographical zones (North, South, East, West), in addition to their existing bench-wise classifications.
- **Sectoral Experience:** Experience of IPs based on identified sectors have been added. It may be noted that the Sectors have been added for the IPs for ongoing and completed assignments and the sorting has been done only based on ongoing assignments. In cases where the ongoing and completed assignments are zero, the sectors are mentioned as ‘NIL’.
- **Sorting Criteria:** The panel of IPs is sorted by the total number of ongoing assignments (IRP, RP, Liquidator, BT), with those having the highest number of assignments appearing at the top. For IPs with the same number of such ongoing assignments, sorting is done by their registration number in ascending order. **It may be noted that this criterion has been adopted solely for sorting purposes and does not, in any manner, reflect the seniority, competence, or efficiency of an IP in handling assignments under the Code.**
- **Assignment Breakdown:** The list includes a breakdown of ongoing assignments (as IRP, RP, Liquidator) in CIRP, and RP (Individual Insolvency, & BT) and total number of completed assignments.

As per Regulation 7B of IBBI (Insolvency Professionals) Regulations, 2016, an IP (not being an IPE) shall not hold more than ten ongoing assignments in aggregate as IRP/RP in CIRP and as Liquidator in liquidation process, of which not more than three assignments shall have admitted claims exceeding ₹1,000 crore each. However, an IP already exceeding this limit shall not accept any new assignment until the number of ongoing assignments falls below the prescribed limit.

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Sl. No.	Registration No. (A)	Name of IPE registered as IP (B)	Address of IPE registered as IP (C)	Email of IPE registered as IP (D)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (F)	Number of ongoing assignments as RP (Individual Insolvency) and BT (G)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (H)=(F+G)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (I)	Name of the Sector in which the IP has or is handling assignments (J)	Zone/Bench (K)
1	IBBI/IPE-0040/IPA-2/2022-23/50021	NPV Insolvency Professionals Private Limited	H-35, 1st Floor Jangpura Extension, Jangpura, South Delhi, New Delhi - 110014	ipe@npvca.in	16	0	16	4	"Real Estate, Others (Infrastructure, media & entertainment, rental and leasing of motor vehicles, and electric ride-hailing mobility services including EV charging network.)"	Pan-India
2	IBBI/IPE-0103/IPA-2/2022-23/50020	Truvisory Insolvency Professionals Private Limited	OFF- 410 A WING, BLUE ROSE INDUSTRIAL ESTATE, OFF W.E. HIGHWAY, MAGATHANE, NEAR METROMALL, Borivali East, Mumbai, Borivali East, Maharashtra, India, 400066	contactanshulgupta@gmail.com	8	6	14	10	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Real Estate, Manufacturing, Wholesale and Retail Trade, Textiles, Wholesale and Retail Trade, Construction, Engineering equipment, Pharma, education, services, oil, consumer goods, NBFC, Winery, Security, Metals, Infrastructure, Dairy industry, Gems and Jewellery, FMCG, Tiles and Ceramics Industry, Hotel and Hospitality, Transport, EPC, Road and Toll projects, Shipping, etc)"	Pan-India
3	IBBI/IPE-0118/IPA-1/2022-23/50041	Aegis Resolution Services Private Limited	1104/D Wing, 11th Floor, Dreams-II Complex, LBS Marg, Bhandup (W), Mumbai - 400078	avil@caavil.com	11	0	11	0	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Cosmetics and Skincare branding and distribution)"	Pan-India
4	IBBI/IPE-0022/IPA-1/2022-23/50016	Waterfall Insolvency Professionals Private Limited	1204, Maker Chambers V, Nariman Point, Mumbai-400021	Waterfall0421@gmail.com	3	7	10	1	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Automobiles, Textiles, Manufacture Of Furniture, Manufacturing N.E.C and Sale, Gems and Jewellery)"	Pan-India
5	IBBI/IPE-0144/IPA-1/2022-23/50008	Solvenza Advisory LLP	Plot No. 45,51, Office No. 1, Gami Terra, Sector-6, Sanpada, Thane, Maharashtra India 400705	solvenza.ipe@gmail.com	8	0	8	0	"Manufacturing, Transport, Others (Education Services, Dairy and Agriculture)"	Pan-India
6	IBBI/IPE-0151/IPA-1/2023-24/50052	Truue IPE LLP	D-501, Ganesh Meridian, Opp. High Court S.G. Road Ahmedabad 380060	jain_cp@yahoo.com	8	0	8	16	"Others (Films and Distribution, Financial Investment, Chemicals etc.)"	Pan-India
7	IBBI/IPE-0134/IPA-1/2022-23/50028	MVK IPE LLP	607, Chetak Centre, RNT Marg, Nr. Hotel Shreemaya, Indore, MP-452001	mvk@mvikirp.com	2	5	7	0	"Others (BREWERIES, BIO FERTILIZERS AND ORGANIC AGRO INPUTS, TEXTILE)"	Pan-India

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8	IBBI/IPE-0129/IPA-1/2022-23/50032	Incorp Restructuring Services LLP	8, 3rd Main, KSSIDC Ind Estate 6th Block, Rajajinagar, Bangalore-560010, Karnataka	vinay@vkca.com	7	0	7	0	"Construction, Real Estate"	Pan-India
9	IBBI/IPE-0156/IPA-1/2023-24/50062	DAULAT RESOLUTION SERVICES PRIVATE LIMITED	Flat 3A, 33 Shakespeare Sarani, Kolkata - 700017	daulat.resolution@gmail.com	1	6	7	0	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Others (Fabrication, Iron & Steel)"	Pan-India
10	IBBI/IPE-0002/IPA-1/2022-23/50001	AAA Insolvency Professionals LLP	FIRST FLOOR, 64, OKHLA ESTATE, PHASE III, (NEAR MODI MILLS), NEW DELHI 110020.	anilgoel@aaainsolvency.com	6	0	6	12	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textiles, Education & Higher Education)"	Pan-India
11	IBBI/IPE-0084/IPA-3/2022-23/50018	Resurgent Resolution Professionals LLP	905, 9th Floor, Tower C, Unitech Business Zone Nirvana Country Sector-50, Gurgaon-122018	rrpl@resurgentrp.com	6	0	6	2	"Construction, Real Estate, Others (Fabrication and Erection of Storage Tanks, Real Estate, Infrastructure, Garment Trading)"	Pan-India
12	IBBI/IPE-0026/IPA-1/2022-23/50040	Ducturus Resolution Professionals Private Limited	SCO NO 818, 1ST FLOOR NAC, MANIMAJRA CHANDIGARH Chandigarh-160101	ducturus.insolvency@gmail.com	6	0	6	0	"Real Estate, Others (Activities of Travel Agencies)"	Pan-India
13	IBBI/IPE-0153/IPA-3/2023-24/50063	Efficax Resolution Professionals Private Limited	House No. 3656/6, Gali No.6, Narang Colony, Tri Nagar, Near Rose Garden, New Delhi-110035	md@efficaxindia.com	3	2	5	2	"Manufacturing, Others (The IP has been handling two CIRP assignments related to micro-finance industry. It has been handling a liquidation assignment related to the manufacture of food products and beverages.)"	Pan-India
14	IBBI/IPE-0091/IPA-3/2022-23/50006	Decode Resolvency International Private Limited	1101, Floor-11, Plot-211, Dalal Tower, Free Press Journal Marg, Nariman Point, Mumbai - 400021, Maharashtra	ip@decoderesolvency.com	4	0	4	1	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Pharma, IT, Fintech, Metal, Textile)"	Pan-India

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15	IBBI/IPE-0001/IPA-1/2025-26/50096	IRR Insolvency Professionals Private Limited	6772/2, 4th Floor, Dev Nagar, DB Gupta Road Opposite Bali Nursing Home Karol Bagh, New Delhi - 110005	jindalrahul60@gmail.com	1	3	4	0	"Electricity"	Pan-India
16	IBBI/IPE-0030/IPA-1/2022-23/50013	ARCK Resolution Professionals LLP	Flat No 409, 4th Floor Ansai Bhawan, 16, K G Marg, Connaught Place, New Delhi-110001	insolvency@arck.in	3	0	3	7	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Pan-India
17	IBBI/IPE-0104/IPA-3/2022-23/50015	Synergy Insolvency Professionals LLP	D - 306, Ashiana, Sector 4, Vaishali, Ghaziabad - 201010, Uttar Pradesh	pravag3001@gmail.com	3	0	3	3	"Electricity, Hotels, Real Estate, Manufacturing"	Pan-India
18	IBBI/IPE-0020/IPA-1/2022-23/50023	Sumedha Management Solutions Private Limited	2B, Geetanjali Apartment 8B, Middleton Street, Kolkata-700071	info@sumedhamanagement.com	3	0	3	2	"Real Estate, Others (Water and Waste Water Management, Pharmaceutical)"	Pan-India
19	IBBI/IPE-0143/IPA-1/2022-23/50033	SPP Insolvency Professionals LLP	27/9, Nivedh Vikas Apartment, Pankaja Mill Road, Puliyankulam, Coimbatore-641045	ipeadmin@sppgroups.com	3	0	3	5	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile garments)"	Pan-India
20	IBBI/IPE-0094/IPA-3/2023-24/50059	Stress Credit Resolution Private Limited	B 1305-6, DOSTI ELITE, ROAD NO. 29, NEXT TO SION TELEPHONE EXCHANGE, SION, Mumbai City, MUMBAI, Maharashtra, India, 400022	ayunish@yahoo.com	3	0	3	1	"Construction, Real Estate, Manufacturing, Others (Automobile Sector and Investment Companies)"	Pan-India
21	IBBI/IPE-0163/IPA-1/2023-24/50073	Beleyur Resolutions Private Limited	Shreevaths, No. 428, 19B Cross Road Jayanagar III Block Bengaluru South, Karnataka 560011	ip@beleyur.com	3	0	3	6	"Wholesale and Retail Trade, Manufacturing, Others (Technology, Textiles)"	Pan-India
22	IBBI/IPE-0072/IPA-2/2022-23/50002	Primus Insolvency Resolution & Valuation Private Ltd	C-4 E/135, Janakpuri, New Delhi 110058	info@primusresolutions.in	2	0	2	6	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (EXPORTS)"	Pan-India

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23	IBBI/IPE-0172/IPA-3/2024-25/50087	DiMax Restructuring Private Limited	B-1A Viceroy Court, Thakur Village, Kandivali (East), Mumbai 400101	info@dimax.in	2	0	2	1	"Construction, Real Estate, Others (Metal)"	Pan-India
24	IBBI/IPE-0013/IPA-3/2022-23/50003	VRSA Insolvency Professionals LLP	Building No. 11, 3rd Floor Hargovind Enclave Vikas Marg Delhi- 110092	Vijender.sharma@vsainc.in	1	0	1	0	"Others (Hydro Power Project)"	Pan-India
25	IBBI/IPE-0140/IPA-1/2022-23/50004	Trupro Insolvency Services LLP	House No. 581, Third Floor (Top Floor), Sector 27, Gurugram-122001	rohit.sehgal@truproinsolvency.com	1	0	1	0	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Pan-India
26	IBBI/IPE-0141/IPA-2/2022-23/50007	Global Insolvency Professionals Private Limited	8-2-248/A/5/16, Plot No. 717, Journalist Colony, Road No 2, Banjara Hills, Hyderabad 500 034	kumarmadas@gmail.com	1	0	1	0	"Others (M/s Sri Nagakrishna Chemicals Limited - Manufacture of Basic chemicals)"	Pan-India
27	IBBI/IPE-0056/IPA-1/2022-23/50009	RR Insolvency Professionals LLP	C-51, RDC, Raj Nagar, Ghaziabad - 201002	ipreshma@rrinsolvency.com	1	0	1	0	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Cables, Rice, Sugar)"	Pan-India
28	IBBI/IPE-0099/IPA-1/2022-23/50022	AVM Resolution Professionals LLP	8/28, 3rd Floor, W.E.A. Abdul Aziz Road, Karol Bagh, New Delhi - 110005	mlvij1956@gmail.com	1	0	1	2	"Construction, Real Estate, Others (Brewery)"	Pan-India
29	IBBI/IPE-0078/IPA-2/2023-24/50056	V7 Advisors LLP	Sri Venkateswara Nilayam, H.No. 8-2-603/1/10, II Floor, Krishnapuram, Road No. 10, Banjara Hills, Hyderabad, Rangareddi, Telangana - 500034	mahadev.pcs@gmail.com	1	0	1	1	"Others (Information Technology)"	Pan-India

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30	IBBI/IPE-0154/IPA-3/2023-24/50058	MAVENT RESTRUCTURING SERVICES LLP	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017	caakhilahuja@gmail.com	1	0	1	1	"Manufacturing"	Pan-India
31	IBBI/IPE-0123/IPA-1/2023-24/50069	Virtuoso IPE Private Limited	302, 3rd Floor, Regent Chamber, Jamnalal Bajaj Road, Nariman Point, Nariman Point, Mumbai, Mumbai, Maharashtra, India, 400021	atul.gala@virtuosoipe.com	1	0	1	0	"Wholesale and Retail Trade"	Pan-India
32	IBBI/IPE-0162/IPA-3/2023-24/50070	STALWART RESOLUTION PROFESSIONAL LLP	BLOCK- LD -30, S F S FLATS, PITAMPURA, NORTH WEST DELHI, DELHI-110034	stalwart.ipe@gmail.com	1	0	1	0	"Hotels, Real Estate, Others (Steel and Metal)"	Pan-India
33	IBBI/IPE-0115/IPA-1/2024-25/50078	Aarsh Resolution Professionals Private Limited	163, Balco Apartments, Plot No. 58, IP Extension, Patparganj, Delhi-110092	a.mittalme@gmail.com	1	0	1	1	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Pan-India
34	IBBI/IPE-0166/IPA-1/2024-25/50079	DSP PROFESSIONALS PRIVATE LIMITED	Off. No. 401A Manik Apartment Plot No.38/25 A, CTS NO. 94/25 A, 4th Floor Lane No. 11 Prabhakar Road, Deccan Gymkhana, Pune, Pune City, Maharashtra, India, 411004	ca.anuradhadhajayaraman@gmail.com	1	0	1	1	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Pan-India
35	IBBI/IPE-0138/IPA-2/2022-23/50011	Quickresolve Professionals Private Limited	Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad - 382424	anil91111@hotmail.com	0	0	0	0	"Real Estate, Manufacturing, Others (Textile, I.T., Steel, Packing material and engineering etc...)"	Pan-India
36	IBBI/IPE-0108/IPA-1/2022-23/50019	KVG Insolvency Advisors Private Limited	405 New Delhi House, 27 Bankhamba Road, Connaught Place, New Delhi-110001	vijaykumargupta.ip@gmail.com	0	0	0	2	"Real Estate"	Pan-India

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37	IBBI/IPE-0146/IPA-3/2022-23/50024	K-Source Financial Consultancy Services Private Limited	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, G. B. Pet, Madhapur, Hyderabad, T.G, 500081, India	dsrk@ksourceipe.com	0	0	0	0	NIL	Pan-India
38	IBBI/IPE-0032/IPA-3/2022-23/50027	LSI Resolution Private Limited	Fah No.1205, 12th Floor, Chiranjiv Tower, 43,Nehru Place, New Delhi-110019	Lsiresolution.ipe@gmail.com	0	0	0	0	NIL	Pan-India
39	IBBI/IPE-0114/IPA-1/2022-23/50029	MSKM Insolvency and Resolution Services Private Limited	Flat No. 103, Sri Sai Swapna Sampada Apt Near Yellamma Temple, Belkampet, S.R. Nagar, Hyderabad, Telangana-500038	madhuels1@gmail.com	0	0	0	0	NIL	Pan-India
40	IBBI/IPE-0068/IPA-2/2022-23/50038	Shrea Insolvency Professionals Private Limited	83 B Pocket-IV, Mayur Vihar Phase I Delhi East- 110091	shreeainsolvency@gmail.com	0	0	0	0	NIL	Pan-India
41	IBBI/IPE-0088/IPA-2/2022-23/50039	Sankalp Restructuring Private Limited	UNIT-113, 1st Floor, Manjeera Trinity Corporate KPHB PHASE-3 Hyderabad TG 500072 IN	info@Sankalprp.com	0	0	0	0	NIL	Pan-India
42	IBBI/IPE-0107/IPA-1/2022-23/50045	M/s Osrik Resolution Private Limited	109 (First Floor), Surya Kiran Building, 19, Kasturba Gandhi Marg, Connaught Place, Central Delhi, New Delhi, Delhi, India – 110001	info@osrikgroup.com	0	0	0	0	NIL	Pan-India
43	IBBI/IPE-0132/IPA-3/2023-24/50048	M/s Fintech Restructuring LLP	H. No. 47, Ground Floor, Type 3 BLK E, IARI Pusa Campus, Central Delhi, Delhi-110012.	fintechipe@gmail.com	0	0	0	1	"Manufacturing"	Pan-India

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44	IBBI/IPE-0137/IPA-1/2023-24/50053	M/s Stellar Insolvency Professionals LLP	Suite-1B, 1st Floor, 22/28A Manoharpukur Road, Deshopriya Park, Kolkata-700029.	anup_singh@stellarinsolvency.com	0	0	0	0	NIL	Pan-India
45	IBBI/IPE-0025/IPA-1/2023-24/50067	EZRESOLVE LLP	1st Floor, Golden Heights, Plot 9/1, Door no. 1-140/9/1/D/NR, Sector III Huda Techno Enclave, Backside Lemon tree Hotel, opposite Raheja IT Park Lane, Shaikpet, Telangana 500081	Sandhya@EzResolve.in	0	0	0	0	NIL	Pan-India
46	IBBI/IPE-0161/IPA-1/2023-24/50071	Libord IRP Advisors Private Limited	104, M. K. Bhavan, 300, Shahid Bhagat Singh Road, Fort, Mumbai MH 400001 IN	lalit@libord.com	0	0	0	0	NIL	Pan-India
47	IBBI/IPE-0158/IPA-3/2023-24/50072	Bright Star Resolution Professionals LLP	A-414 Usha Enclave, Navodaya Colony, Srinagar Colony Extn, Yellareddiguda, Hyderabad - 500 073	ramgandluri@gmail.com	0	0	0	2	"Others (Gas based power generation plant)"	Pan-India
48	IBBI/IPE-0165/IPA-1/2023-24/50075	R S G D INSOLVENCY PROFESSIONALS SERVICES PRIVATE LIMITED	FLAT NO. 3, DHRUVATARA APARTMENTS, 241, DR. RAJENDRAPRASAD ROAD, TATABAD, COIMBATORE - 641012	rsgdinsolvencyprofessionals@gmail.com	0	0	0	1	"Manufacturing, Others (Food Processing)"	Pan-India
49	IBBI/IPE-0167/IPA-1/2024-25/50076	Acuerdo Resolution Professionals LLP	E-24, Basement (F/P), Lajpat Nagar-3, New Delhi - 110024	acuerdo.rp@gmail.com	0	0	0	0	NIL	Pan-India
50	IBBI/IPE-0150/IPA-2/2024-25/50082	VR ASSET RESOLUTION CONSULTANTS PRIVATE LIMITED	307, PRAKASH DEEP BUILDING, TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI- 110001	manishfcs@gmail.com	0	0	0	0	NIL	Pan-India

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA										
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For Pan India										
Panel of IPEs registered as IPs, for appointment as,										
<ul style="list-style-type: none"> - Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4), - Liquidator in a liquidation process under section 34(6), - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority across India 										
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Sl. No.	Registration No. (A)	Name of IPE registered as IP (B)	Address of IPE registered as IP (C)	Email of IPE registered as IP (D)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (F)	Number of ongoing assignments as RP (Individual Insolvency) and BT (G)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (H)=(F+G)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (I)	Name of the Sector in which the IP has or is handling assignments (J)	Zone/Bench (K)
51	IBBI/IPE-0171/IPA-1/2024-25/50086	SKYZ REVIVAL & RESTSTRUCTURING LLP	801-802, 8th Floor, Abhijeet 1, Near Mithakali Six Roads, Navrangpura, Ahmedabad-380009	ipe.skyzrevival@gmail.com	0	0	0	0	NIL	Pan-India
52	IBBI/IPE-0102/IPA-2/2024-25/50089	Value plus Insolvency Resolution Professionals P Ltd.	1-B, 1/17, Lalita Park, Laxmi Nagar, East Delhi-110032	valueplusip@gmail.com	0	0	0	0	NIL	Pan-India
53	IBBI/IPE-0174/IPA-1/2024-25/50090	Jubilee Resolutions LLP	10-B, 3RD FLOOR, JATIN DAS ROAD, NEAR DESHPRIYA PARK, KOLKATA, WEST BENGAL-700029	jubileeresolutions@gmail.com	0	0	0	0	NIL	Pan-India
54	IBBI/IPE-0073/IPA-3/2024-25/50091	Optimus Resolution and Restructuring Advisors LLP	CK-104, Sector 2, Salt Lake, Kolkata 700091	avishek@optimusresolution.net	0	0	0	0	NIL	Pan-India
55	IBBI/IPE-0071/IPA-1/2025-26/50092	Egress Insolvency Professionals LLP	9 Weston Street, Siddha Western, Suite No.-134, Kolkata 700013	jsa.jhunjhunwala@gmail.com	0	0	0	0	NIL	Pan-India
56	IBBI/IPE-0101/IPA-1/2025-26/50093	Saksham Insolvency Resolution LLP	D-519/520, Neelkanth Business Park, Nathani Road, Opp. Vidya Vihar Station, Vidya Vihar (West), Mumbai - 400086	pravin@prnco.in	0	0	0	0	NIL	Pan-India
57	IBBI/IPE-0061/IPA-1/2025-26/50094	DMKH Insolvency Resolution Services LLP	105 AND 106, MIDAS TOWER, SAHAR PLAZA, ANDHERIKURLA ROAD, ANDHERI EAST, J.B. NAGAR, MUMBAI, MAHARASHTRA- 400059, INDIA	durgeshkabra@gmail.com	0	0	0	0	NIL	Pan-India
58	IBBI/IPE-0003/IPA-3/2025-26/50097	Witworth Insolvency Professionals Private Limited	D-54 First Floor Defence Colony New Delhi South Delhi DL 110024 IN	contact@witworthipe.com	0	0	0	0	NIL	Pan-India
59	IBBI/IPE-0176/IPA-2/2025-26/50098	RSDS Advisory & Restructuring LLP	Eighth Floor, I 807, Godrej Garden City, Behind Nirma University, Jagatpura Village, Ahmedabad, Gujarat	ravindra1960_goyal@yahoo.co.in	0	0	0	0	NIL	Pan-India

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (New Delhi Bench)

Panel of IPs for appointment as,

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- Liquidator in a liquidation process under section 34(6) ,
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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - NCT of Delhi

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S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
1	Rahul Jindal	IBBI/IPA-001/IP-P-02649/2021-2022/14048	jindalrahul60@gmail.com	9	20	29	1	"Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Thermal power plant, electricals and electronics goods, Solar Plant, Hospitality)"	New Delhi	North
2	Mr. Sandeep Goel	IBBI/IPA-003/IP-N00073/2017-18/10583	cmasandeepgoel@gmail.com	18	6	24	8	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
3	Mr. Vijender Sharma	IBBI/IPA-003/IP-N00003/2016-2017/10022	vijender@vsanet.in	8	15	23	23	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Coke Manufacturing, Providing information system and IT Solutions)"	New Delhi	North
4	NEERAJ KUMAR JAIN	IBBI/IPA-001/IP-P-02354/2021-2022/13615	neerajjainus@gmail.com	21	0	21	0	"Real Estate, Manufacturing, Others (exporters of garments)"	New Delhi	North
5	Ms. Deepika Bhugra Prasad	IBBI/IPA-003/IP-N000110/2017-2018/11186	deepika.bhugra@gmail.com	11	8	19	21	"Construction, Manufacturing, Others (EPC, Logistics, LED Bulbs, Optical Fibre laying, Cement)"	New Delhi	North
6	Nitin Narang	IBBI/IPA-002/IP-N00828/2019-2020/12629	ipnitinnarang@gmail.com	3	15	18	15	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North
7	SUMAN KUMAR VERMA	IBBI/IPA-003/00342/2021-2022/13657	ipskverma@gmail.com	10	7	17	11	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Telecommunication, Agriculture Products, Information Technologies)"	New Delhi	North
8	Mr. Manoj Kumar Anand	IBBI/IPA-001/IP-P00084/2017-18/10180	anandmanoja@gmail.com	6	9	15	22	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Investment, Textiles, Information Technology, NBFC -Financial Services, Logistics and Warehousing)"	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (New Delhi Bench)

Panel of IPs for appointment as,

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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - NCT of Delhi

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S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
9	Mr. Prabhakar Kumar	IBBI/IPA-002/IP-N00774/2018-2019/12373	prabhakar_acs@rediffmail.com	4	11	15	14	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Education, Finance)"	New Delhi	North
10	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP-P00870/2017-2018/11468	anurag@canirbhaya.com	7	7	14	31	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
11	Mr. chandra prakash	IBBI/IPA-002/IP-N00660/2018-2019/12023	cppumba2409@gmail.com	14	0	14	1	"Hotels, Real Estate, Others (Hospital)"	New Delhi	North
12	Mr. Sandeep Kumar Bhatt	IBBI/IPA-002/IP-N01064-C01/2017-18/10298	skbmica@gmail.com	4	9	13	21	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles, Low ferro magnese, Electric distribution panels, plastic pallets and moulds, stones and marbles, kitchen appliances)"	New Delhi	North
13	Mr. Devendra Umrao	IBBI/IPA-003/IP-N00223/2019-2020/12640	devumraoibc@gmail.com	9	4	13	11	"Construction, Real Estate, Manufacturing, Transport, Others (Facility Management)"	New Delhi	North
14	Mr. Atul Mittal	IBBI/IPA-001/IP-P00439/2017-18/10762	atulmittalip135@gmail.com	9	3	12	32	"Hotels, Construction, Real Estate, Manufacturing, Others (Shipping and Logistics, Agricultural, Consultancy, EPC, Textiles, Hospitality, Telecommunication)"	New Delhi	North
15	Ms. Pooja Bahry	IBBI/IPA-003/IP-N00007/2016-17/10063	pujabahry@yahoo.com	6	5	11	13	"Construction, Manufacturing, Others (NEWS AGENCY, INFORMATION TECHNOLOGY, ELECTRONICS, FOOD PROCESSING, STEEL, POWER, construction, Rice Exports, Infratech)"	New Delhi	North
16	Mr. Ashok Kumar Gupta	IBBI/IPA-003/IP-N00010/2016-17/10072	cmaashokgupt@gmail.com	6	5	11	25	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Oil and Gas Exploration, Sugar, Liquor, Garment, Toys and Textile, Food Processing, Jems and jewellery, Agro and metal business, Footwear, Cement, Power)"	New Delhi	North

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PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (New Delhi Bench)

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17	Mr. Anil Goel	IBBI/IPA-001/IP-P00118/2017-2018/10253	anilgoel@aaainsolvency.com	11	0	11	4	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron and steel, Chemical Industry, Motor Parts, Textile Industry)"	New Delhi	North
18	Mr. Alok Kaushik	IBBI/IPA-002/IP-N00253/2017-18/10767	alok_kaush@yahoo.com	10	0	10	13	"Electricity, Construction, Real Estate, Manufacturing, Others (Logistics)"	New Delhi	North
19	Mr. Mohd Nazim Khan	IBBI/IPA-002/IP-N00076/2017-18/10207	nazim@mnkassociates.com	9	0	9	42	"Hotels, Wholesale and Retail Trade, Manufacturing, Transport, Others (Media, IT Technology, Dairy, Textiles, Cargo, Pharmaceuticals, Investments, Trading, Packaging, etc)"	New Delhi	North
20	Mr. Vivek Parti	IBBI/IPA-001/IP-P00813/2017-2018/11376	v_parti@yahoo.com	4	5	9	13	"Construction, Real Estate, Manufacturing, Others (Metal Trading)"	New Delhi	North
21	Mr. Rajeev Lochan	IBBI/IPA-002/IP-N00606/2018-19/11885	csrajeevlochan@gmail.com	7	2	9	9	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (All Sector)"	New Delhi	North
22	Mr. Vekas Kumar Garg	IBBI/IPA-002/IP-N00738/2018-2019/12291	vikasgarg_k@outlook.com	9	0	9	11	"Electricity, Real Estate, Others (Energy resources trading and related services, Construction and real estate development, Manufacturing and trading of chemicals, Forestry, timber products and construction materials, Phenolic resins and industrial chemicals manufacturing, Workforce management and analytics software, Coal trading and energy resources supply, Software development and IT services, Geospatial analytics and data intelligence solutions)"	New Delhi	North
23	Gaurav Mittal	IBBI/IPA-001/IP-P-02713/2022-2023/14140	gauravmittal.ipprofessional@gmail.com	0	9	9	1	"Others (Logistics)"	New Delhi	North
24	MOHAMMAD KHALID	IBBI/IPA-002/IP-N01289/2024-2025/14417	cskhalid01@gmail.com	6	3	9	0	"Wholesale and Retail Trade, Others (Information Technology, Logistics, Power & Energy)"	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (New Delhi Bench)

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25	Mr. Anil Kohli	IBBI/IPA-001/IP-P00112/2017-2018/10219	insolvency@arck.in	3	5	8	62	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (FMCG)"	New Delhi	North
26	Mr. Sunil Kumar Agrawal	IBBI/IPA-002/IP-N00081/2017-18/10222	aggarwalsk21@yahoo.com	8	0	8	34	"Wholesale and Retail Trade, Real Estate, Transport, Others (Tour & Travel, E-Commerce, Textile, Readymade Garments, Electricity Cable, Furniture, Packaging, Mining, Auto Parts, Construction & Infrastructure.)"	New Delhi	North
27	Mr. Narender Kumar Sharma	IBBI/IPA-002/IP-N00125/2017-2018/10294	nksharma.fcs@gmail.com	8	0	8	0	"Real Estate, Manufacturing"	New Delhi	North
28	Mr. Darshan Singh Anand	IBBI/IPA-002/IP-N00326/2017-2018/10931	dsanand57@gmail.com	8	0	8	11	"Electricity, Real Estate, Manufacturing, Others (Food Processing)"	New Delhi	North
29	Mr. Prabhat Ranjan Singh	IBBI/IPA-002/IP-N00428/2017-2018/11239	prabhat.rs.advocate@gmail.com	2	6	8	4	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
30	Mr. Rakesh Bhatia	IBBI/IPA-001/IP-P00978/2017-2018/11608	iprakeshbhatia@gmail.com	8	0	8	8	"Real Estate"	New Delhi	North
31	Harmeet Kaur	IBBI/IPA-002/IP-N00948/2020-2021/13076	ipharmeetkaur@gmail.com	4	4	8	3	"Construction, Real Estate, Manufacturing"	New Delhi	North
32	LOVENEET HANDA	IBBI/IPA-002/IP-N01048/2020-2021/13386	loveneet.cs@gmail.com	7	1	8	4	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (New Delhi Bench)

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33	Manindra Kumar Tiwari	IBBI/IPA-001/IP-P-02612/2021-2022/14015	ip.camkt@gmail.com	4	4	8	1	"Real Estate, Others (Fintech, Mining,)"	New Delhi	North
34	Ankit Goel	IBBI/IPA-001/IP-P-02671/2022-2023/14088	ankitgoel@aaainsolvency.in	6	2	8	9	"Electricity, Real Estate, Manufacturing"	New Delhi	North
35	Ms. Sunita Umesh	IBBI/IPA-001/IP-P00080/2017-18/10165	sunita.umesh@uccglobal.in	7	0	7	7	"Wholesale and Retail Trade, Manufacturing, Others ((Pharmaceutical, Health Care, Extraction of crude petroleum and natural gas))"	New Delhi	North
36	Mr. Sanjay Gupta	IBBI/IPA-001/IP-P00117/2017-18/10252	sanjaygupta@aaainsolvency.com	6	1	7	5	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
37	Mr. Ashish Singh	IBBI/IPA-002/IP-N00416/2017-2018/11230	ip.ashishsingh@gmail.com	6	1	7	29	"Construction, Real Estate, Manufacturing, Others (Logistics, Steel Industry)"	New Delhi	North
38	Mr. Roshan Lal Jain	IBBI/IPA-001/IP-P00966/2017-2018/11587	roshanljain@yahoo.co.uk	1	6	7	14	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
39	Mr. Manohar Lal Vij	IBBI/IPA-001/IP-P-01480/2018-2019/12269	mlvij1956@gmail.com	5	2	7	24	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Manufacturing of Auto Components, Pharmaceuticals)"	New Delhi	North
40	Mr. Amarpal	IBBI/IPA-001/IP-P01584/2018-2019/12411	amarpal@icai.org	6	1	7	10	"Hotels, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (New Delhi Bench)

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41	Bihari Lal Chakravarti	IBBI/IPA-002/IP-N00863/2019-2020/12776	blchakravarti25@gmail.com	1	6	7	12	"Manufacturing, Others (Dairy & Dairy products, Solar Power, Steel)"	New Delhi	North
42	SHAMSHER BAHADUR SINGH	IBBI/IPA-003/0341/2021-2022/13623	shamsheer_cs@yahoo.co.in	2	5	7	13	"Real Estate, Manufacturing, Others (Solar Power, Steel Industry,)"	New Delhi	North
43	Vikky Dang	IBBI/IPA-003/00359/2021-2022/13763	vikkydang@gmail.com	2	5	7	6	"Wholesale and Retail Trade, Others (ITES, Furnitures Sector)"	New Delhi	North
44	Veenu Drall	IBBI/IPA-001/IP-P-02504/2021-2022/13816	ipveenudrall@gmail.com	1	6	7	2	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Business activities, Services related)"	New Delhi	North
45	Mr. Prabhjot Singh Soni	IBBI/IPA-003/IP-N00377-C01/2017-18/10143	psgurleenson@gmail.com	4	2	6	30	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (GREEN LIGHTING, REAL ESTATE, HOSPITALITY, MOBITECH, GARMENTS, PRINTING, LAND STOCKIST, BUILDING MATERIAL, GREENLIGHTING , EATABLES, RICE MILLS, EVENT MANAGEMENT)"	New Delhi	North
46	Mr. Gaurav Katiyar	IBBI/IPA-001/IP-P00209/2017-18/10409	cagauravkatiyar@gmail.com	6	0	6	22	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Event management, media)"	New Delhi	North
47	Mr. Rabindra Kumar Mintri	IBBI/IPA-001/IP-P00707/2017-2018/11194	mintri_ca@rediffmail.com	6	0	6	11	"Construction, Real Estate, Others (MANUFACTURE OF MACHINERY AND EQUIPMENT, EXTRA TERRITORIAL ORGANIZATIONS AND BODIES)"	New Delhi	North
48	Mr. Dharmendra Kumar	IBBI/IPA-003/IP-N00012/2017-2018/11264	kumard36@hotmail.com	6	0	6	6	"Construction, Real Estate, Manufacturing, Others (Information Technology, Software services,Fintech Services)"	New Delhi	North

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49	Mr. Satish Joshi	IBBI/IPA-001/IP-P01295/2018-2019/12306	recourse2018@gmail.com	4	2	6	3	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (NBFC)"	New Delhi	North
50	RAJESH RAMNANI	IBBI/IPA-002/IP-N00993/2020-2021/13187	rajeshramnani2407@gmail.com	2	4	6	10	"Real Estate, Manufacturing, Others (Publishing and Tours and Travel)"	New Delhi	North
51	HEMANT SETHI	IBBI/IPA-002/IP-N01107/2021-2022/13628	hemantmlsethi60@gmail.com	4	2	6	4	"Wholesale and Retail Trade, Construction, Real Estate, Automobile, Manufacturing Others (EDUCATION, CONSULTANCY)"	New Delhi	North
52	Mohit Goyal	IBBI/IPA-001/IP-P-02395/2021-2022/13636	camohitgoyal@gmail.com	6	0	6	2	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
53	SAURABH CHAWLA	IBBI/IPA-003/ICAI-N-00368/2021-2022/13834	saurabh445@gmail.com	0	6	6	7	"Others (Automobile Components, Education)"	New Delhi	North
54	soniya gupta	IBBI/IPA-002/IP-N01155/2021-2022/13863	ipsoniyag@gmail.com	2	4	6	0	"Construction, Real Estate, Others (Wholesale Trade and Commission Trade except of Motor Vehicles & Motor Cycles)"	New Delhi	North
55	Deepak Kumar Goyal	IBBI/IPA-001/IP-P-02490/2022-2023/14143	ca.deepak.mba@gmail.com	6	0	6	4	"Construction, Real Estate, Others (Information Technology, Education, Marketing, Consultancy, Software Technology, Waste Management)"	New Delhi	North

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56	Amit Jain	IBBI/IPA-001/IP-P-02836/2023-2024/14369	amitjain32@gmail.com	4	2	6	1	"Real Estate, Manufacturing, Others (Education sector, Financial sector)"	New Delhi	North
57	Mr. Ashok Kriplani	IBBI/IPA-003/IP-N00009/2016-17/10071	ashok.kriplani1956@gmail.com	0	5	5	11	"Real Estate, Manufacturing, Others (Software, Trading)"	New Delhi	North
58	Mr. Vijay Kumar Gupta	IBBI/IPA-001/IP-P00262/2017-18/10500	vkgupta2004@yahoo.co.in	4	1	5	7	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
59	Mr. Rajesh Kumar Parakh	IBBI/IPA-001/IP-P00272/2017-18/10516	parakh.rajesh@gmail.com	5	0	5	24	"Construction, Real Estate, Manufacturing, Others ((Information Technology))"	New Delhi	North
60	Mr. Sudhanshu Gupta	IBBI/IPA-002/IP-N00216/2017-18/10668	sg_1973@rediffmail.com	5	0	5	11	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
61	Mr. Harvinder Singh	IBBI/IPA-001/IP-P00463/2017-2018/10806	harvinder@akgandassociates.com	3	2	5	8	"Real Estate, Manufacturing, Others (Agro-processing company, Hospitality, Media and Telecommunications, Infrastructure EPC)"	New Delhi	North
62	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00494/2017-18/10882	ska9001@gmail.com	3	2	5	17	"Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North

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63	Mr. Sapan Mohan Garg	IBBI/IPA-002/IP-N00315/2017-2018/10903	sapan10@yahoo.com	4	1	5	15	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North
64	Mr. Pawan Kumar Goyal	IBBI/IPA-001/IP-P00875/2017-2018/11473	ca.pawangoyal@gmail.com	5	0	5	8	"Wholesale and Retail Trade, Construction, Real Estate, Others (food processing)"	New Delhi	North
65	Mr. Reetesh Kumar Agarwal	IBBI/IPA-001/IP-P00878/2017-2018/11475	carkagarwal@gmail.com	4	1	5	11	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Trading)"	New Delhi	North
66	Mr. Sandeep Kumar Agrawal	IBBI/IPA-001/IP-P01135/2018-19/11828	ipsandeepagrawal@gmail.com	4	1	5	2	"Construction, Manufacturing, Others (Services Sector)"	New Delhi	North
67	Mr. Devvart Rana	IBBI/IPA-002/IP-N00680/2018-2019/12025	devvartrana@gmail.com	3	2	5	10	"Electricity, Hotels, Construction, Real Estate"	New Delhi	North
68	Mr. Shaikh Nafis Anjum	IBBI/IPA-003/IP-N00211/2018-2019/12363	sn.anjum123@gmail.com	4	1	5	5	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
69	Anil Kumar Sharma	IBBI/IPA-003/IP-N00218/2019-2020/12514	mikonict@gmail.com	5	0	5	2	"Wholesale and Retail Trade, Others (Power, manufacturing)"	New Delhi	North
70	PARVEEN KUMAR JAIN	IBBI/IPA-001/IP-P-02022/2020-2021/13110	parveen_2817@yahoo.co.in	5	0	5	4	"Wholesale and Retail Trade, Manufacturing, Others (Media, Information Technology)"	New Delhi	North

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71	Niraj Kumar	IBBI/IPA-001/IP-P-02368/2021-2022/13586	njhaandco@gmail.com	2	3	5	2	"Construction, Manufacturing, Others (Infrastructure, Information technologies, Synthetic filament yarn)"	New Delhi	North
72	SURINDER BABBAR	IBBI/IPA-001/IP-P-02534/2021-2022/13878	ip.surinderbabbar@gmail.com	2	3	5	1	"Wholesale and Retail Trade"	New Delhi	North
73	Hans Raj Bhogra	IBBI/IPA-003/ICAI-N-00389/2021-2022/13940	hansrajbhogra@gmail.com	3	2	5	0	"Hotels, Real Estate, Manufacturing"	New Delhi	North
74	Mr. Rakesh Kumar Jain	IBBI/IPA-002/IP-N00053/2017-18/10105	sirshree.rakesh@gmail.com	4	0	4	6	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Refinery,)"	New Delhi	North
75	Mr. Vikram Kumar	IBBI/IPA-001/IP-P00082/2017-2018/10178	vikramau@gmail.com	4	0	4	1	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (road and EPC)"	New Delhi	North
76	Mr. Ajay Gupta	IBBI/IPA-001/IP-P00140/2017-18/10304	ip.ajaygupta@corporiservicem.com	2	2	4	16	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Chemical Industry (Irradiation and sterilization services), Retail, LED Lighting, Steel Fabrication, Electrical Solutions, Books Publishing & Distribution)"	New Delhi	North
77	Mr. Sanjay Gupta	IBBI/IPA-002/IP-N00982-C01/2017-2018/10354	sanjay@sgaindia.in	4	0	4	7	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (EXPORTS)"	New Delhi	North
78	Mr. Atul Tandon	IBBI/IPA-003/IP-N000102/2017-2018/11125	atultandon2002@gmail.com	3	1	4	0	"Real Estate, Others (Vehicle leasing)"	New Delhi	North

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79	Ms. Rashmi Mintri	IBBI/IPA-001/IP-P00708/2017-2018/11185	ca.rashmimintri@gmail.com	3	1	4	3	"Construction, Real Estate, Others (Automobiles)"	New Delhi	North
80	Mr. Neeraj Bhatia	IBBI/IPA-001/IP-P00824/2017-2018/11400	nbtrace1@yahoo.com	3	1	4	20	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (software & animal husbandry etc)"	New Delhi	North
81	Mr. Ranjan Chakraborti	IBBI/IPA-002/IP-N00541/2017-2018/11618	ranjanns@gmail.com	4	0	4	12	"Construction, Real Estate, Manufacturing, Transport, Others (Consulting , Electric Components , Capacitor and turbines , Cable TV Service and Internet Service Provider, Laundry Chain , Electronic components and parts ,Coal mining and distribution, E-vehicle manufacturing , Industrial Sealing ,)"	New Delhi	North
82	Mr. Shyam Arora	IBBI/IPA-002/IP-N00546/2017-2018/11703	arora.shyam@yahoo.com	4	0	4	1	"Construction, Real Estate"	New Delhi	North
83	Mr. Vijay Kishore Saxena	IBBI/IPA-001/IP-P01766/2019-2020/12708	vksaxena2159@gmail.com	3	1	4	4	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport"	New Delhi	North
84	Swatantra Singh	IBBI/IPA-001/IP-P-01950/2020-2021/13047	singh@caindelhiindia.com	3	1	4	1	"Construction, Others (Construction & Jewellery business)"	New Delhi	North
85	Mahesh Agarwal	IBBI/IPA-001/IP-P-01995/2020-2021/13087	ip1387ma@gmail.com	3	1	4	0	"Construction, Others (Power Sector, Trading Activities)"	New Delhi	North
86	MUKESH KUMAR JAIN	IBBI/IPA-001/IP-P-01960/2020-2021/13089	fcafcs19@gmail.com	3	1	4	2	"Wholesale and Retail Trade, Manufacturing, Others (Logistics & Transport, Management Solution and Network & Communication Management Solution.)"	New Delhi	North
87	KAMALL AHUJA	IBBI/IPA-002/IP-N01025/2020-2021/13389	nclt.srassociate@lawmax.in	4	0	4	0	"Others (Telecom, Hydraulics)"	New Delhi	North

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88	Vivek Sharma	IBBI/IPA-002/IP-N01077/2020-2021/13442	fcs viveksharma@gmail.com	1	3	4	7	"Wholesale and Retail Trade, Construction, Manufacturing"	New Delhi	North
89	Amit Talwar	IBBI/IPA-002/IP-N01178/2021-2022/13887	amittalwarcs@gmail.com	0	4	4	5	"Real Estate, Others (Textile)"	New Delhi	North
90	MANOJ KUMAR JAIN	IBBI/IPA-001/IP-P-02707/2022-2023/14173	mkjain365@gmail.com	2	2	4	2	"Others (Financial services sector)"	New Delhi	North
91	Mr. Nirmal Kumar Bhesoni	IBBI/IPA-001/IP-P00010/2016-17/10016	ipnirmalkumar@gmail.com	2	1	3	0	"Real Estate, Manufacturing, Others (Investment schemes)"	New Delhi	North
92	Mr. Abhishek Anand	IBBI/IPA-002/IP-N00038/2016-17/10077	irpepoch@gmail.com	3	0	3	0	"Real Estate, Others (Travel and Education)"	New Delhi	North
93	Mr. Lekhraj Bajaj	IBBI/IPA-002/IP-N00039/2016-2017/10078	lekhrabajaj@rediffmail.com	3	0	3	20	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
94	Mr. Vinod Kumar Chaurasia	IBBI/IPA-001/IP-P00100/2017-18/10200	cavinodchaurasia@gmail.com	3	0	3	8	"Construction, Real Estate, Manufacturing, Others (online content creator aggregator)"	New Delhi	North
95	Mr. Kanti Mohan Rustagi	IBBI/IPA-002/IP-N00097/2017-18/10240	kanti.rustagi@patanjaliassociates.com	3	0	3	12	"Electricity, Construction, Others (EPC, Iron and Steel)"	New Delhi	North
96	Mr. Krit Narayan Mishra	IBBI/IPA-001/IP-P00441/2017-18/10784	kritmassociates@gmail.com	3	0	3	7	"Hotels, Construction, Real Estate, Manufacturing, Transport, Others (Promoting activities of Charity by stimulating sustainable economic activities)"	New Delhi	North

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97	Mr. Bimal Kumar Sharma	IBBI/IPA-001/IP-P00542/2017-2018/10967	sharma_bimal@rediffmail.com	1	2	3	6	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automotive, Textiles and Apparel, Information Technology, Telecommunications, Real Estate and Construction, Infrastructure and Energy, Mining and Metals, ACTIVITIES AUXILIARY TO FINANCIAL INTERMEDIATION, MANUFACTURE OF ELECTRICAL MACHINERY AND APPARATUS N.E.C., TEXTILES, ENTERTAINMENT, ELECTRONICS AND PRINTING & PACKAGING	New Delhi	North
98	Mr. Sudhir Kalra	IBBI/IPA-001/IP-P00768/2017-2018/11314	kalra.adv@gmail.com	3	0	3	9	"Hotels, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
99	Mr. Shailendra Singh	IBBI/IPA-002/IP-N00471/2017-2018/11372	shailendralaw@gmail.com	3	0	3	0	"Real Estate"	New Delhi	North
100	Mr. Vineet Gupta	IBBI/IPA-001/IP-P00810/2017-2018/11377	vineetsinghalco@hotmail.com	3	0	3	0	"Real Estate"	New Delhi	North
101	Mr. Rakesh Kumar Gupta	IBBI/IPA-001/IP-P00833/2017-2018/11418	rkg.delhi.ca@gmail.com	3	0	3	1	"Real Estate, Others (FMCG)"	New Delhi	North
102	Mr. Pankaj Kumar Singhal	IBBI/IPA-002/IP-N00532/2017-2018/11561	aprassociatesllp@gmail.com	3	0	3	14	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Trading)"	New Delhi	North
103	Mr. Rakesh Kumar Singala	IBBI/IPA-002/IP-N00581/2017-18/11744	csrakeshsingala@gmail.com	3	0	3	2	"Wholesale and Retail Trade, Manufacturing, Others (IT, Hospital and consultancy)"	New Delhi	North
104	Mr. Puneet Sachdev	IBBI/IPA-001/IP-P01124/2018-19/11821	psachdev78@gmail.com	3	0	3	3	"Others (MANUFACTURING OF PACKING MATERIAL, COMMODITY TRADING AND VIDEO STUDIO)"	New Delhi	North
105	Mr. Sanjay Kumar Jha	IBBI/IPA-002/IP-N00684/2018-2019/12031	sanjayjhafcs@gmail.com	3	0	3	2	"Real Estate"	New Delhi	North
106	Mr. Shashi Bhushan Prasad	IBBI/IPA-002/IP-N00676/2018-2019/12114	shashibpd@gmail.com	3	0	3	9	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Printing, Civil engineering (offshore structure))"	New Delhi	North

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107	Mr. Pawan Kumar Singal	IBBI/IPA-001/IP-P-01172/2018-2019/12229	pawansingal50@gmail.com	1	2	3	8	"Real Estate, Manufacturing, Others (Breweries, Technical Textile)"	New Delhi	North
108	Mr. Sanjiv Kumar Arora	IBBI/IPA-001/IP-P01462/2018-2019/12390	mrask4@yahoo.co.in	3	0	3	0	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Coal & Lignite Mining, Peat Extraction)"	New Delhi	North
109	Mr. Sukhdev Madnani	IBBI/IPA-001/IP-P01499/2018-2019/12392	sukhdevmadnani@hotmail.com	3	0	3	2	"Manufacturing, Transport, Others (Cable Industry, Rentals & Leases, Logistics & Transportation, Telecommunication, Finance, etc.)"	New Delhi	North
110	Mr. Gyan Chandra Misra	IBBI/IPA-001/IP-P01797/2019-2020/12789	cagcmisra@gmail.com	3	0	3	0	"Real Estate, Others (Service Industry)"	New Delhi	North
111	MUKESH CHAND JAIN	IBBI/IPA-002/IP-N00960/2020-2021/13054	mcjain.jmca@gmail.com	2	1	3	4	"Hotels, Others (Media)"	New Delhi	North
112	DAMODAR PRASAD GUPTA	IBBI/IPA-002/IP-N00997/2020-2021/13223	sgsdel@gmail.com	3	0	3	2	"Others (Insurance Broking, Insurance Technology Services and Trading)"	New Delhi	North
113	BRIJESH SINGH BHADAURIYA	IBBI/IPA-002/IP-N01045/2020-2021/13385	bsb@bsbandassociates.in	2	1	3	1	"Manufacturing, Others (Waste Water Treatment)"	New Delhi	North
114	TANVEER ILAHI	IBBI/IPA-001/IP-P-02553/2021-2022/13874	IP.TANVEERILAHI@GMAIL.COM	0	3	3	1	"Wholesale and Retail Trade"	New Delhi	North
115	Prassan Navin Kumar Sinha	IBBI/IPA-002/IP-N01197/2021-2022/13971	csprassan@gmail.com	2	1	3	3	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Information Technology)"	New Delhi	North

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116	Bhavna	IBBI/IPA-001/IP-P-02716/2022-2023/14150	bhavnabansalus@yahoo.com	1	2	3	2	"Manufacturing"	New Delhi	North
117	Shailesh Chandra Ojha	IBBI/IPA-001/IP-P-02859/2023-2024/14382	ipscojha@gmail.com	3	0	3	3	"Manufacturing, Others (Liquor & Hospitalities)"	New Delhi	North
118	Mr. Dinesh Sood	IBBI/IPA-002/IP-N00046/2016-17/10091	dineshsood1602@gmail.com	2	0	2	7	"Real Estate, Manufacturing"	New Delhi	North
119	Mr. Vineet K Chaudhary	IBBI/IPA-002/IP-N00103/2017-2018/10246	ip.vineetchaudhary@gmail.com	2	0	2	3	"Others (i.Engineering, Procurement and Construction (EPC); ii.Financial Intermediation except Insurance and Pension Funding; & iii.Developing proprietary analytics & technology platform.)"	New Delhi	North
120	Mr. Umesh Singh	IBBI/IPA-002/IP-N00124/2017-18/10293	singhaluk@hotmail.com	1	1	2	5	"Real Estate, Others (Information Technology)"	New Delhi	North
121	Mr. Parveen Bansal	IBBI/IPA-001/IP-P00175/2017-18/10344	parveen.bansal@pbinsolvency.com	2	0	2	19	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Power Sector, Solar Plant, Iron & Steel, Processed Food)"	New Delhi	North
122	Mr. Sunil Kumar Gupta	IBBI/IPA-001/IP-P00205/2017-18/10394	caskg82@gmail.com	2	0	2	3	"Others (Electronic Waste, Real Estate)"	New Delhi	North
123	Ms. Reshma Mittal	IBBI/IPA-001/IP-P00297/2017-18/10541	careshmamittal@gmail.com	2	0	2	22	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Cables, Rice, Sugar)"	New Delhi	North
124	Mr. Mukesh Kumar Grover	IBBI/IPA-001/IP-P00383/2017-18/10640	mukesh@mjra.co.in	2	0	2	12	"Wholesale and Retail Trade, Manufacturing, Others ((Infrastructure, water, IT, Pharma, Auto component and consumer durables))"	New Delhi	North

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125	Mr. Rajiv Bajaj	IBBI/IPA-002/IP-N00276/2017-18/10834	rbajajip@gmail.com	2	0	2	1	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
126	Mr. Nitesh Kumar Sinha	IBBI/IPA-002/IP-N00280/2017-18/10838	info@csnitesh.com	2	0	2	0	"Wholesale and Retail Trade, Others (Service Industry)"	New Delhi	North
127	Mr. Jitender Arora	IBBI/IPA-002/IP-N00305/2017-18/10863	csjitender@yahoo.com	2	0	2	1	"Real Estate"	New Delhi	North
128	Mr. Gulshan Gaba	IBBI/IPA-001/IP-P00548/2017-2018/10978	cagulshangaba@yahoo.com	2	0	2	5	"Manufacturing, Others (Business Process Outsourcing)"	New Delhi	North
129	Mr. Saurabh Agrawal	IBBI/IPA-002/IP-N00344/2017-2018/10994	saurabhfcs@gmail.com	1	1	2	0	"Real Estate, Manufacturing"	New Delhi	North
130	Mr. Pawan Kumar Garg	IBBI/IPA-001/IP-P00608/2017-2018/11069	ca.pawangarg@gmail.com	2	0	2	9	"Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North
131	Mr. Sunder Khatri	IBBI/IPA-002/IP-N00437/2017-2018/11191	sunder_khatri@yahoo.com	1	1	2	0	"Real Estate, Others (IT)"	New Delhi	North
132	Mr. Rajesh Mittal	IBBI/IPA-001/IP-P01114/2018-19/11816	md@alamakcapital.com	0	2	2	0	"Others (PG)"	New Delhi	North
133	Mr. Ram Phal Bhardwaj	IBBI/IPA-001/IP-P01308/2018-2019/12053	bhardwajca@hotmail.com	2	0	2	7	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North

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134	Mr.Mahesh Taneja	IBBI/IPA-002/IP-N00739/2018-2019/12326	mahestaneja111@yahoo.in	2	0	2	3	"Wholesale and Retail Trade, Construction, Real Estate"	New Delhi	North
135	Mr. Rakesh Mishra	IBBI/IPA-001/IP-P01676/2019-2020/12719	rakeshmishra9@hotmail.com	1	1	2	3	"Real Estate, Others (Mining, Garments)"	New Delhi	North
136	Pankaj Arora	IBBI/IPA-001/IP-P01643/2019-2020/12739	tra.pankaj@gmail.com	2	0	2	1	"Others (IT Advisory, Technology & Engineering)"	New Delhi	North
137	Mr. Ankur Tayal	IBBI/IPA-001/IP-P01790/2019-2020/12779	caankurtayal79@gmail.com	2	0	2	0	"Others (Telecommunication, automobile)"	New Delhi	North
138	Vaneet Bhatia	IBBI/IPA-002/IP-N00908/2019-2020/12942	vaneetbhatia4@gmail.com	2	0	2	4	"Wholesale and Retail Trade, Real Estate, Others (CSR activities)"	New Delhi	North
139	mimni katariya	IBBI/IPA-003/00273/2020-2021/13097	minnik1943@hotmail.com	2	0	2	2	"Hotels, Real Estate, Others (service industry)"	New Delhi	North
140	CA ARCHANA SINGHAL	IBBI/IPA-001/IP-P-02036/2020-2021/13116	archanafca@gmail.com	2	0	2	3	"Real Estate, Others (Printing)"	New Delhi	North
141	Pramod Kumar Agrawal	IBBI/IPA-001/IP-P-02080/2020-2021/13208	pramod@capramod.com	0	2	2	2	"Others (Others)"	New Delhi	North
142	SANTANU KUMAR SAMANTA	IBBI/IPA-001/IP-P-02324/2020-2021/13511	santanukumar@yahoo.com	2	0	2	10	"Others (Wholesale and Retail Trade, Real Estate, Manufacturing, Transportation, Agriculture, Others (Education, Pharma, Insurance, Printing))"	New Delhi	North

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143	Rahul Khanna	IBBI/IPA-002/IP-N01095/2021-2022/13581	rk3398b@gmail.com	1	1	2	2	"Electricity, Manufacturing"	New Delhi	North
144	RAVINDER KUMAR SHARMA	IBBI/IPA-003/N-00331/2021-2022/13598	emailravinderksharma@gmail.com	2	0	2	1	"Others (1.. Manufacturing of Glass and Glass Products 2. Telecom Infrastructure)"	New Delhi	North
145	ANSHUL SHARMA	IBBI/IPA-003/00386/2021-2022/13930	cma.anshulsharma2020@gmail.com	2	0	2	1	"Real Estate"	New Delhi	North
146	RAJESH GUPTA	IBBI/IPA-002/IP-N01169/2021-2022/13948	rguptafcs@gmail.com	0	2	2	2	"Others (SECURITY AND MANPOWER SERVICES)"	New Delhi	North
147	Deepak Arora	IBBI/IPA-003/ICAI-N-00418/2022-2023/14120	ipdeepakarora@gmail.com	2	0	2	2	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
148	RAJENDER PAL CHANDEL	IBBI/IPA-002/IP-N01220/2022-2023/14135	rpchandel.ip@gmail.com	0	2	2	0	"Manufacturing, Others (Pharma)"	New Delhi	North
149	Sourav Goyal	IBBI/IPA-001/IP-P-02868/2023-2024/14390	ipsouravgoyal@gmail.com	1	1	2	0	"Construction, Manufacturing"	New Delhi	North
150	Mr. Brijender Singh Deswal	IBBI/IPA-003/IP-N00002/2016-17/10021	brijender@deswal.com	1	0	1	6	"Manufacturing, Others (SAND MINING)"	New Delhi	North

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151	Ms. Nisha Malpani	IBBI/IPA-001/IP-P00058/2017-2018/10136	ip.nmalpani@gmail.com	0	1	1	6	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile)"	New Delhi	North
152	Mr. Ravi Bansal	IBBI/IPA-001/IP-P00162/2017-18/10331	ipravibansal@gmail.com	1	0	1	6	"Wholesale and Retail Trade, Manufacturing, Others (Bulk SMS Service Provider)"	New Delhi	North
153	Mr. Arun Chadha	IBBI/IPA-001/IP-P00165/2017-18/10334	chadharun@yahoo.com	1	0	1	16	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (textile and garment, automotives. mfg.of basic metals)"	New Delhi	North
154	Mr. Navneet Arora	IBBI/IPA-002/IP-N00128/2017-2018/10345	info@navneetaroracs.com	1	0	1	5	"Wholesale and Retail Trade, Real Estate, Others (Jewellery, Hospital)"	New Delhi	North
155	Mr. Aishwarya Mohan Gahrana	IBBI/IPA-002/IP-N00135/2017-18/10351	aishwaryam_gahrana@yahoo.com	1	0	1	12	"Real Estate, Others (Hospital, Information Technology, Newspaper)"	New Delhi	North
156	Mr. Anil Matta	IBBI/IPA-001/IP-P00223/2017-18/10422	mattaassociates@gmail.com	1	0	1	0	"Wholesale and Retail Trade, Construction, Real Estate, Others (PERSONAL GUARANTER, TOLL ROAD UNIT, OTHER SME UNITS)"	New Delhi	North
157	Mr. Tarun Jain	IBBI/IPA-002/IP-N00187/2017-18/10504	info@jainandpartners.com	1	0	1	11	"Others (We have been handling assignments in different sectors including manufacturing and service sector.)"	New Delhi	North
158	Ms. Shruti Gupta	IBBI/IPA-001/IP-P00303/2017-18/10567	guptashrutica@gmail.com	1	0	1	3	"Construction, Manufacturing, Others (Road construction)"	New Delhi	North

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159	Mr. Sanjay Dewani	IBBI/IPA-001/IP-P00423/2017-18/10746	sanjaydewani@gmail.com	1	0	1	6	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Automotive, Steel, EPC, Power)"	New Delhi	North
160	Mr. Praveen Kumar Singhal	IBBI/IPA-001/IP-P00514/2017-2018/10915	casinghalpk@gmail.com	1	0	1	2	"Wholesale and Retail Trade, Others (retail)"	New Delhi	North
161	Ms. Ashu Gupta	IBBI/IPA-002/IP-N00339/2017-2018/10943	ashugupta.cs@gmail.com	1	0	1	1	"Others (PRINTING)"	New Delhi	North
162	Mr. Tanuj Kumar Bhatnagar	IBBI/IPA-002/IP-N00352/2017-2018/11002	tanujkumar85@gmail.com	0	1	1	0	"Others (Personal Gaurantor individual)"	New Delhi	North
163	Mr. Hans Raj Chugh	IBBI/IPA-001/IP-P00698/2017-2018/11182	hansrajchugh@ashm.in	1	0	1	4	"Construction, Real Estate, Manufacturing, Others (Education)"	New Delhi	North
164	Mr. Satya Prakash Gupta	IBBI/IPA-001/IP-P00737/2017-2018/11234	spgfinance@gmail.com	1	0	1	8	"Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
165	Mr. Vinay Kumar Singhal	IBBI/IPA-002/IP-N00624/2018-19/11880	vinaysinghal.ip@gmail.com	0	1	1	18	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Media & Advertisement Agency)"	New Delhi	North

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166	Mr. Rakesh Prasad Khandelwal	IBBI/IPA-002/IP-N00639/2018-2019/11950	rpkhll@gmail.com	1	0	1	0	"Others (Steel Chemicals)"	New Delhi	North
167	Mr. K Subhra Narayan Mohapatra	IBBI/IPA-002/IP-N00618/2018-2019/11981	cs.ip.rv@outlook.com	1	0	1	3	"Electricity, Wholesale and Retail Trade, Manufacturing"	New Delhi	North
168	Mr. Vijay Kumar	IBBI/IPA-002/IP-N00652/2018-2019/12020	vk_hv@yahoo.co.in	1	0	1	6	"Others (FOOD & BEVERAGES)"	New Delhi	North
169	Mr. Bharat Bhushan Sethi	IBBI/IPA-002/IP-N00650/2018-2019/12034	bbsethi.adv@gmail.com	1	0	1	1	"Wholesale and Retail Trade, Real Estate"	New Delhi	North
170	Mr. Rajiv Malik	IBBI/IPA-002/IP-N00391/2018-2019/12115	iprmalik2009@gmail.com	1	0	1	8	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Restaurants, Automotive Parts, Machinery Goods, Real Estate, Telecasting Rights, and Trading)"	New Delhi	North
171	Mr. Pradeep Upadhyay	IBBI/IPA-001/IP-P-01415/2018-2019/12233	capuaindia@gmail.com	1	0	1	2	"Construction"	New Delhi	North

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172	Mr. Radhey Shyam Yadav	IBBI/IPA-001/IP-P-01496/2018-2019/12255	rsyadav01@gmail.com	1	0	1	7	"Manufacturing, Others (Coaching)"	New Delhi	North
173	Paban Kumar Jain	IBBI/IPA-001/IP-P01148/2019-2020/12490	jainchi@hotmail.com	1	0	1	1	"Others (Wholesale Trade of Electronic Goods)"	New Delhi	North
174	Atul Jagnani	IBBI/IPA-001/IP-P01117/2019-2020/12508	atuljagnani@gmail.com	0	1	1	1	"Construction"	New Delhi	North
175	Rajesh Kumar Goel	IBBI/IPA-001/IP-P01810/2019-2020/12761	rajesh.goel@mrgoel.com	0	1	1	4	"Wholesale and Retail Trade, Real Estate, Others (Gems and Jewellery, Textile and Dyeing Material)"	New Delhi	North
176	Mr. Navdeep Gupta	IBBI/IPA-001/IP-P01791/2019-2020/12814	ngaoffice@gmail.com	1	0	1	2	"Hotels, Manufacturing, Others (executing contracts related to insulation and refractory lining)"	New Delhi	North
177	Jayprakash Bansil Somani	IBBI/IPA-003/IP-N00262/2019-2020/12976	jaysomani64@gmail.com	1	0	1	3	"Manufacturing"	New Delhi	North
178	DEEPAK KUMAR AGGARWAL	IBBI/IPA-001/IP-P-02076/2020-2021/13225	ipdeepakaggarwal@gmail.com	1	0	1	0	"Manufacturing"	New Delhi	North
179	Gaurav rohilla	IBBI/IPA-003/ICAIN00303/2020-2021/13293	adv.gauravrohilla@gmail.com	1	0	1	1	"Others (Corporate)"	New Delhi	North
180	KESHAV MITTAL	IBBI/IPA-001/IP-P-02221/2020-2021/13354	advocatekmittal@gmail.com	1	0	1	0	"Real Estate"	New Delhi	North

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181	Kunwarpreet Singh	IBBI/IPA-002/IP-N01150/2021-2022/13788	singhkunwar2012@gmail.com	0	1	1	6	"Construction, Real Estate, Manufacturing, Others (Mining & Quarrying, Education, NGO)"	New Delhi	North
182	Pushpinder Kumar	IBBI/IPA-001/IP-P-02548/2021-2022/13888	pushpinderraiip@gmail.com	1	0	1	1	"Wholesale and Retail Trade, Manufacturing, Others (Telecommunication)"	New Delhi	North
183	SAURAB SHARMA	IBBI/IPA-001/IP-P-02550/2021-2022/13951	sk04sharma@gmail.com	1	0	1	3	"Hotels, Construction, Transport"	New Delhi	North
184	Gaurav Gupta	IBBI/IPA-001/IP-P-02745/2022-2023/14195	gaurav.ca2010@gmail.com	0	1	1	0	"Others (healthcare)"	New Delhi	North
185	Neha Bhasin	IBBI/IPA-002/IP-N01234/2022-2023/14213	neha@primusresolutions.in	1	0	1	2	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
186	PREETI CHAUHAN	IBBI/IPA-002/IP-N01273/2023-2024/14331	cspreetichauhan@gmail.com	1	0	1	3	"Wholesale and Retail Trade, Others (Cord Blood Banking, Trading in Cattle Feeds etc)"	New Delhi	North
187	Mr. Navneet Kumar Jain	IBBI/IPA-003/IP-N00004/2016-17/10023	navneetic@yahoo.com	0	0	0	6	"Manufacturing"	New Delhi	North

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188	Mr. Alok Kumar Kuchhal	IBBI/IPA-002/IP-N00114/2017-18/10284	akkuchhal.ip@gmail.com	0	0	0	8	"Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North
189	Mr. Devnidhi Arya	IBBI/IPA-001/IP-P00148/2017-18/10312	devaryafca@gmail.com	0	0	0	2	"Construction, Real Estate"	New Delhi	North
190	Mr. Rakesh Takyar	IBBI/IPA-001/IP-P00160/2017-18/10329	rtakyar.rt@gmail.com	0	0	0	6	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Mines / Quarries, Paper / Paper Products, Media / Advertisement)"	New Delhi	North
191	Mr. Sudhir Kumar Agarwal	IBBI/IPA-001/IP-P00195/2017-18/10374	ska003@gmail.com	0	0	0	5	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Forestry, Fishing and Hunting, Amusement Recreation Industries, Animal Production, Apparel Manufacturing Arts, Entertainment, and Recreation, Beverage and Tobacco Product Manufacturing, Broadcasting, Building Material and Garden Equipment, Chemical Manufacturing, Construction, Construction of Buildings, Infrastructure, Roads, High-ways, Bridges, Canals, Irrigation Projects, Couriers and Messengers)"	New Delhi	North
192	Mr. Manoj Kumar Singh	IBBI/IPA-003/IP-N00050/2017-18/10443	cma.msingh@gmail.com	0	0	0	0	NIL	New Delhi	North
193	Mr. Sushil Kumar Bhageria	IBBI/IPA-001/IP-P00257/2017-18/10486	skbhageria@rediffmail.com	0	0	0	0	NIL	New Delhi	North
194	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00466/2017-18/10809	sanjayagrawal_sagrawal@yahoo.com	0	0	0	1	"Others (manufacture/trading of generators)"	New Delhi	North
195	Mr. Pushpendra Surana	IBBI/IPA-001/IP-P00488/2017-18/10876	pushpendra.surana@sksurana.llp.com	0	0	0	1	"Wholesale and Retail Trade"	New Delhi	North

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196	Mr. Ajay Kumar Jain	IBBI/IPA-002/IP-N00415/2017-2018/11188	ajayjain721@gmail.com	0	0	0	11	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile, Laundry, Jute Industries, Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing,)"	New Delhi	North
197	Mr. Anil Kumar Jain	IBBI/IPA-001/IP-P00735/2017-2018/11233	aniljn@yahoo.com	0	0	0	5	"Real Estate, Others (Automobile, Computer Allied Services)"	New Delhi	North
198	Mr. Sandeep Chandna	IBBI/IPA-002/IP-N00447/2017-2018/11237	cssandeep@live.in	0	0	0	12	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Food processing, Beverages)"	New Delhi	North
199	Mr. Mohit Kumar Gupta	IBBI/IPA-001/IP-P00782/2017-2018/11355	mohitgupta1112@yahoo.in	0	0	0	3	"Wholesale and Retail Trade, Real Estate, Others (Importer and Forwarder)"	New Delhi	North
200	Mr. Ajay Gulati	IBBI/IPA-001/IP-P00943/2017-2018/11547	ajaygulati.ca@gmail.com	0	0	0	1	"Others (Real Estate mainenance services)"	New Delhi	North
201	Mr. Sudhir Chandi	IBBI/IPA-001/IP-P01126/2018-2019/11879	iprvsudhirchandi@gmail.com	0	0	0	0	NIL	New Delhi	North
202	Mr. Ajit Sood	IBBI/IPA-002/IP-N00709/2018-2019/12146	ajitsood14@gmail.com	0	0	0	0	NIL	New Delhi	North

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203	Mr. Rahul Vashishth	IBBI/IPA-001/IP-P-01385/2018-2019/12230	carahulv@gmail.com	0	0	0	0	NIL	New Delhi	North
204	Mr. Praveen Kumar Agarwal	IBBI/IPA-002/IP-N00700/2018-2019/12348	pravag3001@gmail.com	0	0	0	4	"Real Estate, Manufacturing"	New Delhi	North
205	Mr. Satendar Kumar	IBBI/IPA-001/IP-P01580/2018-2019/12429	skrfca@gmail.com	0	0	0	0	NIL	New Delhi	North
206	Nitish Kumar Chugh	IBBI/IPA-001/IP-P01636/2019-2020/12529	ca.nitish@gmail.com	0	0	0	0	NIL	New Delhi	North
207	Amar Nath	IBBI/IPA-001/IP-P01639/2019-2020/12530	insolvencyprofessional2019@gmail.com	0	0	0	3	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (All Sector)"	New Delhi	North
208	Ruchir Batra	IBBI/IPA-003/IP-N00225/2019-2020/12626	ip.ruchirbatra@gmail.com	0	0	0	0	NIL	New Delhi	North
209	Mr. Vineet Gupta	IBBI/IPA-001/IP-P01689/2019-2020/12680	ipvineet.rv@gmail.com	0	0	0	1	"Construction, Real Estate"	New Delhi	North
210	Mr. Chander Shekhar	IBBI/IPA-001/IP-P01760/2019-2020/12706	ca.cssuneja@gmail.com	0	0	0	5	"Construction, Real Estate"	New Delhi	North

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211	Mr. Arvinder Singh Kindra	IBBI/IPA-002/IP-N00873/2019-2020/12830	arvinderkindra@gmail.com	0	0	0	0	NIL	New Delhi	North
212	Ms. Rekha Sharma	IBBI/IPA-003/IP-N00248/2019-2020/12837	rekhaip.vrsa@gmail.com	0	0	0	2	"Manufacturing"	New Delhi	North
213	Mr. Baldev Raj Sachdeva	IBBI/IPA-002/IP-N00856/2019-2020/12857	brajsachdeva@gmail.com	0	0	0	0	NIL	New Delhi	North
214	Mansij Arya	IBBI/IPA-002/IP-N00907/2019-2020/12939	pcsmansij@gmail.com	0	0	0	14	"Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North
215	sandeep kumar	IBBI/IPA-001/IP-P-01925/2020-2021/13129	sandeep5883@gmail.com	0	0	0	0	NIL	New Delhi	North
216	Rajinder Kumar	IBBI/IPA-003/ICAI-N-00287/2020-2021/13179	cmarajinderkumar@gmail.com	0	0	0	0	NIL	New Delhi	North
217	Ahsan Ahmad	IBBI/IPA-002/IP-N00987/2020-2021/13183	ahsan_123ahmad@yahoo.co.in	0	0	0	4	"Others (Tour and Travel Industry, real estate)"	New Delhi	North
218	SATISH KUMAR CHUGH	IBBI/IPA-003/00270/2020-2021/13196	skchugh111@gmail.com	0	0	0	5	"Construction, Others (Others (Processing and trading in spices, Got manufactured LED lights and selling, Fabrication and fixing of Aluminium doors and windows))"	New Delhi	North

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219	Mahesh Kumar Mittal	IBBI/IPA-003/00300/2020-2021/13242	mkmittal14@rediffmail.com	0	0	0	2	"Others (Hospital)"	New Delhi	North
220	ANOOP PRAKASH AWASTHI	IBBI/IPA-002/IP-N01008/2020-2021/13271	apipaor@gmail.com	0	0	0	4	"Construction, Real Estate, Manufacturing"	New Delhi	North
221	DINESH CHANDER GUPTA	IBBI/IPA-001/IP-P-02107/2020-2021/13303	DCGCOMP@GMAIL.COM	0	0	0	0	NIL	New Delhi	North
222	Ashwani Rastogi	IBBI/IPA-001/IP-P-02137/2020-2021/13357	ashwani.rastogi.ca@gmail.com	0	0	0	1	"Others (INFORMATION TECHNOLOGY)"	New Delhi	North
223	DIKSHITA SHARMA	IBBI/IPA-001/IP-P-02226/2020-2021/13408	ca.dikshasharma@gmail.com	0	0	0	1	"Wholesale and Retail Trade, Others (Retail Industry)"	New Delhi	North
224	RAMKRIPAL SHARMA	IBBI/IPA-002/IP-No-1126/2021-2022/13669	iprksharma@gmail.com	0	0	0	3	"Electricity, Others (Trading)"	New Delhi	North
225	ANKIT GUPTA	IBBI/IPA-001/IP-P-02304/2021-2022/13704	CAANKITGUPTA2009@G MAIL.COM	0	0	0	4	"Wholesale and Retail Trade, Others (Edible Oil)"	New Delhi	North
226	Keshri Kumar	IBBI/IPA-001/IP-P-02459/2021-2022/13769	keshrik@yahoo.com	0	0	0	1	"Others (Food processing)"	New Delhi	North
227	PRINCE SONI	IBBI/IPA-001/IP-P-02608/2021-2022/14014	princesoni9.ca@gmail.com	0	0	0	0	NIL	New Delhi	North
228	Sandeep Kumar Vij	IBBI/IPA-001/IP-P-02687/2022-2023/14094	caipsandeepvij@gmail.com	0	0	0	0	"Others (Not Applicable)"	New Delhi	North
229	Vijender Kumar Jain	IBBI/IPA-001/IP-P-01581/2022-2023/14151	vijenderj@hotmail.com	0	0	0	2	"Real Estate"	New Delhi	North

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230	Rajeev Khurana	IBBI/IPA-001/IP-P-02760/2022-2023/14230	rk.rajeevkhurana@outlook.com	0	0	0	0	NIL	New Delhi	North
231	Gaurav Garg	IBBI/IPA-001/IP-P-02761/2022-2023/14231	cagauravgarg86@gmail.com	0	0	0	0	NIL	New Delhi	North
232	Vipin Garg	IBBI/IPA-001/IP-P-02777/2022-2023/14262	vipingarg@vgnc.in	0	0	0	0	NIL	New Delhi	North
233	Neeraj Singhal	IBBI/IPA-002/IP-N01255/2023-2024/14295	nslegalexpert@gmail.com	0	0	0	0	NIL	New Delhi	North
234	RAJNISH	IBBI/IPA-001/IP-P-02793/2023-2024/14311	rajnishtomar1@gmail.com	0	0	0	0	NIL	New Delhi	North
235	ANIL KUMAR PAL	IBBI/IPA-001/IP-P-02813/2023-2024/14321	palakrpoffice@gmail.com	0	0	0	0	NIL	New Delhi	North
236	Gopal Garg	IBBI/IPA-001/IP-P-02803/2023-2024/14339	gopalgarg1987@gmail.com	0	0	0	0	NIL	New Delhi	North
237	SUCHETA GUPTA	IBBI/IPA-002/IP-N01292/2024-2025/14450	suchetaguptaandassociates@gmail.com	0	0	0	0	NIL	New Delhi	North
238	ABHISHEK PERIWAL	IBBI/IPA-002/IP-N01305/2024-2025/14482	ipabhishek.work@gmail.com	0	0	0	0	"Electricity, Construction, Real Estate, Manufacturing, Others (Education Institutions, Renewable energy sectors)"	New Delhi	North
239	Mukul Anand Singh	IBBI/IPA-002/IP-N01306/2024-2025/14493	singhmukul1312@gmail.com	0	0	0	0	NIL	New Delhi	North
240	Saurabh Mittal	IBBI/IPA-001/IP-P-02916/2024-2025/14496	ipsaurabhmittal@gmail.com	0	0	0	0	NIL	New Delhi	North

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S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
241	RAJNISH KUMAR DUDEJA	IBBI/IPA-001/IP-P-02977/2025-2026/14549	rajinishdudeja69@gmail.com	0	0	0	0	NIL	New Delhi	North
242	Vaibhav Sharma	IBBI/IPA-002/IP-N01333/2025-2026/14551	sharma.vaibhav129@gmail.com	0	0	0	0	NIL	New Delhi	North
243	BALADEVA CHITRANJAN	IBBI/IPA-002/IP-N01325/2025-2026/14588	bchitraranjan@gmail.com	0	0	0	0	NIL	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Allahabad Bench)

Panel of IPs for appointment as,

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- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

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1	Vimal Kumar	IBBI/IPA-002/IP-N0095/2020-2021/13236	maidvimal1@rediff.com	6	15	21	1	"Wholesale and Retail Trade, Manufacturing, Others (Environment Consultant, Fur & Fabrics)"	Allahabad	North
2	Mr. Shravan Kumar Vishnoi	IBBI/IPA-002/IP-N0040/2016-2017/10079	shravan.vishnoi@yahoo.com	9	3	12	23	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Sugar and Distillery, Metal, Chemical)"	Allahabad	North
3	Rakesh Kumar Gupta	IBBI/IPA-001/IP-P01656/2019-2020/12607	rkg_gzb@hotmail.com	0	7	7	0	"Others (Agro- fertilizers)"	Allahabad	North
4	Deepak Kumar Garg	IBBI/IPA-002/IP-N00796/2019-2020/12560	deepakgarg07@rediffmail.com	2	4	6	8	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Allahabad	North
5	Ms. Babita Jain	IBBI/IPA-002/IP-N00321/2017-2018/10926	jainbabita06@gmail.com	1	4	5	7	"Construction, Manufacturing"	Allahabad	North
6	Mr. Avneesh Srivastava	IBBI/IPA-001/IP-P01845/2019-2020/12869	caavneesh11@gmail.com	1	4	5	2	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Allahabad	North
7	Mr. Anupam Tiwari	IBBI/IPA-003/IP-N00018/2017-18/10131	tiwari.anupam23@gmail.com	4	0	4	4	"Manufacturing"	Allahabad	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Allahabad Bench)

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8	Mr. Rajiv Bhatnagar	IBBI/IPA-001/IP-P00075/2017-18/10160	carajivbhatnagar@gmail.com	2	2	4	8	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Automobiles ,Renewal Energy, Chemical Industry , Rice Mill, Information Technology)"	Allahabad	North
9	Mr. Deepak Kumar Agarwal	IBBI/IPA-002/IP-N00584/2017-18/11778	dkagarwal.ip@gmail.com	4	0	4	0	"Real Estate, Manufacturing, Others (Building of complete constructions or parts thereof; civil engineering)"	Allahabad	North
10	Ms. Hemi Gupta	IBBI/IPA-002/IP-N00147/2017-18/10383	hemigupta@rediffmail.com	3	0	3	3	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Allahabad	North
11	Mr. Sanju Kumar	IBBI/IPA-002/IP-N00865/2019-2020/12798	krsanjusingh@yahoo.com	3	0	3	0	"Wholesale and Retail Trade, Others (Trade and services)"	Allahabad	North
12	Deepak Mittal	IBBI/IPA-001/IP-P-02096/2020-2021/13264	reshmaandco@gmail.com	0	3	3	11	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Allahabad	North
13	Pawan Garg	IBBI/IPA-002/IP-N01011/2020-2021/13267	cspawan.garg@gmail.com	2	1	3	3	"Real Estate, Manufacturing"	Allahabad	North
14	SHIVANAND CHAUDHARY	IBBI/IPA-001/IP-P-02661/2021-2022/14049	cashivanand12@gmail.com	3	0	3	0	"Real Estate"	Allahabad	North
15	Mr. Pramod Kumar Sharma	IBBI/IPA-002/IP-N00110/2017-18/10258	pksharmafcs@gmail.com	2	0	2	6	"Construction, Real Estate, Manufacturing, Others (Paper and food and Media)"	Allahabad	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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16	Ms. Manisha Rawat	IBBI/IPA-002/IP-N00233/2017-18/10684	manisharawatfcs@gmail.com	2	0	2	8	"Hotels, Construction, Real Estate"	Allahabad	North
17	Mr. Satyendra Sharma	IBBI/IPA-002/IP-N00737/2018-2019/12260	satyendrasirp@gmail.com	2	0	2	8	"Construction, Manufacturing, Others (MOVIE THEATRES, WATER AND WASTE MANAGEMENT TREATMENT, PRINTING, BULLION, FINANCIAL SERVICES, OPERATING IN THE STOCK TRADING ACTIVITIES)"	Allahabad	North
18	Mr. Rakesh Jindal	IBBI/IPA-001/IP-P00375/2017-18/10632	ca.rakeshjindal@gmail.com	1	0	1	4	"Hotels, Construction, Real Estate, Manufacturing, Others (Agro Food Park)"	Allahabad	North
19	Mr. Ranjeet Kumar Verma	IBBI/IPA-002/IP-N00301/2017-18/10859	IRP.RANJEETCS@GMAIL.COM	1	0	1	0	"Wholesale and Retail Trade"	Allahabad	North
20	Mr. Piyush Moona	IBBI/IPA-001/IP-P00990/2017-2018/11630	piyushmoona@gmail.com	1	0	1	10	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Banquet & Catering Services, Road maintenance / Toll operations)"	Allahabad	North
21	Mr. Bhoopesh Gupta	IBBI/IPA-001/IP-P-01468/2018-2019/12271	cabhoopesh@rediffmail.com	1	0	1	6	"Construction, Manufacturing"	Allahabad	North
22	Pawan Lohia	IBBI/IPA-001/IP-P-02021/2020-2021/13160	pawanlohea@gmail.com	1	0	1	1	"Construction, Others (Information Technology)"	Allahabad	North

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23	sunil sethi	IBBI/IPA-003/ICAIN00426/2022-2023/14179	ssethi412@gmail.com	1	0	1	1	"Manufacturing"	Allahabad	North
24	Ashish Sharma	IBBI/IPA-001/IP-P-02825/2023-2024/14375	ashishkrishancaip@gmail.com	1	0	1	0	"Manufacturing"	Allahabad	North
25	Mr. Manish Jain	IBBI/IPA-001/IP-P00874/2017-2018/11472	manish1974jain@yahoo.com	0	0	0	0	NIL	Allahabad	North
26	Mr. Abhay Kumar	IBBI/IPA-002/IP-N00504/2017-2018/11559	km.abhay@gmail.com	0	0	0	3	"Hotels, Real Estate, Others (Financial Sector)"	Allahabad	North
27	Mr. Puneet Sakhuja	IBBI/IPA-001/IP-P01820/2019-2020/12792	capuneetsakhuja@gmail.com	0	0	0	1	"Real Estate"	Allahabad	North
28	Vishal Kumar Pandey	IBBI/IPA-001/IP-P01885/2019-2020/12947	vishalkpandeyca@gmail.com	0	0	0	0	NIL	Allahabad	North
29	ANKIT AGARWAL	IBBI/IPA-001/IP-P-01954/2020-2021/13095	DRANKITCA@GMAIL.COM	0	0	0	0	NIL	Allahabad	North
30	Rajesh Srivastava	IBBI/IPA-001/IP-P-01998/2020-2021/13138	rajesh1701_1@gmail.com	0	0	0	0	NIL	Allahabad	North

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31	Varun Goel	IBBI/IPA-001/IP-P-02165/2020-2021/13339	ip.varungoel@gmail.com	0	0	0	5	"Real Estate, Manufacturing"	Allahabad	North
32	Meenu Goel	IBBI/IPA-001/IP-P-02260/2020-2021/13467	cameenugoel08@yahoo.com	0	0	0	0	NIL	Allahabad	North
33	VISHAL SHARMA	IBBI/IPA-001/IP-P-02265/2020-2021/13481	ipvishalsharma2021@gmail.com	0	0	0	0	"Manufacturing"	Allahabad	North
34	ANIL SINGH PATWAL	IBBI/IPA-002/IP-NO1096/2020-2021/13516	fcmaasp@gmail.com	0	0	0	0	NIL	Allahabad	North
35	SAURABH AGARWAL	IBBI/IPA-001/IP-P-02352/2021-2022/13563	agarwalsaurabh19@outlook.com	0	0	0	1	"Manufacturing"	Allahabad	North
36	Mahendra Nath	IBBI/IPA-001/IP-P-02190/2021-2022/13569	mnathfca@gmail.com	0	0	0	0	NIL	Allahabad	North
37	Rajat Kumar Mehra	IBBI/IPA-002/IP-N01180/2021-2022/13933	mehra6@rediffmail.com	0	0	0	0	NIL	Allahabad	North
38	ISHENDRA PANDEY	IBBI/IPA-001/IP-P-02591/2021-2022/14019	ishendrapandey@yahoo.co.in	0	0	0	0	NIL	Allahabad	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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39	Virendra Maurya	IBBI/IPA-001/IP-P-02627/2021-2022/14022	virendramaurya.ip@gmail.com	0	0	0	3	"Electricity, Hotels, Construction, Real Estate, Manufacturing, Transport"	Allahabad	North
40	ishant jain	IBBI/IPA-001/IP-P-02530/2021-2022/14038	cajj1788@gmail.com	0	0	0	0	NIL	Allahabad	North
41	PRADEEP KUMAR VERMA	IBBI/IPA-001/IP-P-01884/2022-2023/14134	verma.pradeep@yahoo.com	0	0	0	0	NIL	Allahabad	North
42	chhavi pandey	IBBI/IPA-001/IP-P-02689/2022-2023/14156	chhavi_consultant@yahoo.co.in	0	0	0	0	NIL	Allahabad	North
43	Manish Srivastava	IBBI/IPA-001/IP-P-02815/2023-2024/14332	shrivastav_manish@hotmail.com	0	0	0	0	NIL	Allahabad	North
44	DEEPAK SINGH	IBBI/IPA-003/ICAI-N-00447/2023-2024/14350	deepaksingh1965@gmail.com	0	0	0	0	NIL	Allahabad	North
45	Shalini Bhatnagar	IBBI/IPA-001/IP-P-02878/2024-2025/14403	cashalinisrivastava@gmail.com	0	0	0	0	NIL	Allahabad	North
46	Alakto Majumder	IBBI/IPA-001/IP-P-02857/2024-2025/14407	alakto.ip@gmail.com	0	0	0	0	NIL	Allahabad	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Allahabad Bench)

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47	Arvind Kumar saxena	IBBI/IPA-001/IP-P-02901/2024-2025/14453	aksaxena2001@rediffmail.com	0	0	0	0	NIL	Allahabad	North
48	MAYANK TAYAL	IBBI/IPA-001/IP-P-02947/2025-2026/14528	mayanktayal555@gmail.com	0	0	0	0	NIL	Allahabad	North
49	Manu Gupta	IBBI/IPA-001/IP-P-02955/2025-2026/14544	manu8704@gmail.com	0	0	0	0	NIL	Allahabad	North
50	AMRIT RAJ	IBBI/IPA-001/IP-P-02940/2025-2026/14547	ipamritraj@gmail.com	0	0	0	0	NIL	Allahabad	North
51	SUDHIR BABU SAXENA	IBBI/IPA-003/IPA-ICAI-N-00480/2025-2026/14567	sudhirbsaxena73@gmail.com	0	0	0	0	NIL	Allahabad	North
52	SAURABH PRATAP SINGH	IBBI/IPA-001/IP-P-02960/2025-2026/14592	saurabhsinghip2@gmail.com	0	0	0	0	NIL	Allahabad	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Chandigarh Bench)

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Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

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1	Mr. Vivek Bansal	IBBI/IPA-001/IP-P-01475/2018-2019/12249	irp.vivekbansalca@gmail.com	1	38	39	24	"Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
2	Mr. Sanjay Kumar Aggarwal	IBBI/IPA-002/IP-P-00126/2017-18/10295	sanjayaggarwal.fcs@gmail.com	4	26	30	20	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Iron and Steel, Textiles, Rice Industries and Construction, Cotton Industry)"	Chandigarh	North
3	ANKUR BANSAL	IBBI/IPA-003/ICAL-N-00370/2021-2022/13820	ip.caankur@gmail.com	3	14	17	1	"Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (AIRPORT SERVICES, BOTTLING PLANT, TEXTILE, ETC)"	Chandigarh	North
4	Gurdev Bassi	IBBI/IPA-001/IP-P-01633/2019-2020/12504	ipgurdevbassi@gmail.com	3	12	15	1	"Manufacturing, Others (Service and Food)"	Chandigarh	North
5	Nikhil Sachdeva	IBBI/IPA-001/IP-P-02743/2022-2023/14184	nikhilsachdeva.ca@gmail.com	4	10	14	6	"Manufacturing, Others (Iron and Steel Industry, Financial Intermediation, Manpower Supply industry, Textile Industry, Finance, Spinning Mills, FMCG)"	Chandigarh	North
6	Mr. Rajiv Khurana	IBBI/IPA-001/IP-P-00126/2017-18/10268	ip.rajivkhurana@gmail.com	5	6	11	9	"Electricity, Manufacturing, Others (Paper, Pharmaceuticals, Automotive Armouring, Textiles)"	Chandigarh	North
7	Ms. Maya Gupta	IBBI/IPA-002/IP-P-00363/2017-2018/11061	fcsmayagupta@gmail.com	5	6	11	23	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Iron, steel and power industry, film production and entertainment sector)"	Chandigarh	North
8	Deepankur Sharma	IBBI/IPA-001/IP-P-02236/2020-2021/13419	deepankursharma@yahoo.com	3	8	11	8	"Manufacturing, Others (Rice Sheller, Vehicles Spare Parts, NBFC(Suspended License),)"	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Chandigarh Bench)

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- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
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9	Parminder Singh Bhullar	IBBI/IPA-002/IP-N01127/2021-2022/13700	advocate-psb@gmail.com	1	9	10	10	"Construction, Real Estate, Manufacturing, Transport, Others (Food & Beverages)"	Chandigarh	North
10	Mr. Rohit Sehgal	IBBI/IPA-001/IP-P00528/2017-2018/10953	iamrs101@gmail.com	9	0	9	10	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles)"	Chandigarh	North
11	Mr. Naveen Kumar Jain	IBBI/IPA-001/IP-P00650/2017-2018/11097	insolvencyprofessional@rediffmail.com	4	4	8	8	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Pharmaceutical, Service Sector, Electronics,)"	Chandigarh	North
12	Madan Mohan Dhupar	IBBI/IPA-002/IP-N00860/2019-2020/12768	dhuparmm@gmail.com	4	4	8	7	"Manufacturing"	Chandigarh	North
13	Abhimanyu Mittal	IBBI/IPA-001/IP-P01870/2019-2020/12893	ca.mittalabhi@gmail.com	3	5	8	11	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	Chandigarh	North
14	Mr. Deepak Thukral	IBBI/IPA-002/IP-N00182/2017-18/10453	deepakthukral1@gmail.com	3	4	7	4	"Manufacturing, Others (others)"	Chandigarh	North
15	Ashok Malik	IBBI/IPA-001/IP-P01913/2019-2020/12957	malikandmalikadvocates@gmail.com	1	6	7	2	"Manufacturing, Others (business management consultancy activities)"	Chandigarh	North
16	CS DEWAN ASPARAN NABI	IBBI/IPA-002/IP-N00962/2020-2021/13135	danaasparan@yahoo.com	2	5	7	0	"Wholesale and Retail Trade, Others (Textile Retailers and Distributors, Others- Rice Shellers, Rice Grains etc)"	Chandigarh	North

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17	Mr. Sanyam Goel	IBBI/IPA-002/IP- N00138/2017- 18/10397	goelsanyam@gmail.com	4	2	6	2	"Real Estate, Manufacturing"	Chandigarh	North
18	Dharmendra Kumar Bhasin	IBBI/IPA-002/IP- N00816/2019- 2020/12564	ipdkbhasin@gmail.com	2	4	6	5	"Electricity, Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
19	Harmanjit Singh	IBBI/IPA-001/IP-P- 02034/2020- 2021/13080	ipcaharmanghai@gmail.com	3	3	6	3	"Construction, Real Estate, Transport, Others (Hydro Power Project , Service Industry , Cement Industry.)"	Chandigarh	North
20	Prashant Gupta	IBBI/IPA-001/IP-P- 02471/2021- 2022/13868	pgupta.rp@gmail.com	1	4	5	5	"Construction, Real Estate, Manufacturing, Others (BUSINESS OF POULTRY BREEDING)"	Chandigarh	North
21	Mr. Vigyan Prakash Arora	IBBI/IPA-001/IP- P01106/2017- 18/11797	vigyan@vigyanarora.com	4	0	4	3	"Electricity, Manufacturing, Others (Manufacture of rubber products, Manufacture of cement, lime and plaster)"	Chandigarh	North
22	Mr. Gautam Mittal	IBBI/IPA-001/IP- P01331/2018- 2019/12058	mittalgautam@yahoo.com	2	2	4	0	"Wholesale and Retail Trade, Manufacturing, Others (Auto parts, Rice sheller, Food processing etc)"	Chandigarh	North
23	Mr. Prem Chand Goyal	IBBI/IPA-001/IP- P01780/2019- 2020/12710	peg47758@gmail.com	4	0	4	8	"Wholesale and Retail Trade, Manufacturing, Others (Chemical , Rice Shelling, Spinning and textile)"	Chandigarh	North
24	Sandeep Kumar Chitkara	IBBI/IPA-001/IP-P- 01976/2020- 2021/13084	sandchit9@gmail.com	4	0	4	1	"Manufacturing"	Chandigarh	North
25	Bhupinder Sethi	IBBI/IPA-001/IP-P- 02144/2020- 2021/13366	ip.brsethi@gmail.com	1	3	4	7	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Cotton Ginning, Textiles Manufacturing, Automobiles dealership, Automobiles service station , Automobiles spares, transport & Logistics, Hospitality)"	Chandigarh	North

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26	Mr. Rajeev Bhambri	IBBI/IPA-002/IP-N00152/2017-2018/10399	rajeev.bambri@gmail.com	3	0	3	10	"Real Estate, Manufacturing"	Chandigarh	North
27	Mr. Krishan Vrind Jain	IBBI/IPA-001/IP-P00284/2017-2018/10528	jainkv@gmail.com	3	0	3	11	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Others (Real estate, Automobile Dealerships, Pharmaceuticals, Bulk Drugs, Packaging, Engineering, IITESM, food, Software Industry, Sanitary & bath Fittings Industry, Manufacturing sector industries))"	Chandigarh	North
28	Mr. Anil Arora	IBBI/IPA-001/IP-P00729/2017-2018/11224	ca.anil@gmail.com	3	0	3	5	"Others (Paper & Production, Entertainment, Software & Technology)"	Chandigarh	North
29	Yatin Sharma	IBBI/IPA-001/IP-P-02008/2020-2021/13112	SHARMAYATIN@YAHOO.COM	1	2	3	8	"Construction, Manufacturing"	Chandigarh	North
30	CHANDAN BHATIA	IBBI/IPA-001/IP-P-02320/2021-2022/13614	chandanbhatia.ip@gmail.com	0	3	3	1	"Construction, Real Estate, Manufacturing"	Chandigarh	North
31	Manohar Suman	IBBI/IPA-003/00393/2021-2022/14003	manoharsuman10@gmail.com	3	0	3	2	"Electricity, Manufacturing, Others (Food & Beverages)"	Chandigarh	North
32	CA Pramod Kumar Misra	IBBI/IPA-001/IP-P-02669/2022-2023/14099	capkmisra@gmail.com	2	1	3	3	"Electricity, Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
33	Mr. Bhupesh Gupta	IBBI/IPA-002/IP-N00030/2016-2017/10067	bkg.majestic@gmail.com	2	0	2	6	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Wind & Solar Energy, Renewable Energy, Manufacturing of Textiles & Garments, Food Processing & Dairy, Agriculture, Hosiery Mills, Vehicle Retail and Sale, Retail Trade, Wholesale Trade)"	Chandigarh	North

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34	Mr. Rajeev Bansal	IBBI/IPA-001/IP-P0026/2017-18/10425	carajeevbansal@yahoo.com	2	0	2	0	"Construction, Others (health)"	Chandigarh	North
35	Mr. Harsh Garg	IBBI/IPA-001/IP-P0024/2017-18/10472	harsh.garg81@gmail.com	2	0	2	6	"Construction"	Chandigarh	North
36	Mr. Desh Deepak	IBBI/IPA-001/IP-P00648/2017-2018/11105	deshdeepak297@gmail.com	2	0	2	4	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Rice Milling, Mushroom Farming.)"	Chandigarh	North
37	Mr. Harish Malhotra	IBBI/IPA-001/IP-P00728/2017-2018/11223	ca.harish@gmail.com	2	0	2	1	"Others (Chemicals, Agriculture/Biofuel, Finance)"	Chandigarh	North
38	Mr. Naresh Kumar goel	IBBI/IPA-002/IP-N00696/2018-2019/12323	nkg1964@rediffmail.com	2	0	2	0	"Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
39	AMIT KUMAR GOYAL	IBBI/IPA-003/ICAI-N-00317/2020-2021/13342	akgoyal47@yahoo.com	2	0	2	0	"Real Estate, Others (Agriculture)"	Chandigarh	North
40	Ashok Kakkar	IBBI/IPA-002/IP-N01066/2020-2021/13407	akkakkar.58@gmail.com	2	0	2	0	"Wholesale and Retail Trade, Construction, Real Estate"	Chandigarh	North
41	Sunita	IBBI/IPA-002/IP-N01208/2021-2022/14031	csskanwar@gmail.com	0	2	2	3	"Manufacturing, Others (Human Health Activities, Manufacture of Pharmaceuticals, Medicinal Chemicals and Botanical products.)"	Chandigarh	North

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42	Mr. Nipan Bansal	IBBI/IPA-001/IP-P00039/2017-2018/10100	irp@parshotamandassociates.com	1	0	1	15	"Manufacturing, Others (Paper Manufacturing, Power Generation, FMCG Industry, Textile Manufacturing, Cycle Manufacturing, Yarn Manufacturing,)"	Chandigarh	North
43	Mr. Prem Kumar Garg	IBBI/IPA-001/IP-P00346/2017-18/10647	capremgarg@gmail.com	1	0	1	0	"Others (PAPER CUP INDUSTRY)"	Chandigarh	North
44	Mr. Subhash Saini	IBBI/IPA-002/IP-N00449/2017-2018/11241	subhsaini1@gmail.com	1	0	1	1	"Manufacturing"	Chandigarh	North
45	Mr. Mahesh Bansal	IBBI/IPA-001/IP-P00785/2017-2018/11341	emnbee.consulting@gmail.com	1	0	1	11	"Electricity, Hotels, Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
46	Mr. Dinesh Kumar	IBBI/IPA-001/IP-P00860/2017-2018/11442	dkgc2004@yahoo.com	1	0	1	6	"Manufacturing"	Chandigarh	North
47	Mr. Madan Lal Aggarwal	IBBI/IPA-002/IP-N00497/2017-2018/11553	aggarwalmadan@gmail.com	1	0	1	0	"Others (Hitech Drycleaning)"	Chandigarh	North
48	Mr. Arun Gupta	IBBI/IPA-001/IP-P01323/2018-2019/12055	arunsapna.ca@gmail.com	1	0	1	5	"Manufacturing, Others (PAPER MILL, SPINTEX, IRON AND STEEL , FURNANCE, RICE SHELLOR, FORGING, Rice)"	Chandigarh	North
49	Mrs. Sapna Gupta	IBBI/IPA-001/IP-P01324/2018-2019/12056	sapnaarun.ca@gmail.com	1	0	1	2	"Wholesale and Retail Trade, Others (Education, Readymade Garment)"	Chandigarh	North
50	Mr. Vanit Kumar Mittal	IBBI/IPA-001/IP-P-01483/2018-2019/12252	vanit.mittal@vmtcorpadvisor.s.com	1	0	1	2	"Construction, Real Estate, Transport"	Chandigarh	North

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51	Naveen Singal	IBBI/IPA-001/IP-P-001650/2019-2020/12520	naveen@rvalutech.com	1	0	1	5	"Construction, Manufacturing, Others (Pharma)"	Chandigarh	North
52	Mr. Gurbinder Singh	IBBI/IPA-001/IP-P-001787/2019-2020/12720	gurbinderca@gmail.com	1	0	1	0	"Others (Textile)"	Chandigarh	North
53	Mr. Khushvinder Singhal	IBBI/IPA-002/IP-N00888/2019-2020/12833	kvsinghal@gmail.com	1	0	1	10	"Real Estate, Manufacturing, Transport, Others (Travel Agency)"	Chandigarh	North
54	vipin agarwal	IBBI/IPA-001/IP-P-02391/2021-2022/13680	vipin.agarwal.ggn@gmail.com	1	0	1	3	"Wholesale and Retail Trade"	Chandigarh	North
55	RAJ KUMAR SONI	IBBI/IPA-002/IP-N001219/2022-2023/14136	rksoni.ip@gmail.com	1	0	1	0	"Wholesale and Retail Trade"	Chandigarh	North
56	atul kumar kinra	IBBI/IPA-002/IP-N001230/2022-2023/14162	atukin61@gmail.com	1	0	1	0	"Real Estate"	Chandigarh	North
57	AMARJEET SINGH	IBBI/IPA-002/IP-N001287/2023-2024/14392	amarjeetsingh5400@gmail.com	1	0	1	0	"Manufacturing, Others (Food & Beverages)"	Chandigarh	North
58	Shrishti Garg	IBBI/IPA-001/IP-P-02929/2025-2026/14509	ip.shrishtigarg@gmail.com	1	0	1	0	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Chandigarh	North

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59	POOJA GUPTA	IBBI/IPA-001/IP-P-02937/2025-2026/14513	ippoojagupta.chd@gmail.com	1	0	1	0	"Manufacturing"	Chandigarh	North
60	Mr. Vipul Garg	IBBI/IPA-001/IP-P00462/2017-2018/10805	vipul_ca@rediffmail.com	0	0	0	2	"Electricity, Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
61	Mr. Mohit Chawla	IBBI/IPA-001/IP-P00524/2017-2018/10949	camohitchawla@gmail.com	0	0	0	9	"Manufacturing, Others (PEB, Agriculture, Textile, Forging)"	Chandigarh	North
62	Mr. Krishan Rajesh Chaudhary	IBBI/IPA-001/IP-P00684/2017-2018/11161	krajeshchaudhary@gmail.com	0	0	0	1	"Manufacturing"	Chandigarh	North
63	Mr. Ashish Agarwal	IBBI/IPA-001/IP-P00688/2017-2018/11165	ashishagarwalca@gmail.com	0	0	0	6	"Manufacturing"	Chandigarh	North
64	Mr. Vipan Kumar Gupta	IBBI/IPA-001/IP-P00935/2017-2018/11539	fcavipan@gmail.com	0	0	0	0	NIL	Chandigarh	North
65	Mr. Gopal Lal Baser	IBBI/IPA-002/IP-N0053/2017-2018/11677	gopal.baser1972@gmail.com	0	0	0	0	NIL	Chandigarh	North
66	Mr. Arvind Kumar	IBBI/IPA-001/IP-P01120/2018-19/11865	caarvindchauhan@gmail.com	0	0	0	2	"Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
67	Mr. Inder Jeet Khattar	IBBI/IPA-003/IP-N000156/2018-2019/12102	khattartania@rediffmail.com	0	0	0	1	"Manufacturing"	Chandigarh	North

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68	Mrs. Pooja Trikha	IBBI/IPA-001/IP-P01375/2018-2019/12173	pooja_trikha@hotmail.com	0	0	0	1	"Manufacturing"	Chandigarh	North
69	Mr. Ajay Kumar Siwach	IBBI/IPA-002/IP-N00668/2018-2019/12214	siwachajay@gmail.com	0	0	0	8	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Chandigarh	North
70	Mr. Praveen Ranka	IBBI/IPA-002/IP-N00746/2018-2019/12261	unitymgt@rediffmail.com	0	0	0	2	"Electricity"	Chandigarh	North
71	Mr. Mukesh Kumar	IBBI/IPA-001/IP-P-01498/2018-2019/12268	ca.mukeshmittal@gmail.com	0	0	0	2	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport"	Chandigarh	North
72	Mr. Poonam Chand Jain	IBBI/IPA-002/IP-N00702/2018-2019/12274	cspc Jain@gmail.com	0	0	0	1	"Electricity"	Chandigarh	North
73	Mrs. Ramanpreet Kaur	IBBI/IPA-001/IP-P01378/2018-2019/12301	raman.impacca@gmail.com	0	0	0	0	NIL	Chandigarh	North
74	Mr. Sachit Soni	IBBI/IPA-001/IP-P01413/2018-2019/12335	sachitsoni@gmail.com	0	0	0	1	"Manufacturing"	Chandigarh	North
75	Mr. Vikas Gupta	IBBI/IPA-001/IP-P01317/2018-2019/12420	vikas_fca@yahoo.com	0	0	0	0	NIL	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Chandigarh Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N (A)	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
76	Mr. Rajiv Kumar	IBBI/IPA-001/IP-P-001546-2018-2019/12455	rajivjindal72@gmail.com	0	0	0	0	NIL	Chandigarh	North
77	Mr. Surinder Kumar Gupta	IBBI/IPA-001/IP-P-001710/2019-2020/12682	skgupta22365@gmail.com	0	0	0	0	NIL	Chandigarh	North
78	Mr. Rajeech Gupta	IBBI/IPA-001/IP-P-001747/2019-2020/12705	rajeesh_chd@yahoo.com	0	0	0	0	NIL	Chandigarh	North
79	Jaramu Ram Thakur	IBBI/IPA-001/IP-P-01869/2019-2020/12933	jithakurvms@gmail.com	0	0	0	4	"Manufacturing"	Chandigarh	North
80	RAJEEV MAWKIN	IBBI/IPA-002/IP-P-000961/2020-2021/13048	rajeevip2020@gmail.com	0	0	0	2	"Others (IT enabled services)"	Chandigarh	North
81	Suresh Kumar Malhotra	IBBI/IPA-001/IP-P-02109/2020-2021/13266	sureshkmalhotra1@gmail.com	0	0	0	0	NIL	Chandigarh	North
82	VIKAS KUMAR	IBBI/IPA-001/IP-P-02120/2020-2021/13282	vikasjaswal80@gmail.com	0	0	0	0	NIL	Chandigarh	North
83	Sandeep Lamba	IBBI/IPA-001/IP-P-02118/2020-2021/13310	advocate.sandeplamba@gmail.com	0	0	0	0	NIL	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Chandigarh Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
84	Rohit Gupta	IBBI/IPA-001/IP-P-02186/2020-2021/13518	rohit.ca@gmail.com	0	0	0	0	NIL	Chandigarh	North
85	SANJEEV BHANDARI	IBBI/IPA-001/IP-P-02328/2021-2022/13528	ipcasanjeevbihandari.1@gmail.com	0	0	0	1	"Electricity"	Chandigarh	North
86	Devinder Kumar Singla	IBBI/IPA-001/IP-P-02371/2021-2022/13585	singlaally@gmail.com	0	0	0	0	NIL	Chandigarh	North
87	HARVINDER SINGH DHAMI	IBBI/IPA-002/IP-P-N01145/2021-2022/13792	advocateharvinder662@gmail.com	0	0	0	0	NIL	Chandigarh	North
88	Manojit Sengupta	IBBI/IPA-001/IP-P-02447/2021-2022/13795	resolutionprofessionalindia@gmail.com	0	0	0	0	"Electricity"	Chandigarh	North
89	Archit Gupta	IBBI/IPA-001/IP-P-02509/2021-2022/13817	archit2176@gmail.com	0	0	0	0	NIL	Chandigarh	North
90	sunil kumar jain	IBBI/IPA-001/IP-P-02487/2021-2022/13850	suniljain313@gmail.com	0	0	0	0	NIL	Chandigarh	North
91	SANDEEP KUMAR DHAWAN	IBBI/IPA-001/IP-P-02692/2022-2023/14123	IP.SANDEEPDHAWAN@GMAIL.COM	0	0	0	0	NIL	Chandigarh	North
92	INDER RAJ SINGH SAINI	IBBI/IPA-001/IP-P-02826/2023-2024/14352	inderraj219@gmail.com	0	0	0	0	NIL	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Chandigarh Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N (A)	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
93	Anju Sharma	IBBI/IPA-001/IP-P-02851/2023-2024/14385	caanjusharma2011@gmail.com	0	0	0	0	NIL	Chandigarh	North
94	Mamta	IBBI/IPA-002/IP-P-001283/2024-2025/14413	ipmamta24@gmail.com	0	0	0	0	NIL	Chandigarh	North
95	MAYANK WADHERA	IBBI/IPA-003/IPA-ICAI-N-00463/2024-2025/14489	camayankwadhera@gmail.com	0	0	0	0	NIL	Chandigarh	North
96	ALKA GIRDHAR	IBBI/IPA-001/IP-P-02920/2024-2025/14506	alkagirdhar24@gmail.com	0	0	0	1	"Transport"	Chandigarh	North
97	DAVINDER SINGH SAROYA	IBBI/IPA-003/IPA-ICAI-N-00465/2025-2026/14514	saroyaandsaroya@gmail.com	0	0	0	0	NIL	Chandigarh	North
98	SATINDER SINGH	IBBI/IPA-001/IP-P-02935/2025-2026/14521	SATINDER_OBC@YAHOO.COM	0	0	0	0	NIL	Chandigarh	North
99	ANIL JAIN	IBBI/IPA-001/IP-P-02966/2025-2026/14573	caaniljain2240@gmail.com	0	0	0	0	"Others (not done yet)"	Chandigarh	North
100	ATUL DEEP GUPTA	IBBI/IPA-003/IPA-ICAI-N-00479/2025-2026/14574	atuldeepgupta@gmail.com	0	0	0	0	NIL	Chandigarh	North
101	DIPI JAIN	IBBI/IPA-001/IP-P-02973/2025-2026/14576	skjain1294@gmail.com	0	0	0	0	NIL	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Jaipur Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Rajasthan**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
1	Mr. Satyendra Prasad Khorania	IBBI/IPA-002/IP-N00002/2016-2017/10002	skhorania@live.com	8	8	16	46	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Automotors, Automobile, Food, Mining etc.)"	Jaipur	North
2	Mr. Sourabh Malpani	IBBI/IPA-001/IP-P-01265/2018-2019/12047	malpanijpr@gmail.com	5	5	10	1	"Wholesale and Retail Trade, Real Estate, Others (Jewellery manufacturing and Automobile)"	Jaipur	North
3	Mr. Shreyansh Jain	IBBI/IPA-001/IP-P-01683/2019-2020/12727	shreyansh.jain@mail.ca.in	5	5	10	3	"Wholesale and Retail Trade, Real Estate, Others (healthcare related services and furtre involved in hospital construction and the provision of leasing or rental services for the operation,management and maintenance of hospital facilities and medical equipment.)"	Jaipur	North
4	Jai Prakash Rawat	IBBI/IPA-001/IP-P-01969/2020-2021/13039	ipjprawat@gmail.com	5	5	10	9	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others ((Automobiles, Electrical Machinery))"	Jaipur	North
5	Garima diggiwal	IBBI/IPA-001/IP-P-02018/2020-2021/13158	garima286@gmail.com	5	5	10	8	"Construction, Real Estate, Others (Internet service provider)"	Jaipur	North
6	Mr. Rishabh Chand Lodha	IBBI/IPA-001/IP-P-01075/2017-18/11766	rishabhlodha57@gmail.com	4	4	8	14	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Textile, Iron and Steel"	Jaipur	North
7	Mr. Kamal Kumar Jain	IBBI/IPA-001/IP-P-00092/2017-18/10192	cakamaljain07@gmail.com	2	2	4	17	"Wholesale and Retail Trade, Manufacturing, Others ((MANUFACTURE OF WEARING APPAREL, DRESSING AND DYEING, Manufacture of wood and of products of wood and cork, except Furniture, Agro food))"	Jaipur	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Jaipur Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
8	Mr. Pawan Kumar Sharma	IBBI/IPA-001/IP- P01679/2019- 2020/12645	ca.pawansharma1@gmail.co m	2	2	4	1	"Manufacturing, Others (Information Technology related to Insurance)"	Jaipur	North
9	UMANG JAIN	IBBI/IPA-001/IP-P- 01959/2020- 2021/13105	caumangjain@gmail.com	2	2	4	2	"Manufacturing, Others (Operating in Stones & Granites)"	Jaipur	North
10	RAJNEESH SHARMA	IBBI/IPA-002/IP- N01013/2020- 2021/13249	rajneeshsharmacs@gmail.co m	2	2	4	0	"Manufacturing, Others (Information Technology, Chemical Industry)"	Jaipur	North
11	PRAHUB DAYAL PARSOYA	IBBI/IPA-002/IP- N01132/2021- 2022/13748	pdparsoya60@gmail.com	2	2	4	0	"Real Estate"	Jaipur	North
12	Mr. Prashant Sharma	IBBI/IPA-001/IP- P00290/2017- 18/10534	prashantfcjaipur@yahoo.co m	1	1	2	8	"Real Estate, Manufacturing, Others (Information and Communication, Furniture, Media,)"	Jaipur	North
13	Mr. Arvind kaushik	IBBI/IPA-001/IP- P00291/2017- 18/10535	ca73588@gmail.com	1	1	2	3	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Jaipur	North
14	Mr. Sudhir Bhansali	IBBI/IPA-001/IP- P01109/2017- 18/11799	sbhansalico@gmail.com	1	1	2	7	"Wholesale and Retail Trade, Manufacturing, Others (Packaging Health Service Sector iron & Steel, E- Services.)"	Jaipur	North
15	Mr. Vijendra Bangar	IBBI/IPA-002/IP- N00688/2018- 2019/12205	bangarv@gmail.com	1	1	2	9	"Construction, Real Estate, Manufacturing, Others (Jewellers , Share Brokers, Clothing etc..)"	Jaipur	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For North Zone (Jaipur Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

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S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
16	AJAY KUMAR ATOLIA	IBBI/IPA-001/IP-P-01988/2020-2021/13127	ajay@srgoyal.com	1	1	2	5	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing"	Jaipur	North
17	SHYAM SUNDAR MAHESHWARI	IBBI/IPA-001/IP-P-02115/2020-2021/13321	MHSWR.SHYAM@GMAIL.COM	1	1	2	12	"Others ((Operating in Stones & Granites))"	Jaipur	North
18	Priyanka Chouhan	IBBI/IPA-001/IP-P-02348/2020-2021/13447	pc18lawyer@gmail.com	1	1	2	1	"Real Estate"	Jaipur	North
19	Aparna Bhardwaj	IBBI/IPA-001/IP-P-02311/2021-2022/13568	ca.aparnabhardwaj1@gmail.com	1	1	2	1	"Others (Media)"	Jaipur	North
20	sunil kumar	IBBI/IPA-001/IP-P-02607/2021-2022/14018	sunilca84@gmail.com	1	1	2	0	"Others (IT and potentially Health Care related services)"	Jaipur	North
21	Mahesh Chandra Sharma	IBBI/IPA-003/N-00433/2023-2024/14287	mcsharma2002@yahoo.co.in	1	1	2	0	"Others (Food, Dairy Products)"	Jaipur	North
22	Gunjan Jain	IBBI/IPA-001/IP-P-02876/2024-2025/14409	gunjan.jain555@gmail.com	1	1	2	0	"Hotels, Others (Mining and fertilizers)"	Jaipur	North
23	Ms. Pratibha Khandelwal	IBBI/IPA-002/IP-N00031/2016-17/10068	cspratibhak@gmail.com	0	0	0	19	"Hotels, Construction, Real Estate, Others (Hotel, Construction, real estate and others (Beer Industry & Trading))"	Jaipur	North
24	Mr. Rakesh Kumar Singhal	IBBI/IPA-001/IP-P00276/2017-18/10520	singhalca1971@gmail.com	0	0	0	0	"Others (Individual Insolvency)"	Jaipur	North
25	Mr. Vishnu Upadhyay	IBBI/IPA-003/IP-N000153/2018-2019/11843	ipvishnu.upadhyay@gmail.com	0	0	0	7	"Construction, Manufacturing"	Jaipur	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 16 TO JUNE 30, 2026 - **For North Zone (Jaipur Bench)**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
26	Mr. Anoop Bhatia	IBBI/IPA-001/IP-P-01142/2018-2019/11969	ip.anoopbhatia@gmail.com	0	0	0	3	"Manufacturing, Others (Mineral Water treatment)"	Jaipur	North
27	Mr. Mahesh Chandra Purohit	IBBI/IPA-002/IP-N00690/2018-2019/12202	mepurohit1107@gmail.com	0	0	0	4	"Wholesale and Retail Trade, Construction, Manufacturing"	Jaipur	North
28	Mr. Ramakishan Agarwal	IBBI/IPA-003/IP-N00212/2018-2019/12364	ramakishan@aaainsolvency.com	0	0	0	0	NIL	Jaipur	North
29	Vijay Gupta	IBBI/IPA-001/IP-P01719/2019-2020/12636	guptavijayincometax@gmail.com	0	0	0	0	NIL	Jaipur	North
30	LALIT MAHESHWARI	IBBI/IPA-003/ICAI-N-0301/2020-2021/13246	lmaleshwariasp@gmail.com	0	0	0	0	NIL	Jaipur	North
31	divya somani	IBBI/IPA-001/IP-P-02407/2021-2022/13670	cacsdivyasomani@gmail.com	0	0	0	1	"Others (Machinery & Equipment)"	Jaipur	North
32	Sushil Kumar Verma	IBBI/IPA-001/IP-P-02679/2022-2023/14098	casushilverma@yahoo.co.in	0	0	0	0	NIL	Jaipur	North
33	AMAN VIJAY	IBBI/IPA-001/IP-P-02831/2023-2024/14378	IPAMANVIJAY@GMAIL.COM	0	0	0	0	NIL	Jaipur	North
34	Akhilesh Tripathi	IBBI/IPA-002/IP-N01319/2025-2026/14553	aktakhil@gmail.com	0	0	0	0	NIL	Jaipur	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Bengaluru Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

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1	Mr. Suresh Kannan	IBBI/IPA-001/IP- P-01434/2018- 2019/12277	sureshkannan10@gmail.com	7	3	10	1	"Real Estate, Manufacturing, Others (Hospital, Software Technology)"	Bengaluru	South
2	Mr. Ratnakar Shetty	IBBI/IPA-001/IP- P01630/2019- 2020/12718	rshetty.co@gmail.com	5	5	10	15	"Real Estate"	Bengaluru	South
3	Mr. Balakrishnan Venkatachalam	IBBI/IPA-001/IP- P00229/2017- 18/10458	cabalakrishnanip@gmail.co m	2	7	9	5	"Electricity, Construction, Real Estate, Others (Ship Repair & Manufacturing, Information Technology)"	Bengaluru	South
4	Mr. Kanekal Chandrasekhar	IBBI/IPA-002/IP- N00642/2018- 2019/11964	kanekal.chandru@gmail.co m	1	7	8	18	"Manufacturing, Transport"	Bengaluru	South
5	Mr. Ravindra Beleyur	IBBI/IPA-001/IP- P00189/2017- 18/10368	ravi@beleyur.com	6	1	7	24	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Renewable Energy IT Telecom/Internet Services Textiles IT-Wholesale-Retail)"	Bengaluru	South
6	Mr. Addanki Hareesh	IBBI/IPA-001/IP- P01064/2017- 18/11757	addanki.hareesh@gmail.com	4	3	7	15	"Wholesale and Retail Trade, Construction, Transport, Others (Software)"	Bengaluru	South
7	Mr. Ravi Sankar Devarakonda	IBBI/IPA-001/IP- P00095/2017- 2018/10195	ravicasccmailb@gmail.com	4	2	6	26	"Electricity, Construction, Real Estate, Manufacturing"	Bengaluru	South

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8	Mr. Ravindranath Narayana Rao	IBBI/IPA-001/IP- P00645/2017- 2018/11099	ravishendige@gmail.com	5	0	5	7	"Others (Jewelry, Winery Unit, Steel, Technology)"	Bengaluru	South
9	Pramod Srihair	IBBI/IPA-001/IP- P-02286/2021- 2022/13674	pramod@capad.in	5	0	5	6	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Logistics, Technology, Retail Trade)"	Bengaluru	South
10	Mr. Madhugiri Venkatarayappa Sudarshan	IBBI/IPA-002/IP- N00561/2017- 2018/11707	sudarshan.mv@outlook.com	4	0	4	30	"Wholesale and Retail Trade, Manufacturing, Others (Garments)"	Bengaluru	South
11	Mr. Srinivas Thatikonda	IBBI/IPA-002/IP- N00631/2018- 19/11886	srinivas@srinivasthatikonda. com	4	0	4	4	"Others (Building Facade works)"	Bengaluru	South
12	Mr. Raghunathan Krishnasamy	IBBI/IPA-002/IP- N00419/2017- 2018/11200	cmaraghlu@gmail.com	3	0	3	0	"Construction, Real Estate, Others (Real Estate)"	Bengaluru	South
13	Mr. Anish Agarwal	IBBI/IPA-001/IP- P-01497/2018- 2019/12256	ip.cispl@gmail.com	3	0	3	9	"Wholesale and Retail Trade, Manufacturing, Others (STEEL, DAIRY, HOSPITAL,DEPARTMENTAL STORE)"	Bengaluru	South
14	T Narayanaswamy	IBBI/IPA-002/IP- N01078/2020- 2021/13427	tnswamyubi@gmail.com	1	2	3	0	"Construction, Real Estate"	Bengaluru	South

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15	Mr. Kondisetty Kumar Dushyantha	IBBI/IPA-002/IP-N00237/2017-18/10688	dushyanthak@gmail.com	2	0	2	28	"Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Others (Software, Sugar, Distillery, Insurance, Advisory and Consultants)"	Bengaluru	South
16	Padmanabhan Nair	IBBI/IPA-001/IP-P-02289/2020-2021/13495	paddy.ideck@gmail.com	0	2	2	3	"Others (Information technology)"	Bengaluru	South
17	Pavitra S Vyas	IBBI/IPA-002/IP-N01144/2021-2022/13844	espavitravyas@gmail.com	2	0	2	4	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Bengaluru	South
18	Akhila Bolla	IBBI/IPA-002/IP-N01259/2023-2024/14315	ip.akhilabolla@gmail.com	2	0	2	2	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (IT Sector)"	Bengaluru	South
19	Vishwanath K S	IBBI/IPA-001/IP-P-02861/2023-2024/14388	vishwanathks@mail.ca.in	2	0	2	0	"Manufacturing"	Bengaluru	South
20	DEVIKA SATHYANARAYANA	IBBI/IPA-002/IP-N00651/2020-2021/13221	Devikabushaan@gmail.com	1	0	1	4	"Real Estate, Manufacturing"	Bengaluru	South
21	Ramakrishna Kamat	IBBI/IPA-001/IP-P-02579/2021-2022/13935	kamatca2002@yahoo.com	1	0	1	1	"Others (E Commerce)"	Bengaluru	South

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22	RANJANA SINGH	IBBI/IPA-002/IP- N01181/2021- 2022/13968	ranjana@beleyur.com	1	0	1	0	"Manufacturing"	Bengaluru	South
23	NARESH KUMAR TAILOR	IBBI/IPA-001/IP- P-02668/2021- 2022/14063	canktaylor@icai.org	0	1	1	1	"Construction, Real Estate, Manufacturing"	Bengaluru	South
24	PRAVEEN PRAKASH GHALI	IBBI/IPA-001/IP- P-02714/2022- 2023/14190	cappghali@gmail.com	1	0	1	1	"Others (Education, Other Business)"	Bengaluru	South
25	GANMUR MADHUSUDHAN REDDY	IBBI/IPA-002/IP- N01308/2024- 2025/14503	gmadhucs@gmail.com	1	0	1	0	"Others (Information Technology Sector)"	Bengaluru	South
26	Mr. Ramanahalli Shivanna Doddha Byregowda	IBBI/IPA-002/IP- N00583/2017- 18/11775	rsdgowda@yahoo.co.in	0	0	0	9	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Bengaluru	South
27	Mr. Hari T Devadiga	IBBI/IPA-002/IP- N00752/2018- 2019/12351	devadiga_hari@hotmail.com	0	0	0	1	"Hotels, Construction"	Bengaluru	South
28	Mr. Raghuram Manchi	IBBI/IPA-002/IP- N00840/2019- 2020/12732	raghuram.manchi@gmail.co m	0	0	0	3	"Real Estate, Manufacturing"	Bengaluru	South
29	CHANDAN YAKKAR SHANBHOGUE	IBBI/IPA-001/IP- P-02251/2020- 2021/13417	chandanshanbhogue@gmail. com	0	0	0	0	NIL	Bengaluru	South
30	Mugundan Thirumalai	IBBI/IPA-001/IP- P-02312/2020- 2021/13476	tamugundan@gmail.com	0	0	0	0	NIL	Bengaluru	South

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31	HARALAHALLI SHEKARAPPA CHANDRASEKAR	IBBI/IPA-001/IP- P-02484/2021- 2022/13777	auditor@cachandru.com	0	0	0	0	NIL	Bengaluru	South
32	Syam Prabhad TP	IBBI/IPA-001/IP- P-02628/2021- 2022/14039	syamprabhad@sphandco.in	0	0	0	3	"Manufacturing"	Bengaluru	South
33	ANUJA BHATE	IBBI/IPA-002/IP- N01212/2022- 2023/14077	culanuz@yahoo.co.in	0	0	0	0	NIL	Bengaluru	South
34	PRAFULLA GURULINGAYYA MELINAMANI	IBBI/IPA-001/IP- P-02680/2022- 2023/14089	caprafullagm@gmail.com	0	0	0	0	NIL	Bengaluru	South
35	MOHAN KUMAR BANGALORE SHANKARAPPA	IBBI/IPA-001/IP- P-02623/2022- 2023/14208	mohan.kumar@consultzeus. com	0	0	0	0	NIL	Bengaluru	South
36	Venkatraman Prakash	IBBI/IPA-003/ICAI-N- 00430/2023- 2024/14302	prakashv61@gmail.com	0	0	0	0	NIL	Bengaluru	South
37	RAGHU RAJA H	IBBI/IPA-003/IPA- ICAI-N- 00453/2024- 2025/14438	hraghuraja@gmail.com	0	0	0	0	NIL	Bengaluru	South
38	JYOTINDRA KUMAR PARIDA	IBBI/IPA-001/IP- P-02913/2024- 2025/14499	cajkparida@gmail.com	0	0	0	0	NIL	Bengaluru	South
39	N G Varshitha	IBBI/IPA-002/IP- N01337/2025- 2026/14541	ip.varshithang@gmail.com	0	0	0	0	NIL	Bengaluru	South
40	Sumana K	IBBI/IPA-001/IP- P-02958/2025- 2026/14585	sumana.rao.k@gmail.com	0	0	0	0	NIL	Bengaluru	South
41	VIKRAM K MADDENNAVAR	IBBI/IPA-002/IP- N01323/2025- 2026/14586	esvikram.blr@gmail.com	0	0	0	0	NIL	Bengaluru	South

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1	Mr. Kasi Srinivas	IBBI/IPA-003/IP-N00237/2019-2020/12840	Srinivaskashyap111080@gmail.com	5	12	17	26	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing"	Hyderabad	South
2	Murali Mohan Chevuturi	IBBI/IPA-003/00307/2020-2021/13464	mohan.chevuturi@gmail.com	4	13	17	0	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Hyderabad	South
3	Mr. Kalvakolam Murali Krishna Prasad	IBBI/IPA-001/IP-P00967/2017-2018/11588	kmk123ip@gmail.com	6	8	14	18	"Electricity, Construction, Real Estate, Manufacturing, Transport"	Hyderabad	South
4	Mr. Dommeti Surya Rama Krishna Saibaba	IBBI/IPA-003/IP-N000165/2018-2019/12106	dsrk39@yahoo.com	2	12	14	26	"Real Estate"	Hyderabad	South
5	Mr. Kambhammettu Sri Vamsi	IBBI/IPA-001/IP-P00664/2017-2018/11141	casrivamsi@gmail.com	4	8	12	21	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Food Processing, Rice Mill, Pharma, Power etc, Gas, Paints, Chemicals, Steel, Rail Infra, Civil Works, Construction etc, Residential & Commercial, Apparel, Jewellery, Commercial & Retail Leasing, Trading, Hotels & Leisure.)"	Hyderabad	South
6	Mr. Chillale Rajesh	IBBI/IPA-001/IP-P00699/2017-2018/11226	chillalrajesh@yahoo.co.in	5	7	12	47	"Electricity, Construction, Real Estate, Manufacturing, Others (Pharma, Technology, Biotech, Spinning units)"	Hyderabad	South
7	Chakilam Nagarjuna Rao	IBBI/IPA-002/IP-N01215/2021-2022/14065	chakilamnagarjunarao456@gmail.com	1	11	12	12	"Manufacturing"	Hyderabad	South
8	Mr. Madhusudhana Reddy Maligi	IBBI/IPA-001/IP-P00843/2017-2018/11427	mmreddyandco@gmail.com	2	8	10	45	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (EPC Contracts, Civil Contracts, Electricity Distribution, Electric cables, Construction, Real Estate, Textile & Yarn Manufacturing, Jute Mills, Pharmaceutical including Homeo Products, Software Products and Services etc.,)"	Hyderabad	South

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9	Mr. Venkata Chalam Varanasi	IBBI/IPA-002/IP-N00267/2017-18/10780	vaaranasivkchalam@gmail.com	2	6	8	5	"Electricity, Manufacturing, Others (Infrastructure)"	Hyderabad	South
10	Mrs. Kalpana G	IBBI/IPA-001/IP-P00756/2017-2018/11288	kalpanagonuguntal@gmail.com	2	6	8	23	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Leather, Pharma, Solar power, EPC, shipping, transformers, paper, etc.)"	Hyderabad	South
11	P V B Sudhakararao	IBBI/IPA-002/IP-N00795/2019-2020/12547	pasalasudhakar3@gmail.com	0	8	8	8	"Hotels, Wholesale and Retail Trade, Others (Laboratory, Energy systems, Engineering Equipment, Pharma Company)"	Hyderabad	South
12	Mr. Ahalada Rao Vummenthala	IBBI/IPA-002/IP-N00074/2017-2018/10172	rp.ahaladarao@gmail.com	1	6	7	10	"Wholesale and Retail Trade, Manufacturing, Others (animation, software, telecom)"	Hyderabad	South
13	Suhasini Ashok B	IBBI/IPA-002/IP-N01134/2022-2023/14080	suhasinlashok2821@gmail.com	0	7	7	2	"Others (management or operation of data processing facilities and credit granting facilities)"	Hyderabad	South
14	Mr. Gonugunta Madhusudhan Rao	IBBI/IPA-001/IP-P00181/2017-18/10360	madhu1@gmail.com	4	2	6	45	"Others (Mfg of Cement, Life Science, Pharma, TOLLWAYS, ALUMINIUM, Oils, Engineering, Projects, Textiles, Spinning, Hotels, Dredging, Infrastructure, Generation of Power, Mfg of Transformers, Stabilizers, Power Saving Equipment, EPC Contracts, Transmission Lines Mfg&EPC, Bio Products, Organic Fertilizers and Chemical Fertilizers, Trading, Mfg of Sugar and Ethanol, ENTERTAINMENT, Solar Panels Mfg, Car Services, Mfg of Paper, Trading of Polymers, Consultancy Services Industry, Generation of Thermal Power, Gas based Power, Wind Plants, Construction of Ports, Trading of Electrical Items, Service Industry, Transmission of Power, Trading of Plants, Etc.,)"	Hyderabad	South
15	Kallat Vatsa Kumar	IBBI/IPA-002/IP-N00922/2019-2020/12980	kvkumar.ip@gmail.com	3	3	6	6	"Electricity, Manufacturing, Others (Wind power, Thermal power, Gas based power, General Engineering, Plastics, Steel)"	Hyderabad	South

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16	Mr. Gonugunta Murali	IBBI/IPA-001/IP-P00654/2017-2018/11139	gmurali34@gmail.com	5	0	5	23	"Real Estate, Manufacturing, Others (Power, Digital, Steel, Construction, Oils, online marketing, Biofuel etc)"	Hyderabad	South
17	Mr. Nethi Mallikarjuna Setty	IBBI/IPA-001/IP-P01251/2018-2019/11958	malliknethi@gmail.com	2	3	5	15	"Electricity, Manufacturing"	Hyderabad	South
18	Kotoju Vasudeva Rao	IBBI/IPA-002/IP-N00889/2019-2020/12924	vasurkotoju@gmail.com	2	2	4	3	"Others (Infotech and software development)"	Hyderabad	South
19	Govada Venkata Subba Rao	IBBI/IPA-003/ICAI-N-00358/2021-2022/13753	govada.subbarao1@gmail.com	3	1	4	11	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Rice mills, agri-mize mnaufacturing, EPC construction , sea foods, hotels, retail out lets)"	Hyderabad	South
20	Mrs. Mummaneni Vazra Laxmi	IBBI/IPA-001/IP-P00919/2017-2018/11526	emailtolak@gmail.com	2	1	3	0	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport"	Hyderabad	South
21	Manjeet Bucha	IBBI/IPA-002/IP-N00808/2019-2020/12551	manjeetbucha@gmail.com	3	0	3	15	"Others (Sugar, Pharma, Home Automation, Poultry Feed)"	Hyderabad	South
22	PADMA PRIYANKA VANGALA	IBBI/IPA-002/IP-N00980-2020-2021/13143	priyapoluri@gmail.com	3	0	3	2	"Others (Mining and Trading of Iron ore)"	Hyderabad	South
23	Gullapalli Kishore Babu	IBBI/IPA-003/ICAI-N-00384/2021-2022/13926	gkishorebabu@gmail.com	2	1	3	5	"Manufacturing"	Hyderabad	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Hyderabad Bench)

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24	Mr. Sreenivasa Rao Ravinuthala	IBBI/IPA-003/IP-N00081/2017-18/10704	cma.ravirao@gmail.com	1	1	2	10	"Wholesale and Retail Trade, Manufacturing, Others (IT and Distillery)"	Hyderabad	South
25	Mr. Chinnam Poorna Chandra Rao	IBBI/IPA-003/IP-N000119/2017-2018/11298	chinnam.poorna@gmail.com	2	0	2	15	"Electricity, Manufacturing, Others (SOLAR ENERGY, COTTON SPINNING, IT Enabled Services and Corporate Banking Correspondent, ROAD PROJECTS, ent)"	Hyderabad	South
26	Mr. Venka Reddy Bathina	IBBI/IPA-002/IP-N00645/2018-2019/12032	bvrccs123@gmail.com	2	0	2	6	"Wholesale and Retail Trade, Manufacturing, Others (Information Technology)"	Hyderabad	South
27	Mr. Santosh Bhatia	IBBI/IPA-001/IP-P01750/2019-2020/12668	casantoshbhatia@gmail.com	2	0	2	5	"Others (JEWELLERY, AUTOMOBILE)"	Hyderabad	South
28	Amirisetty Raja Mogili	IBBI/IPA-002/IP-N00878/2019-2020/12772	dr.arm1957@gmail.com	1	1	2	1	"Electricity, Construction, Real Estate, Manufacturing, Transport, Others (E[C])"	Hyderabad	South
29	ANURADHA BISANI	IBBI/IPA-002/IP-N00941/2020-2021/13022	bisanianu@gmail.com	1	1	2	2	"Real Estate, Others (EPC)"	Hyderabad	South
30	Narender Reddy Banala	IBBI/IPA-003/ICAI-N-00376/2021-2022/13910	bnreddy.acs@gmail.com	2	0	2	0	"Wholesale and Retail Trade"	Hyderabad	South
31	Ravuru Hariprasad	IBBI/IPA-001/IP-P-02690/2022-2023/14126	hariprasadr17@gmail.com	2	0	2	0	"Others (Structural fabrication and galvanising and Automobiles)"	Hyderabad	South

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32	Chigilipalli Dhilleswara Rao	IBBI/IPA-001/IP-02912-C01/2023-2024/14298	dilleshwar.rao@decoderesolvency.com	2	0	2	0	"Electricity, Hotels, Construction, Real Estate, Manufacturing"	Hyderabad	South
33	Mr. Sivanagaraja Taduvai	IBBI/IPA-003/IP-N00065/2017-2018/10551	tsnraja@gmail.com	1	0	1	12	"Electricity, Hotels, Construction, Manufacturing, Others (aqua culture, textile etc)"	Hyderabad	South
34	Mr. Mahadev Tirunagari	IBBI/IPA-002/IP-N00320/2017-2018/10925	mahadev.pcs@gmail.com	0	1	1	6	"Electricity, Construction, Manufacturing"	Hyderabad	South
35	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/IPA-001/IP-P00736/2017-2018/11235	mano3ranjani@gmail.com	1	0	1	4	"Electricity"	Hyderabad	South
36	Mr. Shaik Gouse	IBBI/IPA-002/IP-N00458/2017-2018/11326	skgouse@gmail.com	1	0	1	4	"Manufacturing, Others (Food Manufacturing, Textiles)"	Hyderabad	South
37	Mr. Murali Prasad Nalam	IBBI/IPA-001/IP-P00933/2017-2018/11537	murali.advice@gmail.com	1	0	1	6	"Construction, Manufacturing"	Hyderabad	South
38	Mr. Krishna Komaravolu	IBBI/IPA-002/IP-N00562/2017-2018/11699	kkvolu@gmail.com	1	0	1	27	"Electricity, Wholesale and Retail Trade, Manufacturing"	Hyderabad	South

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39	Mr. S Prabhakar	IBBI/IPA-002/IP-N00577/2017-2018/11769	sprabhakarip@gmail.com	1	0	1	0	"Real Estate"	Hyderabad	South
40	Mr. Sesha Srinivas Malladi	IBBI/IPA-001/IP-P01130/2018-2019/11930	ip.malladi63@gmail.com	1	0	1	1	"Others (Any sector is OK for me. But please allot only Hyderabad. You are allotting Amaravathi, which is far from my place. Please don't allot Amaravathi.)"	Hyderabad	South
41	Mr. Venkat Narsinga Rao Kalvakota	IBBI/IPA-001/IP-P01361/2018-2019/12130	kvnassociates@gmail.com	1	0	1	5	"Construction"	Hyderabad	South
42	Mr. E S S Sriramachandra Murthy	IBBI/IPA-001/IP-P01408/2018-2019/12161	murthye@gmail.com	1	0	1	2	"Construction, Manufacturing"	Hyderabad	South
43	Venugopal Kaspa	IBBI/IPA-001/IP-P01661/2019-2020/12580	kaspavenuvopal@gmail.com	1	0	1	4	"Construction, Manufacturing"	Hyderabad	South
44	MARUTI VENKATA SUBBA RAO POLURI	IBBI/IPA-002/IP-N00924/2019-2020/13001	cssubbarao@gmail.com	1	0	1	10	"Manufacturing, Others (Hyderabad Securities and Enterprises Limited earlier a stock Exchange Company is now under Voluntary Liquidation)"	Hyderabad	South
45	SIRISHA CHINTAPALLI	IBBI/IPA-002/IP-N00923/2019-2020/13013	acs.sirisha@gmail.com	1	0	1	0	"Manufacturing"	Hyderabad	South
46	MALIREDDY RAMANA REDDY	IBBI/IPA-003/ICAI-N-00308/2020-2021/13452	ramanareddycsrpm@gmail.com	1	0	1	0	"Others (Ship hiring)"	Hyderabad	South

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47	RAMESH ATTURI	IBBI/IPA-002/IP-N01032/2020-2021/13455	atluriacs@gmail.com	1	0	1	1	"Manufacturing"	Hyderabad	South
48	Rajaram Mohan Dev K	IBBI/IPA-001/IP-P-02166/2021-2022/13789	rajaram2105@gmail.com	1	0	1	0	"Real Estate"	Hyderabad	South
49	MATTA PEDDA SRINIVAS	IBBI/IPA-001/IP-P-02390/2021-2022/13980	sreenivasmpcayhd@gmail.com	1	0	1	0	"Others (IT)"	Hyderabad	South
50	ATKURU SAI PRASAD	IBBI/IPA-003/IPA-ICAI-N-00462/2024-2025/14501	atkurusaiprasad@gmail.com	0	1	1	0	"Hotels"	Hyderabad	South
51	Mr. S. Kasthuri Rengan	IBBI/IPA-001/IP-P-00064/2017-18/10150	askrco@gmail.com	0	0	0	11	"Construction, Manufacturing"	Hyderabad	South
52	Ms. Sandhya Tadla	IBBI/IPA-002/IP-N00186/2017-2018/10503	sandhyatadla@gmail.com	0	0	0	5	"Construction, Manufacturing"	Hyderabad	South
53	Mr. Sreedhar Nukala	IBBI/IPA-001/IP-P00432/2017-2018/10755	sreenuka_1@yahoo.com	0	0	0	11	"Wholesale and Retail Trade, Manufacturing, Others (Service)"	Hyderabad	South

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54	Mr. Sudhir Gonugunta	IBBI/IPA-001/IP-P00573/2017-2018/11014	sudhirca12345@gmail.com	0	0	0	3	"Others (Pharma, Information Technology)"	Hyderabad	South
55	Mr. Pavan Kankani	IBBI/IPA-002/IP-N00368/2017-2018/11062	ippavankankani@gmail.com	0	0	0	43	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Hyderabad	South
56	Mr. Chandra Sekhar Arasada	IBBI/IPA-001/IP-P00670/2017-2018/11138	chandra61ca@gmail.com	0	0	0	12	"Construction, Manufacturing"	Hyderabad	South
57	Mr. Purnachandra Rao Kethe	IBBI/IPA-002/IP-N00404/2017-2018/11176	kpcrao.india@gmail.com	0	0	0	0	NIL	Hyderabad	South
58	Mr. Sivaram Reddy Rajula	IBBI/IPA-002/IP-N00477/2017-2018/11407	sivaram@sgpassociates.com	0	0	0	2	"Manufacturing"	Hyderabad	South
59	Ms. Azra Banu	IBBI/IPA-001/IP-P00955/2017-2018/11576	caazra27@gmail.com	0	0	0	4	"Others (Software, manufacture of Educational aids, textile manufacture of petticoats)"	Hyderabad	South
60	Mr. Anjaneyulu Sadhu	IBBI/IPA-001/IP-P00963/2017-2018/11584	anjaneyulu@czresolve.in	0	0	0	5	"Construction, Real Estate, Manufacturing, Others (Pharma, precast)"	Hyderabad	South

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61	Mr. Prabhakar Reddy Palakolanu	IBBI/IPA-001/IP-P01171/2018-2019/11904	prabhakarreddyca@gmail.com	0	0	0	1	"Electricity, Wholesale and Retail Trade, Manufacturing"	Hyderabad	South
62	Mrs. Narala Varalakshmi	IBBI/IPA-002/IP-N00620/2018-2019/11980	ip.varalakshmin@gmail.com	0	0	0	16	"Electricity, Wholesale and Retail Trade, Construction, Others (Power, Paper & Bio Energy Industries)"	Hyderabad	South
63	Mr. Issac Raj Pulimamidivare Goud	IBBI/IPA-002/IP-N00643/2018-2019/11986	cspgissacraj@gmail.com	0	0	0	1	"Construction"	Hyderabad	South
64	Mr. Veera Brahma Rao Arckapudi	IBBI/IPA-001/IP-P01360/2018-2019/12019	avbrahmarao@gmail.com	0	0	0	0	NIL	Hyderabad	South
65	Mr. Kondapuram Anil Kumar	IBBI/IPA-001/IP-P01513/2018-2019/12275	ca.anilkumar16@gmail.com	0	0	0	1	"Electricity"	Hyderabad	South
66	Ramakanth Chhapharwal	IBBI/IPA-001/IP-P01526/2019-2020/12472	ca.ramakanth@gmail.com	0	0	0	0	NIL	Hyderabad	South
67	P V Narayana Rao	IBBI/IPA-001/IP-P01706/2019-2020/12633	rao_c60@rediffmail.com	0	0	0	6	"Electricity, Construction, Manufacturing, Others (Marketing company)"	Hyderabad	South
68	Mr. Satyanarayana Veera Venkata Chebrolu	IBBI/IPA-003/IP-N00224/2019-2020/12677	chvvsnib@yahoo.co.in	0	0	0	22	"Wholesale and Retail Trade, Construction, Manufacturing"	Hyderabad	South

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69	Bondalapati Srinivasarao	IBBI/IPA-001/IP-P01643/2019-2020/12743	bsrfca@gmail.com	0	0	0	4	"Manufacturing"	Hyderabad	South
70	Mr. Sakhamuru Venu	IBBI/IPA-001/IP-P01749/2019-2020/12866	sakhamuruvenu@gmail.com	0	0	0	4	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Mining,Steel,Engineering and power sector experience in Management,Design,Drawing,Engineering,procurement and operations of Projects)"	Hyderabad	South
71	Medarametla Rama Rao	IBBI/IPA-001/IP-P01894/2019-2020/12896	ramarao_metla@yahoo.com	0	0	0	2	"Electricity"	Hyderabad	South
72	PESALADINNE MADHUSUDAN REDDY	IBBI/IPA-002/IP-N00926/2019-2020/12982	pmreddy2000@gmail.com	0	0	0	4	"Manufacturing"	Hyderabad	South
73	PONDARI JAYARAMAKRISHNA	IBBI/IPA-003/00254/2019-2020/12998	cma.ip.jayaramakrishna@g mail.com	0	0	0	0	NIL	Hyderabad	South
74	Chinna Gurappa	IBBI/IPA-003/ICAI-N-00261/2020-2021/13035	c_gurappa@rediffmail.com	0	0	0	12	"Wholesale and Retail Trade, Manufacturing, Others (Software solutions and Finance sectors)"	Hyderabad	South
75	Gopinath Surey	IBBI/IPA-002/IP-N01017/2020-2021/13332	gopinath_surey@yahoo.com	0	0	0	1	"Real Estate"	Hyderabad	South
76	A GOPALA KRISHNA	IBBI/IPA-001/IP-P-02252/2021-2022/13555	a_gopalakrishna@yahoo.co m	0	0	0	0	NIL	Hyderabad	South

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77	GORANTLA MADHAVAIAH	IBBI/IPA-003/ICAI-N-00357/2021-2022/13762	madhav_cwa@yahoo.co.in	0	0	0	4	"Real Estate, Manufacturing, Others (Hotels and Chemicals)"	Hyderabad	South
78	Maheswara Rao Gokada	IBBI/IPA-003/ICAI-N-00381/2021-2022/13921	mrgokada@gmail.com	0	0	0	5	"Manufacturing, Others (Service industry)"	Hyderabad	South
79	T K SHARADA	IBBI/IPA-003/N-00380/2021-2022/13931	tksyer1960@gmail.com	0	0	0	1	"Electricity"	Hyderabad	South
80	Ramanjaneyulu Gandluri	IBBI/IPA-003/PAICAINO 407/2022-2023/14104	ramgandluri@gmail.com	0	0	0	1	"Electricity, Manufacturing"	Hyderabad	South
81	Akash Mandelia	IBBI/IPA-001/IP-P-02655/2022-2023/14212	aakashandassociates@gmail.com	0	0	0	0	NIL	Hyderabad	South
82	Lakshmi Narasimha Rao Pallapotu	IBBI/IPA-001/IP-P-02804/2023-2024/14319	plnrao201624@gmail.com	0	0	0	0	"Others (Banking and Financial services)"	Hyderabad	South
83	Ravi Teja Kamaraju	IBBI/IPA-001/IP-P-02864/2023-2024/14384	ca.ravitejakamaraju@gmail.com	0	0	0	0	NIL	Hyderabad	South
84	JAYANTHI TALLURI	IBBI/IPA-001/IP-P-02910/2024-2025/14471	jayanthi.satyam@gmail.com	0	0	0	0	NIL	Hyderabad	South

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85	Goteti Kasi Visweswara Rao	IBBI/IPA-002/IP-N01310/2024-2025/14486	goteti1248@gmail.com	0	0	0	0	NIL	Hyderabad	South
86	KOPURI BARNARD KUMAR	IBBI/IPA-002/IP-N01314/2025-2026/14511	KOPURIBARNARDKUMAR@GMAIL.COM	0	0	0	0	NIL	Hyderabad	South
87	KRISHNA BALAJI PALLAPOTHU	IBBI/IPA-003/IPA-ICAI-N-00473/2025-2026/14571	pallapothu.1960@gmail.com	0	0	0	0	NIL	Hyderabad	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Chennai Bench)

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1	Mr. Madhu Desikan	IBBI/IPA-001/IP-P00579/2017-2018/11021	desikan.madhu@gmail.com	4	31	35	15	"Wholesale and Retail Trade, Real Estate, Others (TEXTILES, AUTO ANCILLARY UNIT)"	Chennai	South
2	SUDHIR GS	IBBI/IPA-001/IP-P-0274/2022-2023/14183	sudhircaip@gmail.com	5	11	16	6	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (textile, leather, water treatment, steel trading)"	Chennai	South
3	Mr. Mahalingam Suresh Kumar	IBBI/IPA-001/IP-P00110/2017-18/10217	msureshkumar@icai.org	7	6	13	47	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile garments, Healthcare)"	Chennai	South
4	Mr. N. Kumar	IBBI/IPA-001/IP-P00724/2017-2018/11254	naraykumar71@rediffmail.com	11	1	12	11	"Real Estate, Manufacturing"	Chennai	South
5	Mr. Rajendran Shanmugam	IBBI/IPA-002/IP-N00098/2017-18/10241	cs.srajendran.associates@gmail.com	11	0	11	29	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Healthcare, Distillery, Food Processing & Toll Roads)"	Chennai	South
6	K.J.VINOD	IBBI/IPA-003/ICAI-N-00291/2020-2021/13451	kjvinod05@rediffmail.com	3	8	11	12	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Chemicals, Marine Foods, Metal Alloys and textiles)"	Chennai	South
7	Mr. Mathur Sabhapathy Viswanathan	IBBI/IPA-001/IP-P00674/2017-2018/11148	msv8200@gmail.com	9	0	9	14	"Construction, Manufacturing, Transport"	Chennai	South
8	Mr. Kasiviswanathan	IBBI/IPA-001/IP-P00396/2017-18/10714	Kasi.s@gopalaiyer.in	0	8	8	5	"Hotels, Real Estate, Manufacturing"	Chennai	South

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9	Mr. G. Gunasekaran	IBBI/IPA-001/IP-P00681/2017-2018/11178	cagunasekar@yahoo.com	2	6	8	7	"Manufacturing, Others (Food Proceesing, Textiles and Steel)"	Chennai	South
10	Mr. Sugumaran R.	IBBI/IPA-001/IP-P00677/2017-2018/11147	rsmaran@yahoo.co.in	2	5	7	2	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Chennai	South
11	S Kangayan	IBBI/IPA-002/IP-N00866/2019-2020/12770	kangayan.s@gmail.com	6	1	7	0	"Real Estate, Manufacturing, Others (Logistics, Textile Manufacturing, dyeing processing)"	Chennai	South
12	Mr. Duraisamy V	IBBI/IPA-002/IP-N00609/2018-19/11862	karurdurai.samy@gmail.com	4	2	6	4	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing"	Chennai	South
13	Mr. K K Balasubramanian	IBBI/IPA-001/IP-P01544/2018-2019/12401	kkbala2015@gmail.com	6	0	6	5	"Electricity"	Chennai	South
14	Mrs. Balasubramanian Mekala	IBBI/IPA-002/IP-N00675/2018-2019/12416	mekalasivamohan@gmail.com	2	4	6	1	"Others (As a supporting Professional in the field of Hatchery/Distilleries/Real Estate/Hotels)"	Chennai	South
15	Mr. Chandrasekhar Sagutoor	IBBI/IPA-001/IP-P00960/2017-2018/11581	sagutoor@gmail.com	1	4	5	11	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Computer Hardware Retail and wholesale business, Textile)"	Chennai	South
16	Mrs. Geetha Sridhar	IBBI/IPA-002/IP-N00854/2019-2020/12733	gs.gsconsultants@gmail.com	1	4	5	4	"Construction, Real Estate, Manufacturing, Others (Electronics and LED lights)"	Chennai	South

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17	V MURALI	IBBI/IPA-001/IP-P-02403/2021-2022/13658	ca.venumurali@gmail.com	0	5	5	0	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Chennai	South
18	RADHAKRISHNAN GOPAL	IBBI/IPA-001/IP-P-02650/2022-2023/14070	gopal.radhakrishnan@yahoo.com	2	3	5	0	"Construction, Real Estate, Transport, Others (Wood, panel and furniture items)"	Chennai	South
19	Mr. Ramakrishnan Sadasivan	IBBI/IPA-001/IP-P00108/2017-18/10215	sadasivanr@gmail.com	4	0	4	24	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel Industry, Sugar Industry, Wind Energy.)"	Chennai	South
20	Mr. R. Raghavendran	IBBI/IPA-001/IP-P00211/2017-2018/10411	ragavca@gmail.com	4	0	4	18	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Chennai	South
21	Ms. Sripriya Kumar	IBBI/IPA-001/IP-P00771/2017-2018/11316	sripriya@spka.in	4	0	4	5	"Real Estate, Manufacturing, Others (Steel Fabrication, Hospital Industry)"	Chennai	South
22	Mrs. Revathi Raghunathan	IBBI/IPA-001/IP-P00832/2017-2018/11417	revathi@arcoca.com	2	2	4	9	"Others (Steel ingots manufacturing, chit fund, public deposit)"	Chennai	South
23	Ms. Remuka Devi Rangaswamy	IBBI/IPA-001/IP-P01863/2019-2020/12871	jrassociatescbe@gmail.com	3	1	4	9	"Electricity, Manufacturing, Others (fashion clothings)"	Chennai	South
24	TIRUMAVALAVAN C K	IBBI/IPA-001/IP-P-02067/2020-2021/13400	rvacas48@gmail.com	2	2	4	0	"Wholesale and Retail Trade"	Chennai	South

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25	kabiladoss R	IBBI/IPA-001/IP-P-02412/2021-2022/13662	kabiladoss.r@gmail.com	1	3	4	1	"Wholesale and Retail Trade"	Chennai	South
26	KUMARASAMY R	IBBI/IPA-001/IP-P-02674/2022-2023/14127	kumarasamyavathavadi@gmail.com	0	4	4	0	"Others (Textile)"	Chennai	South
27	Sowmya Parasuraman	IBBI/IPA-002/IP-N01299/2024-2025/14476	psowmya29@yahoo.co.in	0	4	4	0	"Construction, Others (Engineering and Procurement)"	Chennai	South
28	Mr. N Sivachalam	IBBI/IPA-001/IP-P00187/2017-18/10366	sivachalamip@gmail.com	3	0	3	6	"Manufacturing"	Chennai	South
29	Mr. Nagalingam Muthiah	IBBI/IPA-001/IP-P00774/2017-2018/11347	mnaga2050@gmail.com	3	0	3	11	"Hotels, Manufacturing, Others (Textiles)"	Chennai	South
30	Ms. R. Lalitha	IBBI/IPA-001/IP-P00779/2017-2018/11352	lalitharca@gmail.com	3	0	3	2	"Electricity, Others (Security service)"	Chennai	South
31	Chitra Perinkulam Ragavan	IBBI/IPA-002/IP-N00720/2019-2020/12558	chitraprc@yahoo.com	3	0	3	10	"Wholesale and Retail Trade, Manufacturing, Others (Financial services)"	Chennai	South
32	Amier Hamsa Ali Abbas Rawther	IBBI/IPA-001/IP-P01727/2019-2020/12620	amierhamsa@gmail.com	2	1	3	12	"Electricity, Hotels, Manufacturing"	Chennai	South

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33	Mr. Ananthachari Mahesh	IBBI/IPA-001/IP-P01723/2019-2020/12673	maheshananth@yahoo.com	3	0	3	5	"Manufacturing"	Chennai	South
34	Mr. B Sathrukkanan	IBBI/IPA-001/IP-P00301/2017-18/10545	prathyumnan2002@yahoo.com	0	2	2	8	"Wholesale and Retail Trade, Manufacturing"	Chennai	South
35	Mr. Palanigounder Eswaramoorthy	IBBI/IPA-002/IP-N00284/2017-18/10842	eswarfcs@gmail.com	2	0	2	6	"Manufacturing"	Chennai	South
36	Mr. Radhakrishnan Dharmarajan	IBBI/IPA-001/IP-P00508/2017-2018/10909	dharma@rdhandco.com	2	0	2	27	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (REnewable energy)"	Chennai	South
37	Mr. Sanjeevi C	IBBI/IPA-003/IP-N000108/2017-2018/11215	sanjeevicra@yahoo.co.in	2	0	2	3	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Chennai	South
38	Mrs. S. Thamilvani	IBBI/IPA-001/IP-P00827/2017-2018/11412	vanithamizh@yahoo.co.in	0	2	2	2	"Others (TEXTILE)"	Chennai	South
39	Mrs. Raja Lakshmi Vardarajan	IBBI/IPA-003/IP-N000145/2017-2018/11597	cma.rajalakshmi@gmail.com	2	0	2	11	"Real Estate, Manufacturing"	Chennai	South
40	Mr. S.S. Ravichandran	IBBI/IPA-001/IP-P01044/2017-2018/11717	ssribc@gmail.com	2	0	2	1	"Wholesale and Retail Trade, Manufacturing, Others (Textile Sector)"	Chennai	South

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41	Mr. Prabhu S	IBBI/IPA-001/IP-P01275/2018-2019/11948	carpprabhu@gmail.com	2	0	2	20	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile, telecommunications)"	Chennai	South
42	L Bhadri	IBBI/IPA-001/IP-P-02059/2020-2021/13245	l.bhadri@gmail.com	2	0	2	2	"Others (Infrastructure)"	Chennai	South
43	GOVINDARAJAN M	IBBI/IPA-003/00293/2020-2021/13290	govind.ayyan@gmail.com	0	2	2	2	"Others (POLLUTION CONTROL)"	Chennai	South
44	Sandeep Kothari	IBBI/IPA-001/IP-P-02301/2020-2021/13494	ipsandeepkothari@gmail.com	2	0	2	1	"Others (Water Treatment, Information Technology, Automotive Seat Manufacturer)"	Chennai	South
45	VENKATESH NATARAJAN	IBBI/IPA-001/IP-P-02315/2021-2022/13572	venkatesh@vsandassociates.in	2	0	2	2	"Manufacturing"	Chennai	South
46	PITCHAI	IBBI/IPA-001/IP-P-02527/2021-2022/14040	pitchai.a1958@gmail.com	1	1	2	0	"Manufacturing"	Chennai	South
47	BASKARAN K	IBBI/IPA-001/IP-P-02838/2023-2024/14354	baskaran.karruppuswamy@gmail.com	0	2	2	0	"Wholesale and Retail Trade"	Chennai	South
48	Mr. Krishnasamy Vasudevan	IBBI/IPA-001/IP-P00155/2017-2018/10324	cavasus1967@gmail.com	1	0	1	14	"Construction, Real Estate, Manufacturing, Others (Mining)"	Chennai	South

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49	Mr. Tharuvai Ramachandran Ravichandran	IBBI/IPA-002/IP-N00241/2017-18/10692	ttravichandran@yahoo.com	1	0	1	23	"Hotels, Construction, Real Estate, Manufacturing"	Chennai	South
50	Mr. Madurai Sundaram Sankar	IBBI/IPA-001/IP-P00770/2017-2018/11315	m.s.sankar@outlook.com	1	0	1	11	"Hotels, Construction, Manufacturing, Transport"	Chennai	South
51	Mr. Karuppiah Muruganandan	IBBI/IPA-001/IP-P01061/2017-18/11754	kanandca@gmail.com	1	0	1	8	"Construction, Manufacturing"	Chennai	South
52	Ms. Uthukuli Venkata Rao Sujatha	IBBI/IPA-001/IP-P01078/2017-18/11791	suja2122@gmail.com	1	0	1	2	"Others (Bulk Messaging tech company and Agro products trading company)"	Chennai	South
53	Ms. Rongali Sridevi	IBBI/IPA-003/IP-N000172/2018-2019/12105	srica_2003@yahoo.co.in	1	0	1	2	"Manufacturing"	Chennai	South
54	Mr. Ramaswamy M.	IBBI/IPA-001/IP-P-01432/2018-2019/12238	ramsatirupur@gmail.com	1	0	1	3	"Wholesale and Retail Trade, Manufacturing"	Chennai	South
55	Mr. Mahesh Lakshmanadass	IBBI/IPA-001/IP-P01734/2019-2020/12654	maheshup@gmail.com	1	0	1	0	"Wholesale and Retail Trade, Manufacturing, Transport, Others (textiles)"	Chennai	South
56	Mr. Thilagar Murugesan	IBBI/IPA-001/IP-P01659/2019-2020/12715	mthilagar@tacas.org	1	0	1	4	"Manufacturing"	Chennai	South

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57	J John Ohilvi	IBBI/IPA-002/IP-N00902/2019-2020/12921	johnohilvi@yahoo.co.in	1	0	1	3	"Wholesale and Retail Trade, Manufacturing, Others (Textiles, Monofilament, Glass and Fibre Glass Products)"	Chennai	South
58	Chandrasekar Lakshminhanker	IBBI/IPA-001/IP-P-01782/2019-2020/12968	chan58@gmail.com	0	1	1	2	"Wholesale and Retail Trade, Others (Nidhi Financial Services Steel Trading)"	Chennai	South
59	N. VEERAPANDIAN	IBBI/IPA-001/IP-P-02148/2020-2021/13301	veerapandian.cbi@gmail.com	1	0	1	11	"Real Estate"	Chennai	South
60	S Sundar Raman	IBBI/IPA-001/IP-P-02300/2021-2022/13689	ssundarraman004@gmail.com	1	0	1	1	"Others (Textile)"	Chennai	South
61	T RANGANATHAN	IBBI/IPA-003/ICAI-N-00364/2021-2022/13807	balrang2000@yahoo.co.in	0	1	1	4	"Wholesale and Retail Trade, Manufacturing, Others (Insurance)"	Chennai	South
62	S. Vaidyanathan	IBBI/IPA-001/IP-P-02546/2021-2022/14023	svaidhi1961@gmail.com	1	0	1	1	"Construction, Others (Online Ticket operator)"	Chennai	South
63	SATHYA. V	IBBI/IPA-001/IP-P-02609/2021-2022/14028	vsathyacacs@gmail.com	1	0	1	0	"Others (Investment and Finance)"	Chennai	South
64	SREENIVASARAO GANGISETTY	IBBI/IPA-002/IP-N01263/2023-2024/14356	gsrandco2020@gmail.com	1	0	1	0	"Others (Business of Agriculture and providing consultancy in the fields of Agriculture livestock and livestock products, animal husbandry etc.,)"	Chennai	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Chennai Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
65	KALAISELVAN P	IBBI/IPA-001/IP- P-02939/2025- 2026/14519	kalaiselvanpca@gmail.com	1	0	1	1	"Others (Agro products)"	Chennai	South
66	Thirumal N	IBBI/IPA-001/IP- P-02938/2025- 2026/14520	tassk.itr@gmail.com	1	0	1	1	"Manufacturing"	Chennai	South
67	Mr. S.Kamaraj	IBBI/IPA-001/IP- P00116/2017- 18/10251	rsadasivanandco@yahoo.com	0	0	0	0	NIL	Chennai	South
68	Mr. Velli Paramasivam	IBBI/IPA-002/IP- N00311/2017- 2018/10940	velliparamasivam@rediffmail .com	0	0	0	5	"Electricity, Real Estate, Manufacturing"	Chennai	South
69	Mr. S. Palaniappan	IBBI/IPA-001/IP- P00730/2017- 2018/11207	palyegu@yahoo.co.in	0	0	0	8	"Wholesale and Retail Trade, Manufacturing"	Chennai	South
70	Mr. N. Sivakumaar	IBBI/IPA-001/IP- P00787/2017- 2018/11322	nsivakumar66@yahoo.com	0	0	0	0	NIL	Chennai	South
71	Mr. Ramasamy Shanmuggam	IBBI/IPA-001/IP- P00811/2017- 2018/11378	shanmuggam@yahoo.co.in	0	0	0	6	"Electricity"	Chennai	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Chennai Bench)

Panel of IPs for appointment as,

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Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
72	Mr. Ramachandran Balachandran	IBBI/IPA-001/IP-P00907/2017-2018/11507	rbalaca@gmail.com	0	0	0	3	"Construction, Manufacturing, Transport"	Chennai	South
73	Mr. Gopal Krishna Raju	IBBI/IPA-001/IP-P00908/2017-2018/11508	gopalkrishnarajuca@gmail.com	0	0	0	1	"Hotels, Construction, Real Estate, Manufacturing"	Chennai	South
74	Mr. Natanagopal S	IBBI/IPA-001/IP-P01108/2017-18/11789	natan@ganeshprasad.com	0	0	0	0	NIL	Chennai	South
75	Mr. Ayyamplalam Venkatesan Arun	IBBI/IPA-001/IP-P01079/2017-18/11792	avarun77@gmail.com	0	0	0	4	"Others (Infrastructure investment Company, Public retail trading, Granites trading, Motors & compressors)"	Chennai	South
76	Mr. S Amarendran	IBBI/IPA-002/IP-N00634/2018-2019/11962	sivakumar.amarendran@gmail.com	0	0	0	3	"Wholesale and Retail Trade, Real Estate"	Chennai	South
77	R. Sankaran	IBBI/IPA-001/IP-P01692/2019-2020/12608	sanumlegal@gmail.com	0	0	0	2	"Electricity, Construction, Real Estate, Manufacturing, Others (other business enterprise)"	Chennai	South
78	Mr. M Ganesan	IBBI/IPA-001/IP-P01707/2019-2020/12649	mganesanca@gmail.com	0	0	0	0	NIL	Chennai	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Chennai Bench)

Panel of IPs for appointment as,

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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
79	Mr. S Lakshmisubramanian	IBBI/IPA-003/IP-N0023/2019-2020/12697	slsip@slswin.com	0	0	0	1	"Others (Logistics and Transports, Port Development, Mines, CFS)"	Chennai	South
80	Selvarajan C	IBBI/IPA-002/IP-N0091/2019-2020/12971	selvarajan.c@gmail.com	0	0	0	0	NIL	Chennai	South
81	Sridevi Sundari G	IBBI/IPA-002/IP-N0092/2019-2020/12983	sridevisundariip@gmail.com	0	0	0	0	NIL	Chennai	South
82	Arpit Kothari	IBBI/IPA-001/IP-P-02140/2020-2021/13287	AK@NIRMALANDARPIT.COM	0	0	0	1	"Manufacturing"	Chennai	South
83	S SHIVSHANKER	IBBI/IPA-001/IP-P-02141/2020-2021/13294	shivshanker93@gmail.com	0	0	0	0	NIL	Chennai	South
84	GOPINATH	IBBI/IPA-003/00302/2020-2021/13297	gopinathsai2000@gmail.com	0	0	0	2	"Wholesale and Retail Trade"	Chennai	South
85	YASHVANT	IBBI/IPA-001/IP-P-02290/2021-2022/13730	YASH@PSDY.IN	0	0	0	0	NIL	Chennai	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Chennai Bench)

Panel of IPs for appointment as,

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- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
86	A.K.Subramanian	IBBI/IPA-001/IP-P-02479/2021-2022/13764	aksandcoip@gmail.com	0	0	0	0	NIL	Chennai	South
87	sekar kv	IBBI/IPA-002/IP-N01231/2022-2023/14187	sekaarsv@gmail.com	0	0	0	1	"Others (Handled manafacutring unit-- personal guarantor case only.)"	Chennai	South
88	VENKATESH RAO HANUMANTHA RAO	IBBI/IPA-001/IP-P-02822/2024-2025/14395	raotax100@gmail.com	0	0	0	0	NIL	Chennai	South
89	Rosita Fernando	IBBI/IPA-003/ICAL-N-00452/2024-2025/14405	rositafernando@yahoo.com	0	0	0	4	"Others (information technology)"	Chennai	South
90	CHANDRAKANT B KAMBLE	IBBI/IPA-001/IP-P-02885/2024-2025/14416	cbkamble@yahoo.com	0	0	0	0	NIL	Chennai	South
91	E DEEPAN CHAKRAVARTHY	IBBI/IPA-001/IP-P-02892/2024-2025/14429	deepanicai@gmail.com	0	0	0	0	NIL	Chennai	South
92	THANGAMUTHU VISWANATHAN	IBBI/IPA-001/IP-P-02890/2024-2025/14430	ca.vthangamuthu@gmail.com	0	0	0	1	"Wholesale and Retail Trade"	Chennai	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Chennai Bench)

Panel of IPs for appointment as,

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- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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93	Arulselvam Ramasamy	IBBI/IPA-001/IP- P-02952/2025- 2026/14546	arulselvam@tacas.org	0	0	0	0	NIL	Chennai	South
94	A K Raja	IBBI/IPA-002/IP- N01335/2025- 2026/14559	akarthick.raja23@gmail.com	0	0	0	0	NIL	Chennai	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Kochi Bench)

Panel of IPs for appointment as,

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- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

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1	Mr. Jasin Jose	IBBI/IPA-001/IP-P-00695/2017-2018/11225	jasinjoseponmattam@gmail.com	7	5	12	47	"Construction, Manufacturing, Others (Residential apartments, Studio equipments, Tea estate)"	Kochi	South
2	Rajmohan R	IBBI/IPA-001/IP-P-02331/2020-2021/13517	rajmohanip@gmail.com	10	1	11	15	"Others (Hospitality, Human resources, manufacturing, Real estate and wellness treatment)"	Kochi	South
3	VIBIN VINCENT	IBBI/IPA-001/IP-P-01997/2020-2021/13134	vibinvchackiath@yahoo.com	2	4	6	3	"Real Estate, Manufacturing, Others (Business Consultancy Services and Share Broking)"	Kochi	South
4	Mr. George Varkey	IBBI/IPA-001/IP-P-00433/2017-18/10756	geovaktm@gmail.com	3	1	4	6	"Manufacturing, Others (Bio Technology, Manufacture Of Basic Precious Metals And By Products, Manufacture of grain mill products)"	Kochi	South
5	Mr. Dileep K P	IBBI/IPA-001/IP-P-01310/2018-2019/12220	kpdileep57@gmail.com	4	0	4	17	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Food processing, Manufacture of natural extracts, Hospitals, Steel pipe manufacturing, Trading)"	Kochi	South
6	Mr. Padmakumar.K.C.	IBBI/IPA-001/IP-P-01021/2017-2018/11671	padmakumarkc@gmail.com	1	2	3	6	"Hotels, Construction, Real Estate, Others (Printing)"	Kochi	South
7	Sreenivasan P R	IBBI/IPA-001/IP-P-02174/2021-2022/13722	sreenivasan.p.r@icai.org	3	0	3	3	"Real Estate, Others (Information Technology Services)"	Kochi	South
8	Mr. Balakrishnan Baburajan	IBBI/IPA-002/IP-N00544/2017-2018/11691	baburajanfcs@gmail.com	2	0	2	5	"Wholesale and Retail Trade, Manufacturing"	Kochi	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Kochi Bench)

Panel of IPs for appointment as,

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- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

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9	JOSSY STEEPHEN KATTUR	IBBI/IPA-002/IP-N01056/2021-2022/13627	jossysk@gmail.com	1	1	2	8	"Wholesale and Retail Trade, Real Estate, Others (Services sector)"	Kochi	South
10	LAKSHMI NARASIMMAN SARUMATHY	IBBI/IPA-002/IP-N01093/2021-2022/13642	cs.sarumathy@gmail.com	2	0	2	1	"Manufacturing, Others (public company which relinquished nbfc registration and stopped business)"	Kochi	South
11	NAJEEB T P	IBBI/IPA-002/IP-N01014/2020-2021/13316	najetpip@gmail.com	1	0	1	0	"Wholesale and Retail Trade"	Kochi	South
12	P T JOY	IBBI/IPA-001/IP-P-02239/2021-2022/13601	joyptca@yahoo.co.in	1	0	1	3	"Hotels, Real Estate"	Kochi	South
13	RAMACHANDRAN THEKKUMKAT MADATHIL	IBBI/IPA-002/IP-N01071/2021-2022/13715	iamramantm@gmail.com	1	0	1	5	"Others (food and beverages)"	Kochi	South
14	Madhusudhanan EP	IBBI/IPA-002/IP-N01163/2021-2022/13856	epmadhusudhanan@gmail.com	1	0	1	1	"Others (Software and IT enabled services, Advertisement)"	Kochi	South
15	BENNY MATHEW	IBBI/IPA-001/IP-P-02638/2022-2023/14165	benny62tvm@yahoo.co.in	1	0	1	1	"Others (Refining Edible Oil)"	Kochi	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For South Zone (Kochi Bench)

Panel of IPs for appointment as,

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- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

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16	Mr. Sankar P. Panicker	IBBI/IPA-003/IP- N00037/2017- 2018/10300	sankarpanicker@gmail.com	0	0	0	10	"Wholesale and Retail Trade, Manufacturing, Others (Chit Finance Company)"	Kochi	South
17	SUDHA NERUKKAVIL VARIYAM	IBBI/IPA-001/IP-P- 02240/2020- 2021/13512	variyams@gmail.com	0	0	0	0	NIL	Kochi	South
18	Lukose Joseph	IBBI/IPA-001/IP-P- 02224/2021- 2022/13591	lukoseja@yahoo.co.in	0	0	0	2	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Services)"	Kochi	South
19	JAYAPRAKASH.M.D	IBBI/IPA-001/IP-P- 02683/2022- 2023/14101	JPMODIYIL@GMAIL.CO M	0	0	0	0	"Real Estate, Transport"	Kochi	South
20	JOHN VADASSERY	IBBI/IPA-002/IP- N01252/2023- 2024/14296	johnvadassery@gmail.com	0	0	0	0	NIL	Kochi	South
21	MALATHY NARAYANAN KUTTY	IBBI/IPA-001/IP-P- 02830/2023- 2024/14368	malathyn@gmail.com	0	0	0	0	NIL	Kochi	South
22	Reghunadhan K T	IBBI/IPA-003/IPA- ICAI-N- 00481/2025- 2026/14565	reghunadhan.kt@gmail.com	0	0	0	0	NIL	Kochi	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Kolkata Bench)

Panel of IP's for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

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1	PRATAP MUKHERJEE	IBBI/IPA-001/IP-P-02515/2021-2022/13851	pratapmukherjee62@gmail.com	4	10	14	8	"Wholesale and Retail Trade, Manufacturing, Others (Steel, Leather, Cast Iron)"	Kolkata	East
2	Mr. Mahesh Chand Gupta	IBBI/IPA-001/IP-P01489/2018-2019/12304	megupta90@gmail.com	6	6	12	18	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Marine Foods, Power Cables, IMFL, Battery, Textiles)"	Kolkata	East
3	Mr. Ashok Kumar Agarwal	IBBI/IPA-002/IP-N00626/2018-2019/11898	ashok.agarwal@singhiipsolutions.com	2	9	11	3	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Iron & Steel, Metal, Real Estate, Projects Consultancy, Gems & Jewellery, Food Processing, Rice Mill, Trading House, Export House, Education)"	Kolkata	East
4	Mr. Subodh Kumar Agrawal	IBBI/IPA-001/IP-P00087/2017-18/10183	subodhka@gmail.com	10	0	10	33	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (toll, infrastructure, Wind mills etc)"	Kolkata	East
5	Mr. Pratim Bayal	IBBI/IPA-003/IP-N00213/2018-2019/12385	pratimbayal@gmail.com	2	8	10	13	"Electricity, Construction, Real Estate, Manufacturing, Others (TYRE , CAR DEALERSHIP , TEA AND RICE MILL , PACKAGING , LOGISTIC, IRON AND STEEL)"	Kolkata	East
6	Mr. Hansraj Jaria	IBBI/IPA-002/IP-N00835/2019-2020/12663	hansrajaria@gmail.com	5	5	10	1	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (FINTECH)"	Kolkata	East
7	Mr. Sanjit Kumar Nayak	IBBI/IPA-003/IP-N00079/2017-18/10702	sknayak31@gmail.com	4	5	9	10	"Electricity, Hotels, Wholesale and Retail Trade, Manufacturing"	Kolkata	East
8	Mr. Sanjai Kumar Gupta	IBBI/IPA-001/IP-P00592/2017-2018/11045	casanjaigupta@gmail.com	7	2	9	27	"Hotels, Manufacturing, Others (Iron & Steel, Railway Components, Chemicals, Timbe, Textiles, Medicine, Poultry Farming, Gems & Jewellery, IT etc)"	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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9	Mr. Santanu Brahma	IBBI/IPA-001/IP-P-01482/2018-2019/12251	ip.santanubrahma@gmail.com	8	1	9	20	"Wholesale and Retail Trade, Manufacturing, Others (Tea Garden, Cold Storage, Steel, Mining, Pharmaceuticals)"	Kolkata	East
10	Neeraj Kumar Sureka	IBBI/IPA-001/IP-P01539/2019-2020/12517	ipneerajsureka@gmail.com	6	3	9	7	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Timber, Textile, Construction, Trading)"	Kolkata	East
11	Rajnandan Kumar	IBBI/IPA-001/IP-P-02721/2022-2023/14161	rnk_sa2004@yahoo.co.in	3	6	9	6	"Wholesale and Retail Trade, Construction, Manufacturing"	Kolkata	East
12	Brinda Bidasaria	IBBI/IPA-001/IP-P-02818/2023-2024/14329	cabrindadalmia@gmail.com	2	7	9	3	"Wholesale and Retail Trade, Others ((Tours & Travels, Textiles etc))"	Kolkata	East
13	Mr. Sutanu Sinha	IBBI/IPA-003/IP-N00020/2017-2018/10167	sutanusinha@bdo.in	8	0	8	9	"Construction, Real Estate, Transport, Others (infra)"	Kolkata	East
14	Mr. Sudipta Ghosh	IBBI/IPA-001/IP-P00484/2017-18/10872	sudipta_ghosh08@yahoo.co.in	6	2	8	22	"Wholesale and Retail Trade, Manufacturing, Others (Hospitality, Finance, Jewellery, Steel and Marketing)"	Kolkata	East
15	Mr. Manish Jain	IBBI/IPA-001/IP-P00582/2017-2018/11023	ipcamanishjain@gmail.com	3	5	8	18	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (CEMENT STEEL TELECOMMUNICATIION JUTE SUGAR)"	Kolkata	East
16	Mr. Soumitra Lahiri	IBBI/IPA-001/IP-P00734/2017-2018/11232	slahiri0207@gmail.com	7	1	8	34	"Construction, Real Estate, Manufacturing"	Kolkata	East

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17	Mr. Swarup Ghosh	IBBI/IPA-003/IP-N00438-C01/2017-2018/11661	swarupghosh1@yahoo.co.in	7	1	8	3	"Wholesale and Retail Trade, Manufacturing, Transport"	Kolkata	East
18	Debdas Chakraborty	IBBI/IPA-001/IP-P-01794/2019-2020/12758	ipddc2019@rediffmail.com	2	6	8	8	"Manufacturing"	Kolkata	East
19	RITESH AGARWAL	IBBI/IPA-001/IP-P-02296/2021-2022/13557	ritesagarwal@gmail.com	8	0	8	0	"Hotels, Others (IT Sectors, Consulting, Trading)"	Kolkata	East
20	NITIN DAGA	IBBI/IPA-001/IP-P-02213/2020-2021/13405	daga.nitin.cs@gmail.com	1	6	7	10	"Real Estate, Manufacturing, Others (Iron & Steel (Trading))"	Kolkata	East
21	Mr. Ajay Kumar Agarwal	IBBI/IPA-002/IP-N00608/2018-2019/11859	cs.aaa.2014@gmail.com	1	5	6	15	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Medicine, Sugar, Agro, Steel, Real Estate, Garments etc.)"	Kolkata	East
22	Mr. Birendra Kumar Tripathi	IBBI/IPA-003/IP-N00229/2019-2020/12679	bkt9000@gmail.com	2	4	6	15	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (MEDICAL)"	Kolkata	East
23	SWAPNIL JAIN	IBBI/IPA-001/IP-P-02498/2021-2022/13872	swapniljain88@gmail.com	2	4	6	1	"Others (Coal)"	Kolkata	East
24	Jaishree Kannan	IBBI/IPA-002/IP-N01214/2022-2023/14076	caljaishree@gmail.com	3	3	6	1	"Electricity"	Kolkata	East

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25	Pankaj Parakh	IBBI/IPA-001/IP-P-02701/2022-2023/14193	ca.pankajparakh@gmail.com	2	4	6	0	"Hotels, Wholesale and Retail Trade, Others (Education, Manufacturing)"	Kolkata	East
26	Mr. Partha Kamal Sen	IBBI/IPA-002/IP-N0002/2016-17/10049	partha_kamal@yahoo.com	1	4	5	10	"Real Estate, Manufacturing, Others (Personal Guarantor)"	Kolkata	East
27	Mr. Jitendra Lohia	IBBI/IPA-001/IP-P00170/2017-18/10339	jitulohia@knjainco.com	5	0	5	10	"Construction, Real Estate, Manufacturing, Others (Equipment Manufacturing Tea Industry Iron and Steel Real Estates Manufacturing and Trading MSME Hotels EPC and Contract Mining Food Processing Paper Industry Infrastructure Warehousing)"	Kolkata	East
28	Mr. Raj Singhania	IBBI/IPA-001/IP-P00188/2017-18/10367	rajsinghania_ca@yahoo.co.in	2	3	5	15	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport"	Kolkata	East
29	Mr. Rakesh Kumar Agarwal	IBBI/IPA-001/IP-P00443/2017-18/10786	rakesh202@hotmail.com	5	0	5	29	"Real Estate"	Kolkata	East
30	Mr. Sandip Mitra	IBBI/IPA-001/IP-P00497/2017-18/10885	sasoso@gmail.com	3	2	5	5	"Wholesale and Retail Trade, Manufacturing, Others (Broadband and Internet, Logistic and Warehousing)"	Kolkata	East
31	Anubrata Gangoly	IBBI/IPA-001/IP-P-02662/2022-2023/14072	ca.a.gangoly@gmail.com	1	4	5	2	"Construction, Manufacturing"	Kolkata	East
32	Mr. Binay Kumar Singhania	IBBI/IPA-001/IP-P00041/2017-18/10102	binay1@yahoo.com	2	0	2	12	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel Industry, Aluminium Industry, Garments, Computer, Technology, Liquor Manufacturing)"	Kolkata	East

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33	Mr. Chandra Kumar Jain	IBBI/IPA-001/IP-P-00214/2017-2018/10414	ckcaes@yahoo.co.in	1	3	4	11	"Hotels, Wholesale and Retail Trade, Others (Pharma, Plastic)"	Kolkata	East
34	Mr. Kanakabha Ray	IBBI/IPA-003/IP-N00204/2018-2019/12456	kanak1686@gmail.com	2	2	4	0	"Construction, Manufacturing"	Kolkata	East
35	Seikh Abdul Salam	IBBI/IPA-003/IP-N00250/2019-2020/12966	salam10695@gmail.com	4	0	4	12	"Real Estate, Manufacturing, Others (Trading, Services, Real Estates, Manufacturing, Transport,)"	Kolkata	East
36	NIRMAL KUMAR AGARWAL	IBBI/IPA-001/IP-P-02112/2020-2021/13380	nirmalagarwal123@rediffmail.com	2	2	4	0	"Construction, Real Estate"	Kolkata	East
37	RACHANA AGARWAL	IBBI/IPA-001/IP-P-02442/2021-2022/13732	08RKASSOCIATES@GMAIL.COM	0	4	4	2	"Wholesale and Retail Trade, Construction, Real Estate, Others (PACKAGING, IRON AND STEEL, TEA, AGRICULTURE)"	Kolkata	East
38	Subrata Ghosh	IBBI/IPA-003/IPA-ICAI-373/2021-2022/13799	subhomusic@gmail.com	2	2	4	3	"Wholesale and Retail Trade, Manufacturing, Others (Tea Plantation & trading, Electrical & Electronics Goods manufacturing and trading, Steel rod manufacturing & Building construction)"	Kolkata	East
39	Madhumita Karar	IBBI/IPA-001/IP-P-02491/2021-2022/13821	madhumita@kgrs.in	1	3	4	1	"Construction, Manufacturing"	Kolkata	East
40	Mr. Niraj Agrawal	IBBI/IPA-001/IP-P-00130/2017-18/10272	niraj@execonservices.com	1	2	3	15	"Real Estate, Manufacturing, Transport, Others (Metal Extrusion, Fabrication, Food Processing, Mega Food Park)"	Kolkata	East

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41	Mr. Kanchan Dutta	IBBI/IPA-001/IP-P00202/2017-18/10391	kanchan@kgrs.in	3	0	3	32	"Construction, Real Estate, Manufacturing, Transport, Others (Construction, Real Estate, Manufacturing, Others (Casting of Metals , Tours and Travels , Manpower and Consultancy , Trading in Coal and Coke, IT and ISP))"	Kolkata	East
42	Mr. Sandip Kumar Kejriwal	IBBI/IPA-002/IP-N00236/2017-18/10687	sandipkej2@gmail.com	3	0	3	1	"Others (iron and steel)"	Kolkata	East
43	Mr. Rajesh Lihala	IBBI/IPA-001/IP-P00525/2017-2018/10950	lihalaco@gmail.com	3	0	3	5	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (toll, infrasructure)"	Kolkata	East
44	Mr. Avishek Gupta	IBBI/IPA-003/IP-N000135/2017-2018/11499	avishhek@optimusresolution.net	3	0	3	24	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Metal - Iron & steel sector, Hospitality sector, Infrastructure sector, Technology sector, Garments sector, Paper sector, PU Leather industry, electronics industry & Agriculture sector)"	Kolkata	East
45	Mr. Rajesh Kumar Agrawal	IBBI/IPA-001/IP-P01023/2017-2018/11722	rajesh521@yahoo.com	1	2	3	19	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport, Others (toll, infrasructure)"	Kolkata	East
46	Mr. Tapan Chakraborty	IBBI/IPA-003/IP-N000173/2018-2019/12121	tapanchakraborty2611957@gmail.com	2	1	3	4	"Real Estate, Manufacturing"	Kolkata	East
47	Vishnu Kumar Tulsyan	IBBI/IPA-001/IP-P01428/2019-2020/12525	tulsyanvk@gmail.com	3	0	3	1	"Others (Health Care, Trading of Shares & Securities, other business activities)"	Kolkata	East
48	Rachna Anchalia	IBBI/IPA-001/IP-P01572/2019-2020/12602	ca.rachna1978@gmail.com	1	2	3	3	"Manufacturing, Others (Information Technology)"	Kolkata	East

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49	Rashmi Chhawchharia	IBBI/IPA-001/IP-P-02016/2020-2021/13148	rashmi.chhawchharia@gmail.com	3	0	3	6	"Wholesale and Retail Trade, Manufacturing, Others (Training and Skill)"	Kolkata	East
50	Swati Singhania	IBBI/IPA-001/IP-P-01985/2020-2021/13214	caswatsisinghania@gmail.com	2	1	3	3	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Others)"	Kolkata	East
51	VAIBHAV KHANDELWAL	IBBI/IPA-001/IP-P-02157/2020-2021/13348	vaaibhavkhanelwal@gmail.com	2	1	3	2	"Manufacturing, Others (Automobile)"	Kolkata	East
52	sriram mittal	IBBI/IPA-001/IP-P-02276/2021-2022/13677	srirammittal.ey@gmail.com	3	0	3	3	"Wholesale and Retail Trade, Manufacturing, Others (Steel plant, Garment, Distributors network)"	Kolkata	East
53	MOHAMMAD LUTFUL KABIR	IBBI/IPA-002/IP-P-NO122/2022-2023/14138	mlkabir.ip@gmail.com	0	3	3	2	"Manufacturing"	Kolkata	East
54	DINESH AGARWAL	IBBI/IPA-003/00427/2022-2023/14239	din_kol123@yahoo.com	0	3	3	0	"Others (Other)"	Kolkata	East
55	Tripti Agarwal	IBBI/IPA-001/IP-P-02809/2023-2024/14316	ip.tripiti@gmail.com	0	3	3	2	"Electricity, Wholesale and Retail Trade, Manufacturing"	Kolkata	East
56	SANDIP SINGH	IBBI/IPA-001/IP-P-02870/2024-2025/14402	ip.sandipsingh@gmail.com	0	3	3	3	"Real Estate"	Kolkata	East

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57	Sangram Singh Baid	IBBI/IPA-001/IP-P-02923/2024-2025/14487	baidssangramsingh@gmail.com	0	3	3	0	"Others (Export)"	Kolkata	East
58	Mr. Bijay Murmuria	IBBI/IPA-001/IP-N00007/2016-2017/10026	bijay_murmuria@sumedhamanagement.com	2	0	2	17	"Others (Major Industries/Sector served are: Banking, EPC, Pharmaceutical, Steel, Tea, Textiles, Poultry, Manufacturing & Dealing of Coals and Metallurgical Coke etc. Industries/Sector currently been served are: Poultry, Coke, Waste and waste water treatment, Real estate activity, Windmill.)"	Kolkata	East
59	Mr. Sanjeev Jhunjhunwala	IBBI/IPA-001/IP-P00325/2017-18/10595	sanjeevjhunjhunwala@gmail.com	2	0	2	15	"Construction, Manufacturing, Others ((MANUFACTURE OF TEXTILE, Plastics products, MANUFACTURE OF CHEMICALS AND CHEMICAL PRODUCTS, Cold Storage, Agrochemicals, Engineering, Procurement and Construction, Tea estate))"	Kolkata	East
60	Ms. Rachna Jhunjhunwala	IBBI/IPA-001/IP-P00389/2017-18/10707	egress.rac@gmail.com	2	0	2	24	"Wholesale and Retail Trade, Others (Integrated Engineering, Pulp and Paper manufacturing, Information Technology, Plywood and Veneer, Electrical equipments manufacturing, Steel pellets manufacturing, Aluminium and Aluminium extrusions, Edible oils manufacturing, Textile, iron and steel))"	Kolkata	East
61	Mr. Soumendra Podder	IBBI/IPA-001/IP-P00446/2017-18/10789	soumenpodder@hotmail.com	2	0	2	0	"Wholesale and Retail Trade, Others (Engineering Projects/ Consultancy)"	Kolkata	East
62	Mr. Surendra Kumar Agarwal	IBBI/IPA-001/IP-P00825/2017-2018/11401	surendrac@ gmail.com	1	1	2	15	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Tea Estate, Dealership of Motor Car, Refinery of Oil etc)"	Kolkata	East
63	Mr. Pankaj Kumar Kedia	IBBI/IPA-001/IP-P01037/2017-2018/11710	pkkedia2@rediffmail.com	2	0	2	12	"Wholesale and Retail Trade, Manufacturing, Others (INFORMATION TECHNOLOGY, INVESTMENT)"	Kolkata	East
64	Mr. Nitesh Kumar More	IBBI/IPA-001/IP-P01087/2017-18/11785	nmore2091@gmail.com	2	0	2	21	"Wholesale and Retail Trade, Construction, Manufacturing"	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Kolkata Bench)

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65	Mr. Vishal Shekhar	IBBI/IPA-002/IP- N00593/2018- 19/11891	vs.vishalshekhar@gmail.com	0	2	2	4	"Wholesale and Retail Trade, Manufacturing, Others (Export, Tea Processing)"	Kolkata	East
66	Mr. Sachin Gopal Jathar	IBBI/IPA-002/IP- N00640/2018- 2019/11968	sgjathar.ip@gmail.com	1	1	2	10	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Agro-business, EPC, Textile - Impex, Manufacture Agro-Commodity,)"	Kolkata	East
67	Mr. Sunil Mohan Acharya	IBBI/IPA-003/IP- N000174/2018- 2019/12120	sunilmohanacharya58@gmail.com	1	1	2	3	"Manufacturing"	Kolkata	East
68	Mr. Amit Choraria	IBBI/IPA-001/IP- P01345/2018- 2019/12129	hmcsamitchoraria@gmail.co m	0	2	2	8	"Wholesale and Retail Trade, Manufacturing, Others (Mining, NBFC, Infrastructure, Engineering)"	Kolkata	East
69	Mrs. Meena Sureka	IBBI/IPA-001/IP- P01422/2018- 2019/12163	ipmeenasureka@gmail.com	1	1	2	15	"Wholesale and Retail Trade, Manufacturing, Others (iron and steel,)"	Kolkata	East
70	Mr. Naresh Agarwal	IBBI/IPA-001/IP- P01155/2018- 2019/12168	ip.nareshagarwal@gmail.com	0	2	2	2	"Manufacturing"	Kolkata	East
71	Mr. Vinay Goenka	IBBI/IPA-001/IP- P01770/2019- 2020/12709	taxhouseranchi@gmail.com	0	2	2	3	"Others (Tea Estate, Industry, Electricity, Iron and Steel)"	Kolkata	East
72	Sanjay Khandelwal	IBBI/IPA-001/IP- P01714/2019- 2020/12754	sanjay.pfs@gmail.com	0	2	2	4	"Wholesale and Retail Trade"	Kolkata	East

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73	Ms. Varsha Bagri	IBBI/IPA-001/IP-P-01812/2019-2020/12783	varsha_bagri@yahoo.com	2	0	2	0	"Manufacturing"	Kolkata	East
74	Abhishek Khemka	IBBI/IPA-001/IP-P-02038/2020-2021/13151	khemka.abhishek@gmail.com	1	1	2	2	"Real Estate"	Kolkata	East
75	Sagar Jain	IBBI/IPA-001/IP-P-02074/2020-2021/13209	ip.sagarjain@jainsaraogi.com	0	2	2	2	"Wholesale and Retail Trade"	Kolkata	East
76	UTTAM KUMAR AGARWAL	IBBI/IPA-001/IP-P-02075/2020-2021/13226	uttamagarwal_ca@yahoo.co.in	0	2	2	0	"Construction, Others (Pharmaceuticals)"	Kolkata	East
77	Abhit Kumar Singh	IBBI/IPA-001/IP-P-02380/2021-2022/13564	abhit1981@hotmail.com	2	0	2	4	"Wholesale and Retail Trade, Construction, Others (Motor Vehicle)"	Kolkata	East
78	SANJAY MEHTA	IBBI/IPA-001/IP-P-02421/2021-2022/13647	mehta_sanjay2001@yahoo.co.in	0	2	2	0	"Manufacturing"	Kolkata	East
79	ANAL BASU	IBBI/IPA-001/IP-P-02436/2021-2022/13742	basu_anal@rediffmail.com	1	1	2	4	"Wholesale and Retail Trade"	Kolkata	East
80	PRIYANKA AJITSARIA	IBBI/IPA-001/IP-P-02360/2021-2022/13858	ppandco@gmail.com	0	2	2	2	"Manufacturing"	Kolkata	East

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81	SARIKA JAIN	IBBI/IPA-001/IP-P-02666/2022-2023/14071	jsarika2750@gmail.com	2	0	2	2	"Wholesale and Retail Trade, Others (Textile, Wholesale and Retail Trading, Securities and financial assets)"	Kolkata	East
82	MANISH AGARWAL	IBBI/IPA-001/IP-P-02723/2022-2023/14176	camanishagarwal1508@gmail.com	1	1	2	0	"Wholesale and Retail Trade, Construction, Manufacturing"	Kolkata	East
83	ANAND KUMAR JAIN	IBBI/IPA-001/IP-P-02819/2023-2024/14323	akj0608@gmail.com	0	2	2	0	"Manufacturing, Others (Others (manufacturing Tower structures, accessories for transmission and fish farming & cultivation))"	Kolkata	East
84	PATANJALI CHATTOPADHAYA	IBBI/IPA-003/00450/2023-2024/14359	chattopadhyaya123@gmail.com	0	2	2	2	"Others (Dairy Farm, Retail Trading)"	Kolkata	East
85	Subhajeet Kar	IBBI/IPA-002/IP-P-01311/2024-2025/14497	subhajeet.kar@gmail.com	0	2	2	0	"Manufacturing"	Kolkata	East
86	Sangeeta Poddar	IBBI/IPA-001/IP-P-02941/2025-2026/14512	casangeetapoddar@gmail.com	1	1	2	0	"Others (Tea Broker)"	Kolkata	East
87	Mr. Vasudeo Agarwal	IBBI/IPA-001/IP-P-00186/2017-18/10365	vdainfo@gmail.com	1	0	1	2	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Kolkata	East
88	Mr. Rasik Singhania	IBBI/IPA-001/IP-P-00390/2017-18/10708	rasik.singhania@gmail.com	0	1	1	8	"Wholesale and Retail Trade, Manufacturing, Others (Hospitality, Engineering & Construction, Property Renting)"	Kolkata	East

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89	Mr. Neeraj Kejriwal	IBBI/IPA-001/IP- P00392/2017- 18/10710	nkejriwal.ip@gmail.com	1	0	1	19	"Others (Stock & Securities)"	Kolkata	East
90	Mr. Santosh Choraria	IBBI/IPA-001/IP- P00549/2017- 2018/10979	ca.schoraria@gmail.com	1	0	1	7	"Others (Iron and steel, Metal)"	Kolkata	East
91	Mr. Sabir Kanti Mazumder	IBBI/IPA-001/IP- P01161/2018- 2019/11903	sabirk01@gmail.com	1	0	1	2	"Manufacturing"	Kolkata	East
92	Mr. Ashish Giria	IBBI/IPA-001/IP- P01193/2018- 2019/11918	ashishgiria@gmail.com	1	0	1	4	"Construction, Others (EPC, Construction & Tea)"	Kolkata	East
93	Mrs. Anuradha Agarwal	IBBI/IPA-001/IP- P01370/2018- 2019/12388	anuagarwal2008@gmail.com	1	0	1	0	"Others (Mineral Processing and Supply of Silica Sand)"	Kolkata	East
94	Mr. Pankaj Kumar Tibrewal	IBBI/IPA-001/IP- P01577/2018- 2019/12410	tibrewalpankaj@yahoo.com	1	0	1	16	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Others (Power and Telecom Cable, Animal & Poultry Feed, Hatcheries, Solar Power Industry, Port Management and Logistics, Telecom Tower and Logistics, Agriculture produce and Edible Oil Extraction and marketing, Flour Mill, Mega Food Park, Food Processing))"	Kolkata	East
95	Mr. Kamal Prakash Singh	IBBI/IPA-001/IP- P01722/2019- 2020/12653	kamalprakashco@gmail.com	0	1	1	8	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Farming ,Agriculture,Metal)"	Kolkata	East
96	Sanjay Kumar Poddar	IBBI/IPA-001/IP- P01802/2019- 2020/12759	Poddar.sanjay@gmail.com	1	0	1	4	"Manufacturing, Others (shipping, e services and mining)"	Kolkata	East

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97	MANOJ PRASAD SHAW	IBBI/IPA-002/IP- N01047/2020- 2021/13454	shawmanoj2003@gmail.com	1	0	1	1	"Others (TRADING)"	Kolkata	East
98	Ajay Kumar Agrawal	IBBI/IPA-001/IP-P- 02339/2021- 2022/13540	akassociates1988@gmail.co m	0	1	1	2	"Others (Textile)"	Kolkata	East
99	PRABHAT KUMAR	IBBI/IPA-001/IP-P- 02422/2021- 2022/13726	papintenty@gmail.com	0	1	1	0	"Manufacturing"	Kolkata	East
100	Sunil Choraria	IBBI/IPA-002/IP- N01209/2022- 2023/14078	chorariamba@rediffmail.com	1	0	1	4	"Wholesale and Retail Trade, Construction, Others (Mining)"	Kolkata	East
101	Goutam Mukherjee	IBBI/IPA-001/IP-P- 02696/2022- 2023/14170	gm.resolution@yahoo.com	1	0	1	0	"Construction, Real Estate"	Kolkata	East
102	UDIT AGARWAL	IBBI/IPA-001/IP-P- 02799/2023- 2024/14290	uditagarwal15@gmail.com	0	1	1	4	"Wholesale and Retail Trade, Others (Shares and Securities, Electrical and IT Sector)"	Kolkata	East
103	NEHA AGARWAL	IBBI/IPA-001/IP-P- 02873/2023- 2024/14387	nehabagarwalandco@gmail.c om	1	0	1	0	"Others (Poultry Farms, bamboo Processing Plant, Trading)"	Kolkata	East
104	PARTHAJIT GHOSH	IBBI/IPA-001/IP-P- 02871/2024- 2025/14436	caparthajit.dcgosh@gmail.c om	0	1	1	0	"Manufacturing"	Kolkata	East

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105	ABHIJIT BASU	IBBI/IPA-001/IP-P-02949/2025-2026/14524	aca_abhijitbasu@yahoo.co.in	0	1	1	0	"Wholesale and Retail Trade"	Kolkata	East
106	Sumit Sharma	IBBI/IPA-001/IP-P-02945/2025-2026/14529	soomukh@yahoo.in	1	0	1	0	"Real Estate"	Kolkata	East
107	MANISH RAJ DHANDHARIA	IBBI/IPA-001/IP-P-02944/2025-2026/14531	camanishrajdhandharia@gmail.com	0	1	1	0	"Manufacturing"	Kolkata	East
108	Ms. Savita Agarwal	IBBI/IPA-001/IP-P-00101/2017-18/10201	savita@rkothari.in	0	0	0	17	"Electricity, Hotels, Others (ferro alloys , Tea garden)"	Kolkata	East
109	Ms. Mamta Binani	IBBI/IPA-002/IP-N00086/2017-18/10227	mamtabinani@gmail.com	0	0	0	23	"Others (i. Information Technology (IT) Solutions and services ii. Media Industry, engaged in publishing newspapers, periodicals, Books iii. Transport, Storage and communications business. They are engaged in exports and Imports goods from many countries iv. Business of trading of non-ferrous metals, manufacturing and selling of copper wires, conductors both bare and paper insulate, wires and cables and tinned copper wires, etc. v. Civil engineering services and logistics services (Railway logistics) vi. Manufacturing of rubber sheets and alike product vii. Manufacture of crumb rubber viii. Consumer Discretionary industry. Engaged in manufacturing of pillows, Multimatt, and marigold popular (non-woven) mattress ix. Manufacture of gelatine and its derivatives, resinoids, glues and allopathic pharmaceutical preparations x. Civil construction/piling services xi. Engaged in Dina tukde tukde business xii. Manufacturing of machinery and equipment N.E.C xiii. Manufacturing of	Kolkata	East
110	Mr. Rajesh keshri	IBBI/IPA-001/IP-P-00490/2017-18/10878	keshri.co@gmail.com	0	0	0	10	"Wholesale and Retail Trade, Manufacturing, Others (TEA ESTATE, EXPORT IMPORT,)"	Kolkata	East
111	Mr. Rajiv Kumar Agarwal	IBBI/IPA-001/IP-P-00552/2017-2018/10982	rajiv.agarwal@decoderesolve.com	0	0	0	9	"Manufacturing, Others (hospital)"	Kolkata	East
112	Mr. Ajay Kumar	IBBI/IPA-002/IP-N00354/2017-2018/11004	akumarassociate@yahoo.co.in	0	0	0	5	"Real Estate, Others (Real Estate, Health, Agriculture support and Food Processing)"	Kolkata	East

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113	Mrs. Vinita Agrawal	IBBI/IPA-001/IP-P-00914/2017-2018/11520	sushil.vinita@gmail.com	0	0	0	3	"Manufacturing, Others (other)"	Kolkata	East
114	Mr. Sushil Agrawal	IBBI/IPA-001/IP-P-00965/2017-2018/11586	sushil.vinita@rediffmail.com	0	0	0	1	"Others (CONCRETE MIX PLANT)"	Kolkata	East
115	Ms. Uma Kothari	IBBI/IPA-001/IP-P-01041/2017-2018/11714	caumakothari@gmail.com	0	0	0	4	"Others (COLD STORAGE and PACKAGING MATERIAL)"	Kolkata	East
116	Mrs. Jayshree Bhandari	IBBI/IPA-001/IP-P-01174/2018-19/11838	ip.bhandarijayshree@gmail.com	0	0	0	4	"Wholesale and Retail Trade, Manufacturing, Others (Media)"	Kolkata	East
117	Mr. Sunil Kumar Bhoruka	IBBI/IPA-001/IP-P-01395/2018-2019/12222	sunil@suvidhaconsultants.com	0	0	0	0	NIL	Kolkata	East
118	Mr. Suresh Kumar Saraf	IBBI/IPA-001/IP-P-01429/2018-2019/12237	sureshsaraf8@gmail.com	0	0	0	0	NIL	Kolkata	East
119	Mrs. Rashmi Agarwalla	IBBI/IPA-001/IP-P-01461/2018-2019/12281	rashmivika10@yahoo.co.in	0	0	0	5	"Hotels, Wholesale and Retail Trade, Construction"	Kolkata	East
120	Siddhartha Mukhopadhyay	IBBI/IPA-003/IP-N0022/2019-2020/12638	saptarshi2307@gmail.com	0	0	0	2	"Others (FMCG)"	Kolkata	East

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121	Mr. Sumit Kumar Jain	IBBI/IPA-001/IP-P-01725/2019-2020/12683	ipsumitjain@gmail.com	0	0	0	1	"Others (Healthcare)"	Kolkata	East
122	Sushanta Kumar Choudhury	IBBI/IPA-003/00292/2020-2021/13238	sk.choudhury123@gmail.com	0	0	0	14	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Network and Media, Agriculture and Automobiles)"	Kolkata	East
123	Sanjeev Kumar Goyal	IBBI/IPA-001/IP-IP-02169/2020-2021/13399	sj_goyal@yahoo.co.in	0	0	0	0	NIL	Kolkata	East
124	NEHA CHHAWCHHARIA	IBBI/IPA-001/IP-P-01922/2020-2021/13436	canehachhawchharia@gmail.com	0	0	0	1	"Wholesale and Retail Trade"	Kolkata	East
125	MANOJ SARAF	IBBI/IPA-001/IP-P-02245/2020-2021/13491	msa_p@hotmail.com	0	0	0	0	NIL	Kolkata	East
126	DR Nand Kishore Singh	IBBI/IPA-001/IP-P-02248/2021-2022/13600	drnandk.cbi10@gmail.com	0	0	0	0	NIL	Kolkata	East
127	ANIL KUMAR MURARKA	IBBI/IPA-002/IP-N01081/2021-2022/13630	anilmurarka@gmail.com	0	0	0	0	NIL	Kolkata	East
128	KAMAL TAYAL	IBBI/IPA-003/IP-N00413-C01/2021-2022/13966	cakamaltayal@gmail.com	0	0	0	0	NIL	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
129	Pratul Kumar Singh	IBBI/IPA-003/435/2023-2024/14284	ip.pratul@gmail.com	0	0	0	0	NIL	Kolkata	East
130	DIPAK PAUL	IBBI/IPA-001/IP-P-02854/2024-2025/14415	dpk.paul@rediffmail.com	0	0	0	5	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Kolkata	East
131	AMIT KUMAR TEKRIWAL	IBBI/IPA-001/IP-P-02889/2024-2025/14435	caamittekriwal@gmail.com	0	0	0	0	NIL	Kolkata	East
132	BALAJEE SUMANT CHEMOTHE	IBBI/IPA-002/IP-N01297/2024-2025/14464	ipbalajee2024@gmail.com	0	0	0	1	"Others (EPC)"	Kolkata	East
133	Ranjana Gupta	IBBI/IPA-001/IP-P-02915/2024-2025/14494	rgupta8991@gmail.com	0	0	0	0	NIL	Kolkata	East
134	SEKHAR SENGUPTA	IBBI/IPA-003/IPA-ICAI-N-00464/2025-2026/14538	ipsekharoct24@gmail.com	0	0	0	0	NIL	Kolkata	East
135	DEEPA AGARWAL	IBBI/IPA-002/IP-N01315/2025-2026/14539	deepaagarwal.deepa@gmail.com	0	0	0	0	NIL	Kolkata	East
136	RAHUL KUMAR SONI	IBBI/IPA-002/IP-N01329/2025-2026/14543	iprahulsoni@gmail.com	0	0	0	0	NIL	Kolkata	East
137	Pradeep Singh	IBBI/IPA-001/IP-P-02962/2025-2026/14563	spradeep51665@gmail.com	0	0	0	0	NIL	Kolkata	East
138	Chandradeep Kumar	IBBI/IPA-002/IP-N01331/2025-2026/14570	ip.chandradeep2025@gmail.com	0	0	0	0	NIL	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Guwahati Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - [State of Arunachal Pradesh, State of Assam, State of Manipur, State of Mizoram, State of Meghalaya, State of Nagaland, State of Sikkim, State of Tripura](#)

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
1	UJWAL KUMAR KALITA	IBBI/IPA-002/IP- N00952/2020- 2021/13157	ujwalkalita1@gmail.com	0	6	6	5	"Construction, Manufacturing"	Guwahati	East
2	SUDHA SARMA	IBBI/IPA-002/IP- N01251/2022- 2023/14266	sudha.sarma@yahoo.com	3	3	6	1	"Electricity, Hotels, Construction, Manufacturing, Others (EPC)"	Guwahati	East
3	Bishal Agarwal	IBBI/IPA-002/IP- N01294/2024- 2025/14446	ip.bishalagarwal@gmail.com	2	4	6	0	"Wholesale and Retail Trade, Transport, Others (Innovation and Technology, Artificial Intelligence)"	Guwahati	East
4	Mr. Purshotam Gaggar	IBBI/IPA-001/IP- P00487/2017- 18/10875	purshotamgaggar@hotmail.c om	2	3	5	19	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Agri product, automobile)"	Guwahati	East
5	MANISH AGARWALLA	IBBI/IPA-001/IP- P02082/2020- 2021/13198	camanishagarwalla@gmail.c om	2	3	5	4	"Electricity, Construction, Real Estate, Manufacturing, Others (Power generation, transmission & distribution sector.)"	Guwahati	East
6	Mr. Sandeep Khaitan	IBBI/IPA-001/IP- P00532/2017- 2018/10957	khaitansandeep@gmail.com	2	1	3	20	"Wholesale and Retail Trade, Manufacturing, Others (Chemicals, Hospital, Car dealerships, Manufacturing of Textile, Metal and metal products, Sugar confectionery, Plastics and allied products, Processed food products and Plywood and veneer sheets)"	Guwahati	East
7	Mr. Amit Pareek	IBBI/IPA-002/IP- N00413/2017- 2018/11205	amitpareek99@yahoo.com	3	0	3	21	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Rubber, Education, Metals Etc)"	Guwahati	East
8	Ashok Kumar Agarwala	IBBI/IPA-001/IP- P01763/2019- 2020/12755	iip.jyotishok@gmail.com	2	0	2	0	"Others (Automobile and Coke industry)"	Guwahati	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Amravati Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Andhra Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
1	Mr. Immaneni Eswara Rao	IBBI/IPA-001/IP-P01224/2018-2019/11943	ip.caier@gmail.com	7	6	13	16	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Food Processing, Services of Digital Communications and Systems, Student Facilities Management services)"	Amravati	East
2	GOLLA RAMAKANTHA RAO	IBBI/IPA-003/ICAI-N-0310/2020-2021/13364	gollarama@yahoo.com	2	3	5	3	"Construction, Real Estate, Manufacturing, Others (Data)"	Amravati	East
3	Mr. Mannava Divakara Sarma	IBBI/IPA-001/IP-P01192/2018-2019/11917	mdsarma2003@yahoo.com	0	4	4	3	"Wholesale and Retail Trade, Manufacturing, Others (Net working)"	Amravati	East
4	Mr.Kammula Prabhakar Rao	IBBI/IPA-001/IP-P01467/2018-2019/1239	kammulaprabhakar@hotmail.com	2	0	2	5	"Electricity, Real Estate, Others (Food Products, Infra etc.,)"	Amravati	East
5	SRINIVAS GUDLA RAO	IBBI/IPA-001/IP-P-02093/2020-2021/13333	gudlasrinivasrao@gmail.com	2	0	2	8	"Electricity, Manufacturing"	Amravati	East
6	KANTIPUDI VENKATA RAJU	IBBI/IPA-002/IP-N01125/2021-2022/13675	kantipudiven@gmail.com	2	0	2	8	"Manufacturing, Transport, Others (MOULDING, STEVEDORING, TRADING, SPINNING AND AQUA)"	Amravati	East
7	MURALI KRISHNA YANNAMSETTI	IBBI/IPA-001/IP-P-02526/2021-2022/13884	yannamsetti@gmail.com	0	2	2	1	"Others (biofuel)"	Amravati	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Amravati Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Andhra Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
8	GUDIPATI SIVA RAMA PRASAD	IBBI/IPA-002/IP-N01233/2022-2023/14163	rp.gsivaramprasad@gmail.com	1	0	1	2	"Manufacturing, Others (Agri based products)"	Amravati	East
9	CHAITANYA KIRAN IMMANENI	IBBI/IPA-002/IP-N01257/2023-2024/14280	CIMMANENI@OUTLOOK.COM	1	0	1	4	"Wholesale and Retail Trade, Manufacturing, Others (Cotton and Sugar Industries)"	Amravati	East
10	P V S KALIKI MURTHY	IBBI/IPA-003/N-00367/2021-2022/13871	pvskmurthy@yahoo.com	0	0	0	1	"Construction, Manufacturing"	Amravati	East
11	SUKHAVASI RAMA MOHAN RAO	IBBI/IPA-003/00403/2021-2022/14052	rammohansukhavasi6@gmail.com	0	0	0	2	"Real Estate"	Amravati	East
12	L. RAMADAS	IBBI/IPA-001/IP-P-02684/2022-2023/14093	ramadasfca@gmail.com	0	0	0	0	NIL	Amravati	East
13	NAMBURU NAGA VENKATA PARDHA SARADHI	IBBI/IPA-003/ICAI-N-00415/2022-2023/14118	nnpvsaradhi@gmail.com	0	0	0	3	"Others (Information and Broadcasting; manufacture of capital equipment for power plants, refineries etc and Project execution ; IT Services, digital solutions to businesses in various sectors)"	Amravati	East
14	MYLAVARAPU SUJATA	IBBI/IPA-003/00434/2023-2024/14286	sujatam777@gmail.com	0	0	0	0	NIL	Amravati	East
15	BUDDHA MALLESWARA RAO VARADA	IBBI/IPA-001/IP-P-02934/2025-2026/14510	cabuddhavarada@gmail.com	0	0	0	0	NIL	Amravati	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Cuttack Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
1	Mr. Suresh Chandra Pattanayak	IBBI/IPA-002/IP- N00759/2018- 2019/12384	suresh_pattanayak@yahoo.co .in	4	4	8	9	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Hospital & Nursing Home)"	Cuttack	East
2	Mr. Sambhu Lal Agrawal	IBBI/IPA-001/IP- P00387/2017-18/10698	sambhuandassociates@gmail. com	2	3	5	11	"Construction, Others (Flour milling, contractor, Rice milling)"	Cuttack	East
3	Mr. Shikhar Chand Jain	IBBI/IPA-001/IP- P00495/2017-18/10883	kajain92@gmail.com	3	2	5	9	"Electricity, Wholesale and Retail Trade, Manufacturing"	Cuttack	East
4	Mr. Umesh Chandra Sahoo	IBBI/IPA-002/IP- N00621/2018- 19/11855	info@nayadarshan.com	4	1	5	5	"Hotels, Wholesale and Retail Trade, Manufacturing"	Cuttack	East
5	Ashutosh Khemani	IBBI/IPA-002/IP- N01177/2021- 2022/13902	ashutosh.khemani@gmail.co m	3	2	5	0	"Others (Cement Industry & Contractor)"	Cuttack	East
6	Mr. Chittaranjan Panda	IBBI/IPA-001/IP- P01003/2017- 2018/11650	crpanda2001@gmail.com	2	1	3	0	"Construction, Real Estate"	Cuttack	East
7	Mr. Bankim Shukla	IBBI/IPA-001/IP- P00606/2017- 2018/11067	bankimshukla2016@gmail.co m	2	0	2	4	"Wholesale and Retail Trade, Construction, Manufacturing"	Cuttack	East
8	Mr. Saradindu Jena	IBBI/IPA-002/IP- N00520/2017- 2018/11622	ip.jena2017@gmail.com	2	0	2	7	"Construction, Manufacturing, Others (Information Technology, Micro Finance)"	Cuttack	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Cuttack Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
9	gagan bihari bhuyan	IBBI/IPA-002/IP- N00928/2020- 2021/13029	gaganbhuyan29@gmail.com	1	0	1	2	"Construction, Manufacturing, Transport"	Cuttack	East
10	PRADIP KUMAR KAR	IBBI/IPA-001/IP-P- 02544/2022- 2023/14189	pradipkukar@gmail.com	1	0	1	0	"Manufacturing"	Cuttack	East
11	Mr. Chaitanya Kumar Ray	IBBI/IPA-003/IP- N00032/2017- 18/10260	cma.chaitanya@yahoo.com	0	0	0	5	"Construction, Real Estate, Others (Hospital, Steels)"	Cuttack	East
12	Mr. Giridharilal Sharma	IBBI/IPA-001/IP- P00391/2017-18/10709	sharma_gl@yahoo.com	0	0	0	12	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Cuttack	East
13	Mr. Rakesh Kumar Jain	IBBI/IPA-001/IP- P00691/2017- 2018/11168	Jaincarakesh@gmail.com	0	0	0	0	NIL	Cuttack	East
14	Ms. Sagarika Mishra	IBBI/IPA-001/IP- P01014/2017- 2018/11665	mishrasagarika@yahoo.com	0	0	0	0	NIL	Cuttack	East
15	biswadev dash	IBBI/IPA-001/IP-P- 02307/2020- 2021/13466	biswadev.dash@gmail.com	0	0	0	0	NIL	Cuttack	East
16	DEEPAK KUMAR JAIN	IBBI/IPA-001/IP-P- 02284/2020- 2021/13507	deepak1760@yahoo.com	0	0	0	3	"Real Estate"	Cuttack	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For East Zone (Cuttack Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
17	suresh kumar parida	IBBI/IPA-002/IP- N01074/2021- 2022/13593	skparida59@rediffmail.com	0	0	0	0	NIL	Cuttack	East
18	KUMARAN SURESH	IBBI/IPA-001/IP-P- 02372/2021- 2022/13603	ca.kumaransuresh@gmail.co m	0	0	0	0	NIL	Cuttack	East
19	CS SANJIT KUMAR DAS	IBBI/IPA-002/IP- N01174/2021- 2022/13939	sanjitas_01@rediffmail.com	0	0	0	0	NIL	Cuttack	East
20	CHANDRA PRAKASH BHATIA	IBBI/IPA-001/IP-P- 02629/2021- 2022/14034	prachicpb@gmail.com	0	0	0	1	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobiles)"	Cuttack	East
21	Manoranjan Das	IBBI/IPA-002/IP- N01278/2023- 2024/14364	mrdas2204@gmail.com	0	0	0	0	NIL	Cuttack	East
22	SWETA AGARWALA	IBBI/IPA-001/IP-P- 02874/2024- 2025/14400	bka.sweta@gmail.com	0	0	0	0	NIL	Cuttack	East
23	AMARENDR A KAR	IBBI/IPA-001/IP-P- 02956/2025- 2026/14557	caamarendrakar@gmail.com	0	0	0	0	NIL	Cuttack	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Ahmedabad Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas)- State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

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1	Mr. Sunil Kumar Agarwal	IBBI/IPA-001/IP-P01390/2018-2019/12178	anil91111@hotmail.com	3	12	15	44	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile, I.T., Steel, Packing material and engineering etc...)"	Ahmedabad	West
2	Mr. Manish Kumar Bhagat	IBBI/IPA-001/IP-P00856/2017-2018/11438	mbhagat2003@gmail.com	8	6	14	19	"Hotels, Wholesale and Retail Trade, Manufacturing, Others (Textile, Chemical, Metal)"	Ahmedabad	West
3	Ms. Sunil Kumar Kedia	IBBI/IPA-001/IP-P00028/2016-17/10064	kedia_kedia@yahoo.com	2	11	13	5	"Wholesale and Retail Trade, Manufacturing, Others (Food Products)"	Ahmedabad	West
4	IQBALSINGH GANDHI	IBBI/IPA-001/IP-P-02365/2021-2022/13524	iqbalsingh2659@yahoo.co.in	2	9	11	10	"Transport, Others (Paper, Tiles Mfg.)"	Ahmedabad	West
5	RATHIN MAJMUDAR	IBBI/IPA-001/IP-P-02576/2021-2022/13928	info@carathin.com	2	8	10	16	"Electricity, Wholesale and Retail Trade, Manufacturing"	Ahmedabad	West
6	Mr. Devendra Jain	IBBI/IPA-001/IP-P00255/2017-2018/10484	djain21168@gmail.com	7	2	9	27	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textiles and Garments, Food Processing)"	Ahmedabad	West
7	Mr. Chirag Rajendra Kumar Shah	IBBI/IPA-001/IP-P01169/2018-19/11837	chirag.ipr@gmail.com	8	1	9	13	"Wholesale and Retail Trade, Manufacturing, Others (Service)"	Ahmedabad	West
8	Mr. Ajit Gyanchand Jain	IBBI/IPA-001/IP-P00368/2017-18/10625	ajit@vcanca.com	8	0	8	18	"Wholesale and Retail Trade, Construction, Real Estate"	Ahmedabad	West

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PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Ahmedabad Bench)

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9	Mr. Sunil Kumar Kabra	IBBI/IPA-001/IP-P01011/2017-2018/11662	jlnusco@gmail.com	2	6	8	31	"Construction, Real Estate, Manufacturing, Transport, Others (Pharma, Textile, EPC, Electricals, Paper, Coal)"	Ahmedabad	West
10	Mr. Vinodkumar Surendralal Shah	IBBI/IPA-002/IP-N00610/2018-2019/1857	ipvinodshah@rediffmail.com	1	7	8	5	"Others (Resort, Floor mill, Agro, Diamond, Trading, Water treatment)"	Ahmedabad	West
11	Mr. Ravi Kapoor	IBBI/IPA-002/IP-N00121/2017-18/10290	ravi@ravics.com	7	0	7	28	"Construction, Real Estate, Manufacturing, Others ((Infrastructure, EPC, Ginning / Oil Mill, Lighting Products, Leasing, Textile Manufacturing))"	Ahmedabad	West
12	Mr. Premraj Ramratan Laddha	IBBI/IPA-001/IP-P00060/2017-18/10138	premladdha@yahoo.com	6	0	6	26	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Textile, Paper Industry, Pharmaceuticals, agritech, engineering etc)"	Ahmedabad	West
13	Mrs. Bhavi Shreyans Shah	IBBI/IPA-001/IP-P00915/2017-2018/11521	ca.bhavishah@gmail.com	4	2	6	29	"Wholesale and Retail Trade, Manufacturing, Others (Textile Industry, Books and Publication)"	Ahmedabad	West
14	Mr. Rajendra Jain	IBBI/IPA-002/IP-N00732/2018-2019/12353	iprajendragjain@gmail.com	4	2	6	9	"Manufacturing, Others (IT/ITES , Textile Trading , Manufacturing)"	Ahmedabad	West
15	NANDISH SUNILBHAI VIN	IBBI/IPA-001/IP-P-02117/2020-2021/13270	ip.nandish.vin@gmail.com	6	0	6	11	"Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Investment Banking, Education Industry, Ceramic Industry , Chemical Industry, Textile Industry, ETC projects, Telecommunication, Machineries Mfg Industry)"	Ahmedabad	West
16	Nilesh Kothari	IBBI/IPA-002/IP-N01225/2022-2023/14132	ip.nkothari@gmail.com	5	1	6	11	"Wholesale and Retail Trade, Real Estate, Others (Ship Leasing)"	Ahmedabad	West

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17	Mr. Bhupendra Singh Narayan Singh Rajpu	IBBI/IPA-001/IP-P00397/2017-18/10715	cabsrajput309@gmail.com	5	0	5	33	"Wholesale and Retail Trade, Manufacturing, Others (Health Pharma Textiles)"	Ahmedabad	West
18	Mr. Pawankumar Jagetia	IBBI/IPA-001/IP-P00800/2017-2018/11366	pjagetiaco@yahoo.co.in	2	3	5	3	"Construction, Manufacturing, Others (IT & Software Services sector)"	Ahmedabad	West
19	Mr. Pradeep Kumar Kabra	IBBI/IPA-001/IP-P01104/2017-18/11790	ippradeepkabra@gmail.com	4	1	5	24	"Electricity, Manufacturing, Others (Textile, Shoes, Electricity, Construction, Projects etc)"	Ahmedabad	West
20	Mr. Darshan Bharatbhai Patel	IBBI/IPA-001/IP-P01579/2018-2019/12442	ca.darshanbpatel@gmail.com	1	4	5	5	"Wholesale and Retail Trade, Manufacturing, Others (Online portal with broadcast license, Manufacture of basic precious and other non-ferrous metals, Manufacture of non-metallic mineral products)"	Ahmedabad	West
21	Mohit Bipinchandra Adatiya	IBBI/IPA-001/IP-P-01966/2019-2020/13004	camohitadatiya@gmail.com	5	0	5	6	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Ahmedabad	West
22	Ravindra Kumar Goyal	IBBI/IPA-001/IP-P-02019/2020-2021/13098	ravindra1960_goyal@yahoo.co.in	5	0	5	13	"Manufacturing, Others (Textiles, Manufacturing of Yarns)"	Ahmedabad	West
23	RAHUL SHAH	IBBI/IPA-001/IP-P-02170/2020-2021/13367	carahulnshah@gmail.com	2	3	5	11	"Manufacturing, Others (Ceramics, Textiles)"	Ahmedabad	West
24	KIRAN CHAND SIPANI	IBBI/IPA-001/IP-P-02309/2021-2022/13589	sipaniadvisor@gmail.com	2	3	5	0	"Manufacturing"	Ahmedabad	West

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25	Mr. Omkarchand Rikhabdasa Maloo	IBBI/IPA-001/IP-P00435/2017-18/10758	omkar@ormaloo.com	2	2	4	10	"Wholesale and Retail Trade, Manufacturing, Others (Solar Panel Manufacturing, Stock Broking, Waste Processing)"	Ahmedabad	West
26	Mr. Arvind Gaudana	IBBI/IPA-002/IP-N00283/2017-2018/10841	arvindg_cs@yahoo.com	4	0	4	15	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Shipping, Granites, Furniture, Mines)"	Ahmedabad	West
27	Mr. Suhas Dinkar Bhattbhatt	IBBI/IPA-002/IP-N00571/2017-2018/11738	cssuhasb@gmail.com	4	0	4	8	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Transport"	Ahmedabad	West
28	HITEN RATILAL ABHANI	IBBI/IPA-001/IP-P-02068/2020-2021/13231	habhani@gmail.com	0	4	4	2	"Manufacturing"	Ahmedabad	West
29	Keshav Khaneja	IBBI/IPA-002/IP-N01131/2021-2022/13759	khanejakes@gmail.com	3	1	4	0	"Others (Engineering and renewable energy projects, including solar power projects and electric vehicle leasing arrangements, Food product manufacturing, leasing electric vehicles and related infrastructure.)"	Ahmedabad	West
30	Rajendrakumar Radhakishan Kabra	IBBI/IPA-001/IP-P-02385/2021-2022/13835	rajendra_kabra@rediffmail.com	4	0	4	0	"Wholesale and Retail Trade, Manufacturing, Others (Chemicals, Investments and Finance)"	Ahmedabad	West
31	ANIL KUMAR DAD	IBBI/IPA-001/IP-P-02519/2021-2022/13840	anil.dad@gmail.com	2	2	4	1	"Construction, Others (Fire Installation)"	Ahmedabad	West
32	VARUN ANIL CHOPRA	IBBI/IPA-001/IP-P-02950/2025-2026/14525	ipvarunchopra@gmail.com	0	4	4	0	"Others (Textile industry)"	Ahmedabad	West

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33	Mr. Parag Sheth	IBBI/IPA-002/IP-N00142/2017-18/10381	pksheth@hotmail.com	3	0	3	30	"Wholesale and Retail Trade, Construction, Real Estate, Others (Information Technology)"	Ahmedabad	West
34	Mr. Vikash Gautamchand Jain	IBBI/IPA-001/IP-P00354/2017-18/10612	ca.vikasjain2@gmail.com	3	0	3	6	"Manufacturing, Others (FMCG,)"	Ahmedabad	West
35	Mr. Sunit Jagdishchandra Shah	IBBI/IPA-001/IP-P00471/2017-18/10814	sunit78@gmail.com	2	1	3	39	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (We have Expertise Knowledge of conducting CIRP of Infrastructure Industry, Diamond & jewellery Industry, Textile Industry, Energy Sector, Software & Educational Services, Manufacturing of tiles, Ceramics Industry, Manufacturing of Chemicals & Salt Industry, Metal Industry, and Ship Making Industry, Cotton Ginning Industry, Paper Industry, Wood Industry, Polymers & Plastics Industry.)"	Ahmedabad	West
36	Mr. Trupalkumar Patel	IBBI/IPA-001/IP-P01186/2018-2019/11907	trupal.ip@gmail.com	3	0	3	14	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (SHIP BUILDING, POWER, AGRICULTURE RELATED ACTIVITIES, INFRASTRUCTURE & AUTOMOBILE COMPONENTS)"	Ahmedabad	West
37	Mr. Malav Jitendra Ajmera	IBBI/IPA-001/IP-P01190/2018-2019/11908	malav.ajmera@maassociates.co.in	2	1	3	1	"Wholesale and Retail Trade, Manufacturing"	Ahmedabad	West
38	Mr. Amrish Navinchandra Gandhi	IBBI/IPA-002/IP-N00670/2018-2019/12036	amrishgandhi72@gmail.com	1	2	3	16	"Construction"	Ahmedabad	West
39	Pankaj Prabhudayal Goenka	IBBI/IPA-001/IP-P-02129/2021-2022/13903	goenkaph@gmail.com	0	3	3	2	"Others (Textile)"	Ahmedabad	West
40	JANAK JAGJIVAN SHAH	IBBI/IPA-001/IP-P-02626/2022-2023/14085	iprvcajanakshah@gmail.com	3	0	3	7	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Media,, Broad Casting , Consultancy etc)"	Ahmedabad	West

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41	JAYKISHAN RAMESHWARLAL RATH	IBBI/IPA-001/IP-P-02710/2022-2023/14166	JAYKISHAN.RATHI@GMAIL.COM	1	2	3	0	"Manufacturing"	Ahmedabad	West
42	RAHUL GATTANI	IBBI/IPA-001/IP-P-02905/2024-2025/14445	carahulgattani@gmail.com	0	3	3	0	"Others (Manufacture of Basic Iron & Steel)"	Ahmedabad	West
43	Ms. Vineeta Maheshwari	IBBI/IPA-001/IP-P-00185/2017-18/10364	ipvineetak@gmail.com	2	0	2	30	"Electricity, Construction, Manufacturing, Others (textile, power, aac blocks, software etc)"	Ahmedabad	West
44	Mr. Bhavan Trivedi	IBBI/IPA-001/IP-P-00335/2017-18/10605	bhavant@yahoo.com	1	1	2	9	"Wholesale and Retail Trade"	Ahmedabad	West
45	Mr. Mahendra Prasad Jindal	IBBI/IPA-001/IP-P-00616/2017-2018/11073	mpjindal@rediffmail.com	2	0	2	7	"Wholesale and Retail Trade, Manufacturing, Others (Paper, Industrial Machine, Information Technology)"	Ahmedabad	West
46	Mr. Bimal Ashok Desai	IBBI/IPA-001/IP-P-00748/2017-2018/11281	bimal.a.desai@jcai.org	2	0	2	4	"Manufacturing, Others (Core Investment Company and Energy and Chemicals)"	Ahmedabad	West
47	Mr. Samir Ganeshbhai Marathe	IBBI/IPA-001/IP-P-00830/2017-2018/11415	casgmarathe@gmail.com	1	1	2	1	"Wholesale and Retail Trade"	Ahmedabad	West
48	Mr. Manish Santosh Buchasia	IBBI/IPA-002/IP-N00487/2017-2018/11449	manishbuchasiacs@gmail.com	2	0	2	21	"Wholesale and Retail Trade, Construction, Real Estate, Transport, Others (Steel, oil and protein etc)"	Ahmedabad	West

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49	Mr. Sachin Dinkar Bhattbhatt	IBBI/IPA-003/IP-N000138/2017-2018/11514	sachin.bhattbhatt@gmail.com	0	2	2	25	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (IT Industry, Education)"	Ahmedabad	West
50	Mr. Anil Kumar Satyanarayan Agarwal	IBBI/IPA-001/IP-P00957/2017-2018/11578	caanilagarwal1995@gmail.com	2	0	2	0	"Manufacturing, Others (CHEMICALS & COAL)"	Ahmedabad	West
51	Sanjaykumar Jitendralal Shah	IBBI/IPA-001/IP-P-01915/2020-2021/13096	sshahfca.ss@gmail.com	2	0	2	4	"Electricity, Wholesale and Retail Trade, Construction, Real Estate"	Ahmedabad	West
52	PIYUSH JAGDISH BHANSALI	IBBI/IPA-001/IP-P-02138/2020-2021/13352	piyushsurat@gmail.com	2	0	2	0	"Others (Security Services and Logistics sector, Financial Services sector)"	Ahmedabad	West
53	Pragnesh Mahendrabhai Jagasheth	IBBI/IPA-001/IP-P-02219/2020-2021/13456	jagasheth@gmail.com	2	0	2	3	"Others (Textile Manufacturing)"	Ahmedabad	West
54	PATEL ATIV HASMUKHBHAI	IBBI/IPA-001/IP-P-02585/2021-2022/13984	ativpatel167@gmail.com	0	2	2	1	"Manufacturing"	Ahmedabad	West

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55	Ramesh Kumar Totla	IBBI/IPA-001/IP-P-02670/2022-2023/14097	mandco.surat@gmail.com	2	0	2	0	"Others (Textile)"	Ahmedabad	West
56	NIHARIKA MAHESHWARI	IBBI/IPA-001/IP-P-02725/2022-2023/14157	NIHARIKAMAHESHWARI 2011@GMAIL.COM	2	0	2	0	"Manufacturing"	Ahmedabad	West
57	Mr. Ashish Anantray Shah	IBBI/IPA-002/IP-P-000214/2017-18/10666	ashish@ravics.com	1	0	1	20	"Manufacturing, Others (Paper, Acryglass, Pharma, Fincap, Trading of Ceramic Items, Textile, fiber reinforce, etc)"	Ahmedabad	West
58	Mr. Devesh Pathak	IBBI/IPA-002/IP-P-000234/2017-2018/10685	maildeveshpathak@rediffmail.com	1	0	1	0	"Others (Projects)"	Ahmedabad	West
59	Mr. Balmukund Bhagchand Kabra	IBBI/IPA-001/IP-P-000544/2017-2018/10974	bkabraco@yahoo.com	1	0	1	3	"Others (Shipbuilding and Ship Repair industry, Textile, Manufacturing (Machinery & Equipments) sector)"	Ahmedabad	West
60	Mrs. Anjali Nirav Choksi	IBBI/IPA-001/IP-P-000820/2017-2018/11382	anjali.ibc@gmail.com	0	1	1	1	"Manufacturing"	Ahmedabad	West
61	Mr. Naveen Brijmohan Bazari	IBBI/IPA-001/IP-P-01312/2018-2019/12007	nbazarica@gmail.com	1	0	1	0	"Manufacturing"	Ahmedabad	West
62	Mr. Sushil Vishwakant Tewary	IBBI/IPA-001/IP-P-01288/2018-2019/12049	sushilt@hotmail.com	1	0	1	3	"Real Estate, Manufacturing, Others (Agri Equipments, Agriculture)"	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Ahmedabad Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas)- State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
63	Mr. Rajesh Bachharaj Jain	IBBI/IPA-001/IP-P01150/2018-2019/12089	scksr@ yahoo.com	0	1	1	0	"Transport"	Ahmedabad	West
64	Mr. Akhilkumar Amrutlal Thakkar	IBBI/IPA-001/IP-P01392/2018-2019/12159	akhilthakkar@gmail.com	0	1	1	5	"Wholesale and Retail Trade, Manufacturing"	Ahmedabad	West
65	Mr. Hitesh Narayanbhai Agrawal	IBBI/IPA-001/IP-P01183/2019-2020/12639	caagrawalhitesh@gmail.com	1	0	1	0	"Manufacturing"	Ahmedabad	West
66	Rajendra Sanghi	IBBI/IPA-001/IP-P-01973/2019-2020/13011	rajendra.sanghi@yahoo.co.in	1	0	1	3	"Manufacturing"	Ahmedabad	West
67	JALKUMAR MADHUBHAI CHAUDH	IBBI/IPA-001/IP-P-02196/2020-2021/13463	CAKMCHAUDHARY@YA HOO.COM	1	0	1	3	"Real Estate, Others (Textile, Garment)"	Ahmedabad	West
68	Rajeshkumar Malani	IBBI/IPA-001/IP-P-02098/2021-2022/13550	carajeshmalani@gmail.com	1	0	1	1	"Real Estate, Manufacturing"	Ahmedabad	West
69	Atul Jashwantrai Sheth	IBBI/IPA-001/IP-P-02463/2021-2022/13854	atulshethip@gmail.com	1	0	1	4	"Others (Food Processing)"	Ahmedabad	West
70	Riddhi Sanket Gandhi	IBBI/IPA-001/IP-P-02631/2021-2022/14041	kadhiwala_riddhi@yahoo.co.i n	1	0	1	0	"Manufacturing"	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Ahmedabad Bench)

Panel of IPs for appointment as,

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- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas)- State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
71	Ramakant Gupta	IBBI/IPA-001/IP-P-02673/2022-2023/14105	bajajgupta@yahoo.com	1	0	1	3	"Wholesale and Retail Trade"	Ahmedabad	West
72	Sanjay B Shah	IBBI/IPA-001/IP-P-02677/2022-2023/14106	ip@sbsah.in	1	0	1	2	"Manufacturing, Others (packaging and metal)"	Ahmedabad	West
73	GOVIND LADDHA	IBBI/IPA-001/IP-P-02730/2022-2023/14204	govindladdha75@gmail.com	1	0	1	0	"Others (Businesss consultancy and advisory services in the area of financial services industry)"	Ahmedabad	West
74	MAMTA S DEVPURA	IBBI/IPA-001/IP-P-02796/2023-2024/14303	mamtabaheti123@gmail.com	1	0	1	0	"Construction"	Ahmedabad	West
75	SAMIR DHARMESHBHAI MEHTA	IBBI/IPA-001/IP-P-02783/2023-2024/14342	casamirmehtha7@gmail.com	0	1	1	0	"Others (Personal Gaurantor)"	Ahmedabad	West
76	Ankit Gadia	IBBI/IPA-001/IP-P-02724/2024-2025/14426	Caankitgadia@gmail.com	1	0	1	0	"Manufacturing"	Ahmedabad	West
77	MIRTUNJAY SINGH	IBBI/IPA-001/IP-P-02911/2024-2025/14474	kfcindia9@gmail.com	0	1	1	0	"Manufacturing"	Ahmedabad	West
78	Mr. Umesh Harjivandas Ved	IBBI/IPA-002/IP-P-NO0136/2017-18/10376	umesh@umeshvedcs.com	0	0	0	20	"Real Estate, Manufacturing"	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Ahmedabad Bench)

Panel of IPs for appointment as,

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- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas)- State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
79	Mr. Hiten Mukundbhai Parikh	IBBI/IPA-002/IP-N00309/2017-18/10898	hiten@smajmudar.com	0	0	0	6	Wholesale and Retail Trade, Construction, Manufacturing, Others (Jewellery, Pharmaceutical, Textile, Chemicals, Marine industry)	Ahmedabad	West
80	Chetan Patel	IBBI/IPA-002/IP-N00819/2019-2020/12561	chetanpatelcs@gmail.com	0	0	0	4	"Manufacturing, Others (Textile, Coal, Trading, Marine industry)"	Ahmedabad	West
81	Neelam Modi	IBBI/IPA-001/IP-P01700/2019-2020/12632	neelammodi1@gmail.com	0	0	0	2	"Others (Textile, Education)"	Ahmedabad	West
82	SHUBHAM AGARWAL GOYAL	IBBI/IPA-002/IP-N01000/2020-2021/13229	fcs.shubhamgoyal@gmail.com	0	0	0	7	Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Food, Chemicals, Textile, Chemicals, Marine industry)	Ahmedabad	West
83	Neeraj Kumar Bajaj	IBBI/IPA-001/IP-P-02672/2022-2023/14110	nkbajajca@gmail.com	0	0	0	3	"Manufacturing"	Ahmedabad	West
84	Bhavik Haribhai Rupapara	IBBI/IPA-001/IP-P-02741/2022-2023/14196	cabhavikr3@gmail.com	0	0	0	1	"Manufacturing"	Ahmedabad	West
85	Abhishek Choudhary	IBBI/IPA-001/IP-P-02749/2022-2023/14209	dacandco@gmail.com	0	0	0	2	"Others (Individual Insolvency Resolution Process)"	Ahmedabad	West
86	Sanjay kanakmal Agarwal	IBBI/IPA-001/IP-P-02753/2022-2023/14218	sanjay@adcaindia.com	0	0	0	0	NIL	Ahmedabad	West
87	PRATEEK AANCHALIA	IBBI/IPA-001/IP-P-02779/2023-2024/14281	aanchaliaprateek@gmail.com	0	0	0	1	"Manufacturing"	Ahmedabad	West
88	CHINTAN KASHYAPKUMAR SHROFF	IBBI/IPA-001/IP-P-02733/2023-2024/14282	CHINTAN@GJC.CO.IN	0	0	0	0	NIL	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Indore Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
1	Mr. Bishwa Ranjan Chatterjee	IBBI/IPA-002/IP-N00877/2019-2020/12806	brcind@gmail.com	2	15	17	1	"Others (Fertilizers, Railway Signals, Textiles, Telecommunication)"	Indore	West
2	Mr. Mangesh Vitthal Kekre	IBBI/IPA-001/IP-P00539/2017-2018/10964	ca.mangesh@gmail.com	9	2	11	18	"Others ((Iron & Steel, Textiles, Heavy Engineering, Infrastructure, Pharmaceuticals, Edible Oil, Food Processing, Hospital, Packaging, Plastic & Paper, Automobiles & foundry, Bio Fertilizers, Logistics))"	Indore	West
3	CHAYA GUPTA	IBBI/IPA-002/IP-N00984/2020-2021/13133	guptachayacs@gmail.com	9	0	9	7	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Pharmaceutical industries, Telecommunication and broadband services industries, Healthcare industry and hospital activities)"	Indore	West
4	Mr. Vichitra Narayan Pathak	IBBI/IPA-001/IP-P01353/2018-2019/12063	drvnpthak@yahoo.co.in	2	6	8	5	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Indore	West
5	Mr. Navin Khandelwal	IBBI/IPA-001/IP-P00703/2017-2018/11301	navink25@yahoo.com	7	0	7	10	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Technology, Hospital & Medical, Agriculture Activity)"	Indore	West
6	Mr. Sajan Kumar Dokania	IBBI/IPA-003/IP-N000150/2017-2018/11729	sajan_suman@hotmail.com	1	6	7	11	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Indore	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Indore Bench)

Panel of IPs for appointment as,

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- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

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7	Mr. Rajesh Lohia	IBBI/IPA-002/IP- N00049/2016- 17/10093	rlohiaandcompany@gmail.co m	0	5	5	8	"Others (Solar power equipments, trading, machining, business consultancy etc)"	Indore	West
8	NISHANT AGRAWAL	IBBI/IPA-001/IP-P- 02100/2020- 2021/13283	nishantagrawalca@gmail.com	2	2	4	0	"Wholesale and Retail Trade, Manufacturing"	Indore	West
9	Anuj Maheshwari	IBBI/IPA-001/IP-P- 02907/2024- 2025/14460	ipanujmaheshwari@gmail.co m	1	3	4	0	"Wholesale and Retail Trade, Manufacturing"	Indore	West
10	PRABHAT JAIN	IBBI/IPA-001/IP-P- 0223/2020- 2021/13480	IP.CAPRABHATJAIN@GM AIL.COM	3	0	3	1	"Real Estate, Others (manpower, security, courier, delivery)"	Indore	West
11	APEKSHA KEKRE	IBBI/IPA-002/IP- N01279/2023- 2024/14358	apekshakekre@gmail.com	0	3	3	1	"Manufacturing, Others (Agriculture)"	Indore	West
12	Mr. Neelesh Gupta	IBBI/IPA-002/IP- N00176/2017- 18/10448	neeleshes2004@yahoo.co.in	2	0	2	2	"Manufacturing"	Indore	West
13	Mr. Amit Chopra	IBBI/IPA-001/IP- P00939/2017- 2018/11543	amit.chopra.ca@gmail.com	2	0	2	1	"Wholesale and Retail Trade, Manufacturing, Others (Manufacture and trading of soya products including soybean oil; trading and supply of automobile components and parts; and manufacture and trading of laminates, HPL sheets, mica sheets, veneers, toilet cubicles, wallpapers and related interior decor products.)"	Indore	West
14	Mr. Rahul Anand	IBBI/IPA-003/IP- N000166/2018- 2019/11955	rahulpnb@hotmail.com	2	0	2	1	"Wholesale and Retail Trade, Manufacturing, Others (LED TV, Chips making, Steel)"	Indore	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Indore Bench)

Panel of IPs for appointment as,

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- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

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15	Gagan Jhavar	IBBI/IPA-001/IP-P-02382/2021-2022/13579	jhavar_co@yahoo.com	2	0	2	1	"Electricity, Manufacturing"	Indore	West
16	Sanjay Kumar Gupta	IBBI/IPA-003/ICA-N-00417/2022-2023/14117	sn93.ip@gmail.com	2	0	2	0	"Real Estate, Others (Chemical)"	Indore	West
17	Mr. Anil Agrawal	IBBI/IPA-001/IP-P00531/2017-2018/10956	anilagrawalca1999@gmail.com	1	0	1	1	"Wholesale and Retail Trade, Manufacturing"	Indore	West
18	Mr. Ishwar Lal Kalantri	IBBI/IPA-001/IP-P01448/2018-2019/12439	ipkalantri@gmail.com	1	0	1	2	"Others (Automobile Industry)"	Indore	West
19	Mohd. Raees Sheikh	IBBI/IPA-002/IP-N00957/2020-2021/13094	mrsheikh.pcs@gmail.com	1	0	1	1	"Others (Whole and Retail Trade of Automobiles, Manufacturing of Medicines, tablets, syrup etc.)"	Indore	West
20	kuldeep tank	IBBI/IPA-001/IP-P-02776/2022-2023/14255	cakuldeeptank@gmail.com	1	0	1	2	"Real Estate, Manufacturing, Others (Food Processing)"	Indore	West
21	MAYURI DAGA	IBBI/IPA-003/IPA-ICA-N-00459/2024-2025/14467	mayuri_lunawat16@yahoo.com	1	0	1	1	"Construction, Real Estate"	Indore	West
22	Mr. Amrish Kumar Chourasia	IBBI/IPA-002/IP-N00843/2019-2020/12687	amrishchourasia@gmail.com	0	0	0	0	NIL	Indore	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Indore Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Madhya Pradesh**

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23	Neha Firoda	IBBI/IPA-001/IP-P-01938/2020-2021/13093	caneha.dahiya@gmail.com	0	0	0	7	"Wholesale and Retail Trade"	Indore	West
24	Harsh Firoda	IBBI/IPA-001/IP-P-01944/2020-2021/13252	harshfiroda@gmail.com	0	0	0	0	NIL	Indore	West
25	CA Vikas Lalwani	IBBI/IPA-001/IP-P-02458/2021-2022/13766	ipvikaslalwani@gmail.com	0	0	0	0	"Others (None)"	Indore	West
26	SAURABH DHOOT	IBBI/IPA-001/IP-P-02367/2021-2022/13988	casaurabhdoott@gmail.com	0	0	0	1	"Wholesale and Retail Trade"	Indore	West
27	Arvind Kumar Agrawal	IBBI/IPA-003/CAI-N-00332/2022-2023/14220	aka.valuer@gmail.com	0	0	0	0	"Real Estate"	Indore	West
28	Sachin Kabra	IBBI/IPA-001/IP-P-02773/2023-2024/14341	casachinkabra@gmail.com	0	0	0	0	NIL	Indore	West
29	Prakhar Shukla	IBBI/IPA-001/IP-P-02964/2025-2026/14542	ip.prakharshukla@gmail.com	0	0	0	0	NIL	Indore	West
30	NEERAJ NAGAR	IBBI/IPA-002/IP-N01322/2025-2026/14555	csneerajnagar@gmail.com	0	0	0	0	NIL	Indore	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Mumbai Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

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1	Mr. Birendra Kumar Agrawal	IBBI/IPA-001/IP-P00564/2017-2018/1040	bk@bhamaconsulting.com	3	43	46	23	"Hotels, Construction, Real Estate, Others (Steel, Gems and Jewellery, Post Production, Other Service Sector)"	Mumbai	West
2	Anil Kashi Drolia	IBBI/IPA-001/IP-P-02327/2020-2021/13482	anildrolia.ip@gmail.com	4	20	24	10	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport"	Mumbai	West
3	Sandeep Kulkarni	IBBI/IPA-002/IP-N01080/2021-2022/13714	kulkarni.sandeep@rediffmail.com	11	10	21	0	"Hotels, Wholesale and Retail Trade, Others (Information Technology, Resources & Energy, Consultancy, Engineered Films, Data Systems, Marketing)"	Mumbai	West
4	MANISH LALJI DAWDA	IBBI/IPA-001/IP-P-02506/2021-2022/13797	ip.dawdamanish@gmail.com	8	10	18	0	"Construction, Real Estate, Transport"	Mumbai	West
5	Nitin om kothari	IBBI/IPA-001/IP-P-02310/2020-2021/13477	cakotharico@gmail.com	3	13	16	11	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (wind power mill)"	Mumbai	West
6	Mr. Anish Gupta	IBBI/IPA-002/IP-N00285/2017-18/10843	ipanishgupta@gmail.com	14	0	14	26	"Wholesale and Retail Trade, Construction, Real Estate, Others (Infrastructure, engineering, hospitality, logistics, Information Technology, education, financial intermediaries)"	Mumbai	West
7	Mr. Hemant J Mehta	IBBI/IPA-001/IP-P00027/2016-17/10060	hemant@apmh.in	3	10	13	1	"Real Estate"	Mumbai	West
8	Mr. Vakati Balasubramanyam Reddy	IBBI/IPA-001/IP-P00662/2017-2018/11131	vbsreddy7@gmail.com	3	10	13	13	"Real Estate, Manufacturing"	Mumbai	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Mumbai Bench)

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9	Mr. Pramodkumar Ramesh Ladda	IBBI/IPA-002/IP-N00694/2018-2019/12148	ladda.abc@gmail.com	1	12	13	15	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Infrastructure, Healthcare, Import- Export, Cargo, Aviation, Consultancy-Advisory)"	Mumbai	West
10	Mr. Udaykumar Bhaskar Bhat	IBBI/IPA-001/IP-P-01425/2018-2019/12234	udaybhat2805@gmail.com	11	2	13	0	"Manufacturing, Others (Services)"	Mumbai	West
11	Mr. Kshitiz Gupta	IBBI/IPA-002/IP-N00721/2018-2019/12140	kshitiz.ca@gmail.com	6	6	12	6	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Mumbai	West
12	Palak Swapnil Desai	IBBI/IPA-001/IP-P-01517/2019-2020/12515	palakdesai77@gmail.com	7	5	12	10	"Wholesale and Retail Trade, Construction, Real Estate"	Mumbai	West
13	RAJENDRA DEVIDAS PURANIK	IBBI/IPA-001/IP-P-02029/2020-2021/13149	rdpurnik@gmail.com	2	10	12	4	"Wholesale and Retail Trade, Construction, Manufacturing"	Mumbai	West
14	Rakesh Kumar Jindal	IBBI/IPA-002/IP-N01148/2021-2022/13963	iprakesh.jindal@gmail.com	5	7	12	5	"Real Estate, Manufacturing, Transport, Others (Entertainment, BFSI, Power, Metal & Minerals,)"	Mumbai	West
15	Mr. Ravi Prakash Ganti	IBBI/IPA-002/IP-N00102/2017-18/10245	gantirp@gmail.com	10	1	11	5	"Real Estate, Others (Dairy)"	Mumbai	West
16	Ms. Anagha Anasingaraju	IBBI/IPA-002/IP-N00247/2017-18/10732	rp.anagha@kanjcs.com	11	0	11	41	"Manufacturing, Transport, Others (Information Technology, Auto components, dealership, food, hospital, EV, healthcare)"	Mumbai	West

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17	Mr. Pramod Dattaram Rasam	IBBI/IPA-001/IP-P00722/2017-2018/1259	pdrasam@gmail.com	6	5	11	8	"Real Estate, Others (Mobile Wallet, Real Estate, Wood & its Products, Laying Communication Cable, Computes & related acitivities)"	Mumbai	West
18	Mr. Ashish Vyas	IBBI/IPA-001/IP-P-01520/2018-2019/12267	ashishvyas2006@gmail.com	9	2	11	11	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Dairy Products, Metal, Mobile etc)"	Mumbai	West
19	Mr. Ritesh R Mahajan	IBBI/IPA-002/IP-N00048/2017-18/10132	ritesh@riteshmahajan.in	10	0	10	7	"Manufacturing, Others (Sugar Industry, Stationery Industry, Security Services Industry, Construction Industry, Oil Refinery Industry, Pottery Industry, Tubes Manufacturing Industry, Textile Industry, Hair Oil Industry)"	Mumbai	West
20	Mr. Divyesh Desai	IBBI/IPA-001/IP-P00169/2017-2018/10338	divyeshdesai@singhico.com	8	2	10	29	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Chemicals, Paper, Steel, Electronics, Trading))"	Mumbai	West
21	Mr. S. Gopalakrishnan	IBBI/IPA-002/IP-N00151/2017-18/10398	gopi63.ip@gmail.com	5	5	10	40	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Mumbai	West
22	Mr. Debi Prasanna Sarangi	IBBI/IPA-002/IP-N00158/2017-2018/10405	debi.sarangi@judilegalcombin.e.com	2	8	10	13	"Construction, Real Estate, Others (Financial, Lending)"	Mumbai	West
23	Mr. Vijay Pitambar Lulla	IBBI/IPA-001/IP-P00323/2017-18/10593	vijayplulla@rediffmail.com	8	2	10	23	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others ((Financial services))"	Mumbai	West
24	Mr. Mahesh Sureka	IBBI/IPA-001/IP-P00413/2017-2018/10736	mahesh@mrsureka.com	4	6	10	44	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West

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25	Mr. Vimal Kumar Agrawal	IBBI/IPA-001/IP- P00741/2017- 2018/11247	vimal@vpagrawal.in	10	0	10	21	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Dairy sector)"	Mumbai	West
26	Mrs. Neeraja Kartik	IBBI/IPA-001/IP- P01445/2018- 2019/12137	neerajakartikip@gmail.com	7	3	10	7	"Construction, Real Estate, Manufacturing"	Mumbai	West
27	Mr. Piyush Kisanlal Jani	IBBI/IPA-001/IP- P01439/2018- 2019/12164	capiyushj@gmail.com	8	2	10	16	"Construction, Manufacturing, Others (Business Auxiliary Services)"	Mumbai	West
28	Atul Narayan Naik	IBBI/IPA-003/ICAI- N-0385/2021- 2022/14011	annaik129@gmail.com	1	9	10	2	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Distillery / Liquor Manufacturing, Cold Storage)"	Mumbai	West
29	KAMAL KUMAR JADWANI	IBBI/IPA-001/IP-P- 02786/2022- 2023/14259	KAMALJADWANI@GMAIL .COM	1	9	10	2	"Construction, Real Estate, Manufacturing"	Mumbai	West
30	Mr. Brijendra Kumar Mishra	IBBI/IPA-002/IP- N00109/2017- 2018/10257	mishrabk1959@gmail.com	9	0	9	3	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Mfg. of paint for coil coating, Education, mfg. of diamonds and Jewellery, mfg. of Cotton bales, mfg. of organic and inorganic chemicals, mfg. and supply of ATM Machines, printing and publishing, Textile industry.)"	Mumbai	West
31	Mr. Anuj Bajpai	IBBI/IPA-001/IP- P0031/2017- 18/10575	anuj19603@yahoo.co.in	5	4	9	33	"Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (Healthcare, Heavy Engineering, EPC)"	Mumbai	West

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32	Mr. Amit Chandrashekhar Poddar	IBBI/IPA-001/IP-P00449/2017-18/10792	amitpoddar.ca@gmail.com	9	0	9	30	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Pharmaceuticals, PVC Pipes, Poultry Hatchery, Sugar)"	Mumbai	West
33	Mr. Ritesh Prakash Adatiya	IBBI/IPA-001/IP-P01334/2018-2019/12013	riteshadatiya01@gmail.com	9	0	9	6	"Hotels, Transport, Others (Software Publication, Trading of Machinery and Spare Parts, Media Technology, Capital Investment, Investment in Securities)"	Mumbai	West
34	Mr. Neechal Mahamul Pathan	IBBI/IPA-001/IP-P01561/2018-2019/12406	ca.neechal@gmail.com	8	1	9	0	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Information Technology, Sugar Industry, Turnkey Projects)"	Mumbai	West
35	Rajesh Ramesh Kamath	IBBI/IPA-001/IP-P01606/2019-2020/12481	iprrkamath@gmail.com	5	4	9	6	"Wholesale and Retail Trade, Construction, Others (Steel manufacturing and trading, Aviation, Electronics)"	Mumbai	West
36	Namrata Amol Randeri	IBBI/IPA-001/IP-P01585/2019-2020/12495	namrataranderi@gmail.com	3	6	9	3	"Construction, Manufacturing"	Mumbai	West
37	PURUSOTTAM BEHERA	IBBI/IPA-002/IP-N00940/2019-2020/12993	purusosbj@yahoo.com	4	5	9	17	"Wholesale and Retail Trade, Real Estate, Others (food, oil, textile, EPC, infrastructure, automation equipments)"	Mumbai	West
38	Abhijit Shrikrishna Gokhale	IBBI/IPA-002/IP-N00964/2020-2021/13092	abhijitgokhale07@gmail.com	6	3	9	6	"Construction, Real Estate, Others (poultry, farming)"	Mumbai	West
39	Shekhar Arvind Parkhi	IBBI/IPA-001/IP-P-02494/2021-2022/13801	ip.shekharparkhi@gmail.com	1	8	9	4	"Real Estate, Manufacturing"	Mumbai	West

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40	Mr. Milind Kasodekar	IBBI/IPA-002/IP- N00116/2017- 18/10285	milind.kasodekar@kmdsco.co m	8	0	8	27	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (Metal, Information Technology)"	Mumbai	West
41	Mr. Fanendra Harakchand Munot	IBBI/IPA-001/IP- P00515/2017- 2018/10916	fhamunot@gmail.com	4	4	8	18	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Steel, Alloys, Printing, Food, Sugar, Ceramics)"	Mumbai	West
42	Mr. Rajesh Shah	IBBI/IPA-002/IP- N00592/2018- 19/11881	rsshah27@hotmail.com	3	5	8	10	"Real Estate, Manufacturing, Others (Gems and Jewellery)"	Mumbai	West
43	Mr. Bhavesh Mansukhbhai Rathod	IBBI/IPA-001/IP- P01200/2018- 2019/11910	bhavesh76@gmail.com	5	3	8	21	"Manufacturing, Others (Oil and gas, IT and BPM, Chemicals, textile and garments, Media and entertainment, Leasing of IT park, etc)"	Mumbai	West
44	Ms. Poonam Basak	IBBI/IPA-001/IP- P01234/2018- 2019/11957	poonamb.irp@gmail.com	1	7	8	12	"Wholesale and Retail Trade, Construction, Manufacturing"	Mumbai	West
45	Mr. Bhaskar Gopal Shetty	IBBI/IPA-001/IP- P01285/2018- 2019/12003	cabgshetty@gmail.com	7	1	8	17	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (PHARMA, AGRO, CINE, INFRA, MACHINERY, STEEL)"	Mumbai	West
46	Mr. Prashant Jain	IBBI/IPA-001/IP- P01368/2018- 2019/12131	ippashantjain@gmail.com	7	1	8	51	"Real Estate, Manufacturing, Transport, Others (Education services, logistics, EPC, Dairy, etc)"	Mumbai	West
47	Mr. Dhanshyam Kantilal Patel	IBBI/IPA-001/IP- P01373/2018- 2019/12155	dpatel@ckpatel.com	2	6	8	16	"Wholesale and Retail Trade, Construction, Real Estate, Others (Healthcare)"	Mumbai	West
48	ASHOK KUMAR GOLECHA	IBBI/IPA-002/IP- N000932/2019- 2020/12973	akgolecha9@gmail.com	4	4	8	7	"Electricity, Construction, Real Estate, Manufacturing, Others (Aviation)"	Mumbai	West

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49	bharati manoj daga	IBBI/IPA-001/IP-P-01963/2020-2021/13070	Bharteedaga1008@gmail.com	8	0	8	0	"Manufacturing, Others (Media and Publishing)"	Mumbai	West
50	PANKAJ KUMAR GUPTA	IBBI/IPA-002/IP-P-01213/2021-2022/14066	fcapankajgupta2011@gmail.com	0	8	8	0	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West
51	Mr. Udayraj Patwardhan	IBBI/IPA-001/IP-P-00024/2016-2017/10057	ca.udayraj@vaijure.in	7	0	7	1	"Real Estate, Others (Ship Building, Toll Road)"	Mumbai	West
52	Mrs. Megha Agrawal	IBBI/IPA-001/IP-P-01456/2018-2019/12272	ip.meghaagrawal@gmail.com	7	0	7	0	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (jewellery sector, energy sector)"	Mumbai	West
53	Gajesh Labhchand Jain	IBBI/IPA-001/IP-P-01697/2019-2020/12588	gajeshjain@gmail.com	7	0	7	5	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Retail GYM chain, Gems and Jewellery, Manufacturing, Auto Ancillary, Restaurant, Iron and Steel Customisation, Chemicals, Internet Service Provider,)"	Mumbai	West
54	Mona Vora	IBBI/IPA-002/IP-N00938/2019-2020/12997	advmonavora@gmail.com	0	7	7	6	"Real Estate"	Mumbai	West
55	Mr. Jayesh Natvarlal Sanghrajka	IBBI/IPA-001/IP-P-00216/2017-18/10416	jayesh.sanghrajka@incorpadvisory.in	4	2	6	57	"Hotels, Construction, Real Estate"	Mumbai	West
56	Mr. Dhiren Shantil Shah	IBBI/IPA-001/IP-P-00220/2017-18/10419	dss@dsshah.in	3	3	6	40	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile, Media, Port, Telecommunications)"	Mumbai	West

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57	Mr. Prakash Dattatraya Naringrekar	IBBI/IPA-002/IP- N00270/2017- 18/10783	prakash03041956@gmail.co m	4	2	6	17	"Others (Gaming and Media, Pharma, IT, Solar, Consultancy, Fruit product and etc.)"	Mumbai	West
58	Mr. Pradeep Kumar Chakravarty	IBBI/IPA-003/IP- N000123/2017- 2018/11338	pkc195710@gmail.com	4	2	6	1	"Wholesale and Retail Trade, Construction, Real Estate"	Mumbai	West
59	Mr. Srigini Rajat Naidu	IBBI/IPA-003/IP- N000137/2017- 2018/11513	rajat_naidu@yahoo.com	4	2	6	1	"Real Estate, Others (Mining, Sugar, Ethanol)"	Mumbai	West
60	Mr. Lalit Kumar Dangi	IBBI/IPA-001/IP- P01821/2019- 2020/12859	lalitkumardangi.ip@gmail.co m	2	4	6	4	"Wholesale and Retail Trade, Others (Dairy Products, Food Processing)"	Mumbai	West
61	Madan Bajrang Lal Vaishnawa	IBBI/IPA-001/IP-P- 0201/2020- 2021/13052	madan.vaishnawa@icai.org	4	2	6	7	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Service Sector)"	Mumbai	West
62	Amit Vijay Karia	IBBI/IPA-001/IP-P- 02600/2021- 2022/13969	ipamitkaria@gmail.com	5	1	6	17	"Construction, Real Estate, Manufacturing, Others (Finance)"	Mumbai	West
63	Umesh Balaram sonkar	IBBI/IPA-001/IP-P- 02619/2021- 2022/14043	rosonkar1603@gmail.com	4	2	6	7	"Construction, Manufacturing"	Mumbai	West
64	CA Pankaj Bhattad	IBBI/IPA-001/IP-P- 02841/2023- 2024/14362	rppankajbhattad@gmail.com	4	2	6	1	"Wholesale and Retail Trade, Construction, Real Estate, Others (EPC, Telefilms)"	Mumbai	West

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65	Mr. Arihant Nenawati	IBBI/IPA-001/IP- P00456/2017- 18/10799	arihan.nenawati@trusoryip e.com	5	0	5	7	"Others (EPC, Gems & Jewellery, Pharma, Consumable Goods)"	Mumbai	West
66	Ms. Deepa Kabra Rathi	IBBI/IPA-001/IP- P00629/2017- 2018/11114	deepa@rkabra.net	0	5	5	0	"Others (Healthcare Hospital and green energy)"	Mumbai	West
67	Mr. Ravi Bagri	IBBI/IPA-001/IP- P00789/2017- 2018/11344	ravibagri@yahoo.com	5	0	5	2	"Construction, Manufacturing"	Mumbai	West
68	Mr. Mukesh Khathuria	IBBI/IPA-001/IP- P01216/2018- 2019/11925	khathuria@hotmail.com	5	0	5	12	"Manufacturing"	Mumbai	West
69	Mr. Vikram Bhatnagar	IBBI/IPA-003/IP- N000183/2018/2019/12197	vikrambhatnagar2002@yahoo .com	2	3	5	4	"Construction, Manufacturing, Others (Steel industry)"	Mumbai	West
70	Mr. Sanjay Shrivastava	IBBI/IPA-001/IP- P01528/2018- 2019/12425	casanjayshrivastava@gmail.c om	0	5	5	9	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West
71	Kiran Martin Golla	IBBI/IPA-002/IP- N00787/2019- 2020/12483	ip.kirangolla9@gmail.com	5	0	5	1	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West
72	Ms. Mrudula Cletus Brodie	IBBI/IPA-001/IP- P01702/2019- 2020/12681	camrudulkejdiwal@gmail.co m	4	1	5	4	"Electricity, Hotels, Wholesale and Retail Trade, Manufacturing, Transport"	Mumbai	West

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PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Mumbai Bench)

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73	gaurang chhotalal shah	IBBI/IPA-002/IP- N00947/2019- 2020/13002	fcsaurang.shah@gmail.com	4	1	5	2	"Manufacturing, Others (Auto,Pharma)"	Mumbai	West
74	ALOK KUMAR MURARKA	IBBI/IPA-001/IP-P- 01934/2019- 2020/13006	ipalok.murarka@gmail.com	0	5	5	9	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Information Technology)"	Mumbai	West
75	Shivratna Kalantri	IBBI/IPA-001/IP-P- 01975/2020- 2021/13202	shiv_kalantri@yahoo.com	5	0	5	3	"Wholesale and Retail Trade, Others (Media and Advertising)"	Mumbai	West
76	Akhil Ahuja	IBBI/IPA-001/IP-P- 02072/2020- 2021/13213	caakhilahuja@gmail.com	5	0	5	11	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile,Manufacture Of Food Products And Beverages, Coal Trading, Manufacture of other transport equipment, Information Technology)"	Mumbai	West
77	Ashok Mittal	IBBI/IPA-001/IP-P- 02549/2021- 2022/13889	ashokmittal2020@gmail.com	4	1	5	11	"Construction, Real Estate, Others (Food, IT, Healthcare Sector)"	Mumbai	West
78	Mr. Anil Sectaram Vaidya	IBBI/IPA-002/IP- N00067/2017- 18/10145	anilvaidya38@gmail.com	4	0	4	17	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Market research and consultancy services, Cable TV and Internet services)"	Mumbai	West
79	Mr. Mahesh Kumar Gupta	IBBI/IPA-001/IP- P00478/2017- 18/10866	camkg59@gmail.com	1	3	4	19	"Hotels, Wholesale and Retail Trade, Manufacturing, Transport"	Mumbai	West
80	Mr. Sandeep Jawaharlal Singhal	IBBI/IPA-001/IP- P00519/2017- 2018/10920	sandeepjsinghal@hotmail.co m	4	0	4	14	"Others (Advisory, Textile , Bullion)"	Mumbai	West

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81	Mr. Hasti Mal Kachhara	IBBI/IPA-002/IP- N00342/2017- 2018/10992	hastimal.kachhara@gmail.co m	4	0	4	11	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Service and Process Industries (Textiles, Packaging, Steel & Metal))"	Mumbai	West
82	Mr. Bijendra Kumar Jha	IBBI/IPA-001/IP- P00712/2017- 2018/11227	cabkj12@gmail.com	1	3	4	6	"Wholesale and Retail Trade, Real Estate, Others (Aviation services.)"	Mumbai	West
83	Mr. Asish Narayan	IBBI/IPA-002/IP- N00444/2017- 2018/11274	cs.asish@gmail.com	2	2	4	12	"Electricity, Manufacturing, Others (Packaging)"	Mumbai	West
84	Mr. Swapnil Mukund Agrawal	IBBI/IPA-001/IP- P00845/2017- 2018/11429	swapnil.ip845@gmail.com	0	4	4	4	"Construction, Real Estate, Manufacturing, Transport"	Mumbai	West
85	Mr. Mayank Rameshchandra Jain	IBBI/IPA-001/IP- P0105/2017- 2018/11748	jainmayankr@gmail.com	3	1	4	7	"Wholesale and Retail Trade, Manufacturing, Others (Food Industry & Daimond)"	Mumbai	West
86	Mr. Manoj Anant Mainkar	IBBI/IPA-001/IP- P01221/2018- 2019/11926	manojmmainkar@yahoo.com	1	3	4	3	"Manufacturing, Others (Auxiliary Business services)"	Mumbai	West
87	Mr. Krishna Gopal Ratanlal Maheshwari	IBBI/IPA-001/IP- P01296/2019- 2020/12712	lkgmaheshwari@gmail.com	4	0	4	4	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Mumbai	West
88	Arun Nandlal Agrawal	IBBI/IPA- 003/00282/2020- 2021/13234	irparun@gmail.com	2	2	4	12	"Wholesale and Retail Trade, Real Estate"	Mumbai	West

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89	Rajkumar Feru Gupta	IBBI/IPA-001/IP-P-02103/2020-2021/13247	rf.gupta86@gmail.com	4	0	4	1	"Hotels, Manufacturing, Chemical, IT, Others (Textile)"	Mumbai	West
90	Raghunath Bhandari	IBBI/IPA-002/IP-N01023/2020-2021/13276	raghunathsb@yahoo.com	3	1	4	9	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Consultancy, Growing of crops; market gardening; horticulture, Electrical Testing Automation Solutions & Industrial Training,)"	Mumbai	West
91	Shouvik Kumar Roy	IBBI/IPA-001/IP-P-02113/2020-2021/13284	shouvikumarroy@gmail.com	3	1	4	4	"Real Estate, Others (Book publishing Financial services and stock broking)"	Mumbai	West
92	DEVANG SUBODH THAKAR	IBBI/IPA-002/IP-N01024/2020-2021/13288	cs.devangthakar@gmail.com	4	0	4	0	"Others (Steel Trading)"	Mumbai	West
93	Sonu Gupta	IBBI/IPA-001/IP-P-02261/2021-2022/13534	rpsonugupta@gmail.com	4	0	4	4	"Construction, Real Estate, Manufacturing, Others ((Sports, Gaming, Lottery, Information Technology, Software, Agriculture, Fertilizers, Data Analytics, etc))"	Mumbai	West
94	Tehseen Fatima Khatri	IBBI/IPA-002/IP-N01140/2021-2022/13793	tfkhatriassociates@gmail.com	4	0	4	1	"Others (FMCG)"	Mumbai	West
95	Neha Jain Nemani	IBBI/IPA-001/IP-P-02465/2021-2022/13927	nchavkjain@gmail.com	3	1	4	11	"Construction, Real Estate, Manufacturing, Transport"	Mumbai	West
96	Siddhant Agrawal	IBBI/IPA-001/IP-P-02832/2023-2024/14370	ip.siddhantagrawal@gmail.com	4	0	4	0	"Wholesale and Retail Trade, Manufacturing, Others (FMCG & Cosmetics)"	Mumbai	West

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97	Rishabh Sethi	IBBI/IPA-001/IP-P-02842/2023-2024/14377	ip.rishabhsethi@gmail.com	2	2	4	0	"Manufacturing"	Mumbai	West
98	Mr. Bharat Ramakant Upadhyay	IBBI/IPA-002/IP-N00120/2017-2018/10289	brupadhyay@hotmail.com	2	1	3	28	"Construction, Real Estate"	Mumbai	West
99	Mr. Devang Sampat	IBBI/IPA-001/IP-P00224/2017-18/10423	dpsampat@sampatassociates.in	3	0	3	14	"Construction, Real Estate, Manufacturing, Others (Pharma, Logistics, Media, Foods, Steel & Metals, Defense)"	Mumbai	West
100	Mr. Sandeep D. Maheshwari	IBBI/IPA-001/IP-P00640/2017-2018/11093	ayunish@yahoo.com	3	0	3	8	"Construction, Real Estate, Manufacturing, Others (furnishing business & Textile Industry)"	Mumbai	West
101	Ms. Preeti Vimal Agrawal	IBBI/IPA-001/IP-P00655/2017-2018/11144	capreeti2003@gmail.com	3	0	3	5	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West
102	Mr. Jeetendra Rajpal Daryani	IBBI/IPA-001/IP-P00678/2017-2018/11146	nikhil564@yahoo.com	3	0	3	15	"Wholesale and Retail Trade, Manufacturing, Others (Jewellery, Textiles, infrastructure, Govt. contracts, Food processing, Pharmaceuticals)"	Mumbai	West
103	Mr. Sachin Shrinivas Bhattad	IBBI/IPA-001/IP-P00680/2017-2018/11159	sachinbhattadca@gmail.com	3	0	3	8	"Real Estate, Others (Healthcare)"	Mumbai	West
104	Mr. Prakash Nath Mishra	IBBI/IPA-003/IP-N00015/2017-2018/11219	Prakash@pmishra.in	2	1	3	6	"Electricity, Construction, Manufacturing, Others (Chemical, News Media)"	Mumbai	West

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105	Mr. Atul Tansukhlal Mehta	IBBI/IPA-001/IP- P01020/2017- 2018/1670	mehtaatul@gmail.com	3	0	3	0	"Real Estate"	Mumbai	West
106	Mr. Anand Sonbhadra	IBBI/IPA-001/IP- P00739/2017- 18/11771	sonbhadra65@gmail.com	2	1	3	8	"Others (Dairy & Food Processing)"	Mumbai	West
107	Mr. Mahesh Goverdhan Bagla	IBBI/IPA-002/IP- N00689/2018- 2019/12207	maheshgbagla@gmail.com	2	1	3	2	"Wholesale and Retail Trade, Manufacturing, Others (Agriculture, Food Products)"	Mumbai	West
108	Mr. Balaji Shrirang Sagar	IBBI/IPA-001/IP- P01555/2018- 2019/12441	balajisagar381973@gmail.co m	3	0	3	8	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Garment, Health)"	Mumbai	West
109	Hetal Gaurang Kothari	IBBI/IPA-001/IP- P01610/2019- 2020/12500	iphetcalkothari@gmail.com	3	0	3	2	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Service Industry)"	Mumbai	West
110	Mrs. Manisha Sanjay Agrawal	IBBI/IPA-003/IP- N00241/2019- 2020/12836	m_taiyal@yahoo.com	1	2	3	6	"Manufacturing, Others (Service)"	Mumbai	West
111	LALIT SHAH	IBBI/IPA-001/IP-P- 02007/2020- 2021/13102	lalitshahca@gmail.com	2	1	3	2	"Others (Consultancy, Art & Craft, Personal Guarantor of Corporate Debtor)"	Mumbai	West
112	rakesh kumar relan	IBBI/IPA-001/IP-P- 02009/2020- 2021/13119	rakeshkreln@gmail.com	3	0	3	5	"Wholesale and Retail Trade, Manufacturing, Others (Electricity installation)"	Mumbai	West

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113	SANJAY ANANDRAO KHAIRNAR	IBBI/IPA-001/IP-P-02073/2020-2021/13269	khairstarca@gmail.com	0	3	3	3	"Wholesale and Retail Trade, Others (WHOLESALE STEEL TRADER AND DAIRY SECTOR)"	Mumbai	West
114	CA AJAY MUTHA	IBBI/IPA-001/IP-P-02152/2020-2021/13279	caajaymutha@gmail.com	0	3	3	5	"Construction, Real Estate, Manufacturing, Others ((Media And Entertainment, Mining, Health Care))"	Mumbai	West
115	RAJENDRA KISHANRAO JOSHI	IBBI/IPA-002/IP-N01205/2021-2022/14020	rajendrajoshi_cs@yahoo.com	3	0	3	2	"Construction, Real Estate, Manufacturing, Others (Information technology , software)"	Mumbai	West
116	ASHWIN BHAVANJI SHAH	IBBI/IPA-001/IP-P-02648/2021-2022/14054	ashwin@caashwinshah.com	3	0	3	3	"Others (coaching)"	Mumbai	West
117	VALLABH N SAWANA	IBBI/IPA-001/IP-P-02652/2022-2023/14114	vallabhsawana@gmail.com	3	0	3	0	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Mumbai	West
118	Sanjay Vijay Jeswani	IBBI/IPA-001/IP-P-02891/2024-2025/14432	jeswanisanjay007@gmail.com	3	0	3	1	"Real Estate, Others (Oxygen and Nitrogen Gas Refilling; Steel Trading)"	Mumbai	West
119	Mr. Chetan T. Shah	IBBI/IPA-001/IP-P00026/2016-17/10059	chetantshah@hotmail.com	0	2	2	4	"Manufacturing, Others (INFORMATION TECHNOLOGY AND COMPUTER HARDWARE)"	Mumbai	West
120	Mr. Manish Shah	IBBI/IPA-001/IP-P00094/2017-18/10194	mdshah0211@gmail.com	2	0	2	15	"Wholesale and Retail Trade, Others (Electronics, Waste Management, IT)"	Mumbai	West

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121	Mr. Rajesh Kumar Mittal	IBBI/IPA-002/IP-N00083/2017-18/10224	csrajeshmittal@gmail.com	2	0	2	16	"Wholesale and Retail Trade, Manufacturing, Others (Shipping, Automobiles, Pharmaceuticals and Fire Security system etc.)"	Mumbai	West
122	Mr. Ankur Kumar	IBBI/IPA-002/IP-N00113/2017-18/10283	ankur.srivastava@czylaws.com	2	0	2	25	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Sugar, Steel, Textile, EPC)"	Mumbai	West
123	Ms. Prajakta Madhav Shidhore	IBBI/IPA-001/IP-P00817/2017-2018/11402	prajaktashidhore@gmail.com	2	0	2	2	"Manufacturing"	Mumbai	West
124	Mr. Anurag Jain	IBBI/IPA-001/IP-P01049/2017-2018/11732	ipanuragjain@gmail.com	2	0	2	12	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Tourism, Pharma)"	Mumbai	West
125	Mr. Ramesh Muddu Shetty	IBBI/IPA-001/IP-P-01444/2018-2019/12226	shettyramesh19@gmail.com	2	0	2	2	"Electricity, Construction, Real Estate, Manufacturing, Others (POWER)"	Mumbai	West
126	Ms. Kanak Jani	IBBI/IPA-001/IP-P01757/2019-2020/12685	kanakj@yahoo.com	2	0	2	13	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Holding company, Mining, beneficition plant, Shipping, Marine, state highway, automobile, CNC machines, listed company, NBFC, Electronics)"	Mumbai	West
127	Yatinkumar Sumatil Shah	IBBI/IPA-001/IP-P01785/2019-2020/12764	yatinshawh01@yahoo.co.in	0	2	2	7	"Wholesale and Retail Trade, Manufacturing, Others (minerals)"	Mumbai	West
128	Mr. Hemendra Paliwal	IBBI/IPA-001/IP-P01830/2019-2020/12788	paliwal.hemendra@gmail.com	2	0	2	2	"Construction, Real Estate"	Mumbai	West

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129	Mr. Dinesh Kumar Aggarwal	IBBI/IPA-002/IP- N00890/2019- 2020/12843	dinesh.aggarwal31@gmail.co m	2	0	2	5	"Construction, Real Estate, Others ((On shore & off shore oil extraction))"	Mumbai	West
130	Mr. Shekhar Kumar Agrawal	IBBI/IPA-002/IP- N00883/2019- 2020/12874	shekhar2308@gmail.com	2	0	2	2	"Hotels, Wholesale and Retail Trade, Manufacturing, Others (Services)"	Mumbai	West
131	PRAMOD KUMAR DOKANIA	IBBI/IPA-001/IP-P- 01994/2020- 2021/13062	ippramod.dokania@gmail.co m	1	1	2	9	"Hotels, Construction, Real Estate, Manufacturing, Others (INFORMATION TECHNOLOGIES IT/ITES)"	Mumbai	West
132	RASHMI GANGWAL	IBBI/IPA-002/IP- N01058/2020- 2021/13401	iprashmigangwal@gmail.com	0	2	2	5	"Hotels, Construction"	Mumbai	West
133	DIPTI AMIT THITE	IBBI/IPA-002/IP- N01087/2021- 2022/13629	dipti@csdipithite.com	2	0	2	1	"Electricity, Others (consultancy)"	Mumbai	West
134	Sourabh Modi	IBBI/IPA-001/IP-P- 02409/2021- 2022/13696	sourabhmodi21@gmail.com	2	0	2	1	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Fashion)"	Mumbai	West
135	SANJAY KATHANE	IBBI/IPA-002/IP- N01139/2021- 2022/13818	sanjaykathane@yahoo.com	1	1	2	1	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West
136	Smita gupta	IBBI/IPA-001/IP-P- 02768/2023- 2024/14283	sumitayal31@gmail.com	1	1	2	2	"Construction, Others (Media & Entertainment)"	Mumbai	West

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137	Nidhi Amit Poddar	IBBI/IPA-001/IP-P-02829/2023-2024/14381	nidhipoddar.ip@gmail.com	2	0	2	2	"Others (Advertising, construction)"	Mumbai	West
138	VINOD BALASAHEB DONGARE	IBBI/IPA-001/IP-P-02872/2023-2024/14391	cavinoddongare@gmail.com	2	0	2	2	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West
139	KUSHAL JAJODIA	IBBI/IPA-001/IP-P-02886/2024-2025/14433	ceo@kushaljajodia.com	0	2	2	0	"Wholesale and Retail Trade, Others (NA)"	Mumbai	West
140	VIVEK SATYAPRAKASH JALAN	IBBI/IPA-002/IP-P-011295/2024-2025/14452	CAVIVEKJALAN81@GMAIL.COM	2	0	2	1	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West
141	Shashank Dinesh Posture	IBBI/IPA-001/IP-P-02921/2024-2025/14480	shashankposture123@gmail.com	2	0	2	1	"Manufacturing, Others (Manufacture of pulp, paper and paper board)"	Mumbai	West
142	Mr. Rakesh Chaturvedi	IBBI/IPA-001/IP-P-00242/2017-18/10471	ip@pareshrakesh.in	1	0	1	26	"Hotels, Wholesale and Retail Trade, Manufacturing, Others (Financial, automobile, trading)"	Mumbai	West
143	Mr. Jitender Kothari	IBBI/IPA-001/IP-P-00540/2017-2018/10965	jitenderkothari@rediffmail.com	1	0	1	13	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Theme Park & Film Studio)"	Mumbai	West
144	Mr. Pardeep Kumar Lakhani	IBBI/IPA-001/IP-P-00541/2017-2018/10966	pradeep.lakhani1967@gmail.com	1	0	1	4	"Construction, Manufacturing, Others (IT Sector)"	Mumbai	West

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145	Mr. Vithal M. Dahake	IBBI/IPA-003/IP- N000117/2017- 2018/11296	vm.dahake@rediffmail.com	1	0	1	3	"Real Estate"	Mumbai	West
146	Mr. Anil Vrijdas Rajkotia	IBBI/IPA-001/IP- P01045/2017- 2018/11718	anilrajkotia@gmail.com	1	0	1	9	"Wholesale and Retail Trade, Manufacturing, Others (Entertainment & Energy)"	Mumbai	West
147	Mr. Rajan Deshraj Agarwal	IBBI/IPA-001/IP- P01069/2017- 2018/11760	iprajanagarwal@gmail.com	1	0	1	5	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Imports)"	Mumbai	West
148	Mr. Kanhaiya Maheshwari	IBBI/IPA-001/IP- P01291/2018- 2019/12005	kanhaiya_maheshwari@yahoo.com	1	0	1	3	"Others (Diagnositics, Fabrication and Fabrics)"	Mumbai	West
149	Mr. Murli Shriniwas Lahoti	IBBI/IPA-002/IP- N00661/2018- 2019/12110	murllahoti2@gmail.com	1	0	1	0	"Wholesale and Retail Trade"	Mumbai	West
150	Mr. Ashish Saoji	IBBI/IPA-001/IP- P01268/2018- 2019/12150	ashishsaoji@gmail.com	1	0	1	4	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, EPC, Pharmaceutical)"	Mumbai	West
151	Mr. Bimal Kumar Agarwal	IBBI/IPA-001/IP- P01409/2018- 2019/12186	bimalagarwal.ipr@gmail.com	1	0	1	3	"Electricity, Construction, Real Estate, Manufacturing"	Mumbai	West
152	SUDHIIR MANIKRAO LAAD	IBBI/IPA-002/IP- N00956/2019- 2020/12994	cslaad@gmail.com	1	0	1	2	"Transport"	Mumbai	West

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153	Sapna Chourasia	IBBI/IPA-002/IP-N00943/2020-2021/13033	sapna.chourasia@gmail.com	1	0	1	1	"Others (Textile & Medicak)"	Mumbai	West
154	CA BALAJI PRITHVIRAJ SINGH	IBBI/IPA-001/IP-P-02020/2020-2021/13113	bpsingh@handco.com	1	0	1	1	"Others (packaging industry)"	Mumbai	West
155	atul gala	IBBI/IPA-001/IP-P-01974/2020-2021/13130	atulgala.cirp@gmail.com	1	0	1	6	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Mumbai	West
156	Jignesh Shah	IBBI/IPA-001/IP-P-02054/2020-2021/13182	jkshah555@hotmail.com	1	0	1	0	"Construction, Real Estate"	Mumbai	West
157	ashutosh baliarsing	IBBI/IPA-003/00284/2020-2021/13394	ashutoshb@gmail.com	1	0	1	1	"Others (Tarapulin-plastic)"	Mumbai	West
158	Neha Punit Agrawal	IBBI/IPA-002/IP-N01130/2021-2022/13728	nehapagrwal@gmail.com	1	0	1	1	"Wholesale and Retail Trade, Others (premises given for job work)"	Mumbai	West
159	ANAND PRAVIN PANDE	IBBI/IPA-003/ICAI-N-00374/2021-2022/13914	appandc@gmail.com	1	0	1	0	"Construction, Others (Financial)"	Mumbai	West
160	POURNIMA JAYANT TUNGATKAR	IBBI/IPA-002/IP-N01188/2021-2022/13989	tungatkarpournima@gmail.com	0	1	1	3	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West

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161	SABBANI MARUTHI	IBBI/IPA-001/IP-P-02752/2022-2023/14202	MARUTHI.SABBANI18@G MAIL.COM	1	0	1	1	"Wholesale and Retail Trade"	Mumbai	West
162	Sanjeev Goel	IBBI/IPA-001/IP-P-02731/2022-2023/14211	sanjeevgoel7@gmail.com	0	1	1	0	"Others (Foods)"	Mumbai	West
163	ROSHEN CHORDIYA	IBBI/IPA-001/IP-P-02840/2023-2024/14347	risingsun192123@gmail.com	1	0	1	2	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West
164	Dipti Narayan Mundra	IBBI/IPA-001/IP-P-02845/2023-2024/14366	ip.dipti@gmail.com	0	1	1	8	"Wholesale and Retail Trade, Construction, Real Estate, Others (Coal Trading, Metal Trading, etc.)"	Mumbai	West
165	Rikenkumar Navinchandra Vira	IBBI/IPA-001/IP-P-02918/2024-2025/14491	rikenvira2002@gmail.com	1	0	1	1	"Construction, Real Estate"	Mumbai	West
166	Parshva Manoj Shah	IBBI/IPA-001/IP-P-02538/2025-2026/14518	ip.parshvashah@outlook.com	0	1	1	0	"Others (The sector is not applicable as I am handling personal insolvency case. RP report has been filed u/s 99 and admission order u/s 100 is pending.)"	Mumbai	West
167	PRASAD BABASAHEB WARKAR	IBBI/IPA-003/IPA-ICAI-N-00468/2025-2026/14536	prasad.warkar100@gmail.co m	0	1	1	1	"Hotels, Wholesale and Retail Trade, Manufacturing"	Mumbai	West
168	Mr. Shrikant Madanlal Zawar	IBBI/IPA-001/IP-P00156/2017-18/10325	shrikantzawar1@yahoo.co.in	0	0	0	9	"Real Estate, Manufacturing, Others (Security Guards Company)"	Mumbai	West

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169	Mr. Suresh Baburao Shingte	IBBI/IPA-001/IP- P00428/2017- 18/10751	susneha_57@yahoo.com	0	0	0	0	NIL	Mumbai	West
170	Mr. Alok Kumar Mishra	IBBI/IPA-001/IP- P00600/2017- 2018/11059	alok.akm@gmail.com	0	0	0	1	"Manufacturing"	Mumbai	West
171	Mr. Manish Sukhani	IBBI/IPA-001/IP- P00668/2017- 2018/11137	ca.m.sukhani@gmail.com	0	0	0	11	"Construction, Real Estate, Manufacturing, Others (Engineering, Chemicals & Pharma, Foundry, Metals, Plastics)"	Mumbai	West
172	Mr. Sachin Rajendra Singhvi	IBBI/IPA-001/IP- P01289/2018- 2019/12066	sachin@mehtasinghvi.in	0	0	0	4	"Construction, Manufacturing"	Mumbai	West
173	Mr. Modilal Dhanraj Pamecha	IBBI/IPA-001/IP- P01231/2018- 2019/12127	camodilalpamecha@gmail.co m	0	0	0	17	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West
174	Mrs. Mita Pushpal Sanghavi	IBBI/IPA-002/IP- N00662/2018- 2019/12215	mita@mpsanghavi.com	0	0	0	0	"Others (EPC)"	Mumbai	West
175	Mr. Sanjay Kumar Lalit	IBBI/IPA-002/IP- N00760/2018- 2019/12370	jupiter.legal@yahoo.in	0	0	0	0	NIL	Mumbai	West
176	Mr. Jaykumar Pesumal Arlani	IBBI/IPA-001/IP- P01582/2018- 2019/12443	arlanijay@gmail.com	0	0	0	7	"Manufacturing, Others (Individual Insolvency)"	Mumbai	West

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177	Suresh Chandra Jena	IBBI/IPA-001/IP- P01540/2019- 2020/12473	suresh.jena58@gmail.com	0	0	0	7	"Construction, Others (Textiles,Iron& Steel,Food & beverages, oil storage tank)"	Mumbai	West
178	Hajari Lal Saini	IBBI/IPA-001/IP- P01553/2019- 2020/12494	cahlsaini@rediffmail.com	0	0	0	10	"Wholesale and Retail Trade, Construction, Manufacturing, Others (dredging, hydrography, Oceanography and marine Engineering Services)"	Mumbai	West
179	Mr. Hemant Shridap Shetye	IBBI/IPA-002/IP- N00894/2019- 2020/12872	irp@hspnassociates.in	0	0	0	2	"Wholesale and Retail Trade"	Mumbai	West
180	Vijay Kumar Kulshrestha	IBBI/IPA-003/IP- N00253/2019- 2020/12905	kulshresthav55@gmail.com	0	0	0	1	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (recovery,banking)"	Mumbai	West
181	KESHAV RAMBHAW CHINCHWADE	IBBI/IPA-001/IP-P- 01947/2019- 2020/12987	chinchwade_k@hotmail.com	0	0	0	0	NIL	Mumbai	West
182	Samir Kumar Das	IBBI/IPA-001/IP-P- 02062/2020- 2021/13241	ip.samir.kr.das@gmail.com	0	0	0	0	NIL	Mumbai	West
183	Rajendra Dattatray Aphale	IBBI/IPA-002/IP- N01002/2020- 2021/13258	rajaphale.ip@gmail.com	0	0	0	0	"Manufacturing"	Mumbai	West
184	SUSHIL KUMAR AGRAWAL	IBBI/IPA-001/IP-P- 02136/2020- 2021/13281	avafca@gmail.com	0	0	0	3	"Wholesale and Retail Trade, Others (MEDIA)"	Mumbai	West

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185	Mangesh Gunwant Patil	IBBI/IPA-002/IP-N01036/2020-2021/13418	mangesh_p35@hotmail.com	0	0	0	0	NIL	Mumbai	West
186	atul mehta	IBBI/IPA-002/IP-N01062/2020-2021/13458	csatulmehta@gmail.com	0	0	0	5	"Manufacturing"	Mumbai	West
187	DEVESH RANJAN MISHRA	IBBI/IPA-001/IP-P-02470/2021-2022/13804	ca.devesh@yahoo.com	0	0	0	0	NIL	Mumbai	West
188	KUNAL JAYANT WAJE	IBBI/IPA-001/IP-P-02472/2021-2022/13815	ipkunalwaje@gmail.com	0	0	0	6	"Construction, Real Estate, Manufacturing"	Mumbai	West
189	Arun Kumar Sinha	IBBI/IPA-001/IP-P-02516/2021-2022/13853	sinha_ak1@hotmail.com	0	0	0	0	NIL	Mumbai	West
190	SAHIL SHANKER AGARWAL	IBBI/IPA-003/ICAI-N-00392/2022-2023/14074	casahilagarwal@gmail.com	0	0	0	0	NIL	Mumbai	West
191	Chhotulal Rawa Bhagwat	IBBI/IPA-002/IP-N01238/2022-2023/14241	crbhagwates@rediffmail.com	0	0	0	0	NIL	Mumbai	West
192	VIJAY SUWALALJ JAIN	IBBI/IPA-001/IP-P-02787/2022-2023/14273	vj72195@gmail.com	0	0	0	0	NIL	Mumbai	West

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This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as IRP, RP and Liquidator of CIRP (E)	Number of ongoing assignments as RP (Individual Insolvency) and BT (F)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (G)=(E+F)	Total number of completed assignments(As IRP, RP, Liquidator and BT) (H)	Name of the Sector in which the IP has or is handling assignments under the Code (I)	Bench (J)	Zone (K)
193	Avinash Kumar Tripathi	IBBI/IPA-003/ICAI-N-00448/2023-2024/14348	astitva.bspl@gmail.com	0	0	0	0	NIL	Mumbai	West
194	Amit Rustogi	IBBI/IPA-003/IPA-ICAI-N-00451/2023-2024/14355	amitrustogi@rediffmail.com	0	0	0	0	NIL	Mumbai	West
195	HIMANSHU GOVINDRAM AGARWAL	IBBI/IPA-002/IP-N01286/2023-2024/14389	hgagarwal@yahoo.com	0	0	0	0	NIL	Mumbai	West
196	GIRISH ARVIND SATAV	IBBI/IPA-001/IP-P-02882/2024-2025/14420	satav.girish@gmail.com	0	0	0	1	"Electricity"	Mumbai	West
197	Kolapalli Srinivasa Rao	IBBI/IPA-002/IP-N01303/2024-2025/14478	ipraoksrinivasa@gmail.com	0	0	0	1	"Construction"	Mumbai	West
198	MILIND KHANKHOJE	IBBI/IPA-001/IP-P-02922/2024-2025/14483	milindkhankhoje.ip@gmail.com	0	0	0	1	"Others (infrastructure)"	Mumbai	West
199	CHETAN RAMESH KUMBHOJKAR	IBBI/IPA-002/IP-N01317/2025-2026/14534	chetankumbhojkar@gmail.com	0	0	0	0	NIL	Mumbai	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 16 TO JUNE 30, 2026 - For West Zone (Mumbai Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

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200	Aakash Rohit Parikh	IBBI/IPA-003/IPA-ICAI-N-00469/2025-2026/14535	aakash.parikh@incorpadvisor.y.in	0	0	0	0	NIL	Mumbai	West
201	KUNJ BEHARI SARRAF	IBBI/IPA-001/IP-P-02931/2025-2026/14540	kbs@sarrafconsultants.com	0	0	0	0	NIL	Mumbai	West
202	Yajendra Hari Adhikari	IBBI/IPA-001/IP-P-02946/2025-2026/14548	ca.yajendra@gmail.com	0	0	0	0	NIL	Mumbai	West
203	JAYANT PRABHAKAR PIMPALGAONKAR	IBBI/IPA-003/IPA-ICAI-N-00472/2025-2026/14575	pimpalgaonkarjayant1971@gmail.com	0	0	0	0	NIL	Mumbai	West
204	Navin Raju Shetty	IBBI/IPA-001/IP-P-02963/2025-2026/14583	navin@canavins.com	0	0	0	0	NIL	Mumbai	West
205	Satyendra Kumar Sinha	IBBI/IPA-002/IP-N01320/2025-2026/14589	satyen1412@yahoo.co.in	0	0	0	0	NIL	Mumbai	West
206	Abhay Gebilal Gandhi	IBBI/IPA-001/IP-P-02959/2025-2026/14591	ag.aggco@gmail.com	0	0	0	0	NIL	Mumbai	West
207	Richa Nitin Gole	IBBI/IPA-002/IP-N01324/2025-2026/14596	richagolecs@gmail.com	0	0	0	0	NIL	Mumbai	West